

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 4/2023

In

Original Application No. 147/2021

Mahesh Chandra Saxena

Applicant

Versus

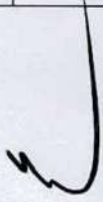
Govt. of NCT of Delhi & Ors.

Respondent(s)

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A. Anbarasu
CEO, DJB

New Delhi

Dated: 01.10.2024

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Execution Application No. 4/2023

In

Original Application No. 147/2021

Mahesh Chandra Saxena

Applicant

Versus

Govt. of NCT of Delhi &Ors.

Respondent(s)

ACTION TAKEN REPORT (ATR) ON BEHALF OF DELHI JAL BOARD (DJB) IN COMPLIANCE OF ORDER DATED 28.08.2024

MOST RESPECTFULLY SHOWETH:

1. That the present Action Taken Report is being filed on behalf of Delhi Jal Board (DJB) in compliance of an order dated 28.08.2024, wherein this Hon'ble Tribunal had observed as under:-

"6. At this stage, learned Counsel for the DJB has sought one more opportunity, as a last opportunity to place on record the remedial and punitive action taken by the DJB. She is also directed to place on record, the details relating to consideration of the defects in the rain water harvesting system by the competent authority of the DJB and the action taken thereupon.

7. Let the fresh report be submitted by way of affidavit by the CEO, DJB within four weeks."

2. That the Hon'ble NGT vide order dated 07.07.2021 constituted a Joint Committee comprising of DJB, CPCB and DPCC to look into the issue and take remedial action per se in this present matter. Further, the Hon'ble Tribunal directed the Committee to ascertain the technical efficacy of installed systems. The Joint Committee in compliance with the order dated 07.07.2021 submitted its report on 06.10.2021 filed by DJB in its Report dated 23.11.2021 the relevant part is reproduced here under:

"The findings of the Joint Inspection Team were deliberated by the Committee which are as under.

- *It was apprised that regarding technical efficacy of RWH Systems, the designs of the same have been adopted either from CGWB or DJB which are satisfactory in technical efficacy. The recharge well pipes were taken deep into the static ground water level by the societies due to which contamination was bound to occur. As per the required parameters of the 3 CGWB designs, the depth of recharge well pipes should have been kept 3-5m above the static ground water levels.*
- *The contamination may occur in the societies due to mixing of the rain water with the waste water from different sources like waste washing area water with detergents having chemicals from balconies other than that of roof top rain water and the waste water from paved /parking areas of the societies.*
- *Regarding contamination of ground water, it was apprised to the committee that on testing of the 38 Nos. water samples taken from 31 societies. It has been observed that very partial contamination, out of the 27 parameters tested, samples have exceeded the permissible limit in only 2-3 parameters i.e. color, turbidity and ammonia.*

- *It was further apprised that to avoid contamination of the ground water, only rain water from roof top area be diverted to the rain water harvesting systems.*
- *The water from other sources entering to RWH System such as balconies, washing areas etc. should be disconnected with immediate effect for which necessary advice has been given to the Societies during inspection.*
- *As there is water pollution in the above said societies, a letter has been written by DJB (being the Nodal Agency) to DPCC to direct the societies of Dwarka to take all necessary remedial actions in a time bound manner, with regard to rectification of water pollution as per Water & Air Act. A True copy of the Letter Dated 17.11.2021, is annexed herewith and marked as ANEXURE-E. Since there are around 400 societies in Dwarka area and it is possible to inspect one society per day, it is submitted that to inspect remaining 369 societies, this committee shall require around 369 working days to complete the target."*

True Copy of Joint Committee Report dated 06.10.2021 filed by DJB in its Report dated 23.11.2021 annexed herein as **Annexure-A**.

3. That in compliance with the order dated 28.08.2024 and as per the Committee report, DJB has taken all possible measures to resolve the issue of contamination of groundwater through rainwater harvesting pits in housing societies. Further, this present report filed by DJB substantiates problems and the efforts made by DJB.

I. Remedial Action taken by DJB to resolve the issue

- a) That as per the compliance of directions issued by the Hon`ble NGT vide order dated 15.05.2024, DPCC vide letter no. DPCC/10/10/14/Leg- 23/486-487 dated 27.05.2024 submitted a water analysis report of the rainwater harvesting system. Further,

DJB in furtherance of the letter mentioned above, issued notices to all 176 residential societies of Dwarka vide office letter no. 954-960, 976-1157, and 1158-1164 dated 02.09.2024 wherein, the societies were directed to disconnect/bifurcate/plug all other wastewater from the balcony, washing and paved/ parking, storm water drain or sewage infiltration, if any entering into the RWH Pit (s) and submit a compliance report to this office by 15.09.2024, failing of which the action as deems fit will be taken against the societies.

True copy of letter no. DPCC/10/10/14/Leg- 23/486-487 dated 27.05.2024 is annexed herein as **Annexure-B**.

True copy letter no. 954-960, 976-1157 and 1158-1164 dated 02.09.2024 issued by DJB is annexed herein as **Annexure-C**.

- b) That DJB further directed Jt. Director (Rev), HQ to take requisite action against the 176 residential societies of Dwarka and submit the Action Taken Report by 15.09.2024. The ZRO (Revenue), HQ as per compliance has submitted that DJB has withdrawn the rebates granted to residential societies as per the list provided by DPCC.

True Copy of Action Taken Report by Jt. Director (Rev) and the list of societies whose rebate was withdrawn is annexed as **Annexure-D**.

- c) That the DJB to resolve the present issue conducted a meeting with the Federation of CGHS Dwarka on 09.09.2024 under the chairmanship of SE(C)-8 to apprise the societies about the contamination of ground water due to infiltration of waste water from sources other than roof top rain water in the RWHS and

directed the societies to take remedial action to elucidate the present issue. During the meeting, DJB directed the Federation of Dwarka societies to regularly clean the roof and RWHS pits before monsoon every year to avoid contamination of groundwater and issued strict direction that only rooftop rain water should go in the RWH Pits.

True Copy of Minutes of Meeting held on 09.09.2024 with residential societies is annexed herein as **Annexure-E**.

- d) That in furtherance to the meeting held on 09.09.2024, the Federation of CGHS Dwarka has issued letter no. FED/DW/24-25/RWH/ Ex. Eng- RWH/DJB dated 13.09.2024 wherein Federation issued the advisory to all member societies to adhere with the following guidelines :

"The guidelines are as follows:

- 1. The Roof Top/Terrace of Buildings and spaces around the building should not be used for dumping of unwanted and scrap material.*
- 2. The Roof Top be kept neat and clean so as to ensure only non polluted rain water is discharged in to the RWH system. They should be periodically cleaned.*
- 3. Install wire mesh around the inlet pipes to stop entry of mud or any other material in to RWH system.*
- 4. To keep all catchment areas neat and clean and protect the drainage system from tree leaves, polythene bags, plastic bottle and pouches of eatables.*
- 5. Put up sign boards mentioning that the society is equipped with RWH System.*
- 6. Ensure the animal Fecal matter (if any) is properly disposed from common areas of the society so that there is no contamination in to the RWH System.*

7. *Ensure that there' is no discharge of Balcony or Washing Area water in to the RWH System*
8. *Ensure proper maintenance of the Storm Water Drains.*
9. *Ensure that the Sewage system is regularly cleaned and maintained to avoid any blockage/pilferage of same in to the Ground.*
10. *Ensure the annual maintenance and cleaning of RWH system by authorized agencies only.*
11. *To get the Rain Water Harvesting Water Sample Test done as per the RWH guidelines during the Rainy Season for ascertaining the quality of recharged water.*
12. *To educate the society staff for the same."*

True Copy of guidelines issued by the Federation to the societies is annexed herein as **Annexure- F**.

- e) That it is humbly submitted before this Hon'ble Tribunal that the water samples collected by DPCC for water quality analysis, were collected in the dry season from 09.04.2024 to 23.04.2024. That during this period the water remains stagnated due to dry weather and gets contaminated. Further, for better analysis DTQC (DJB) again collected water samples from RWHS pits/Recharge Bore wells in the month of September 2024 from 06.09.2024 to 14.09.2024. DTQC (DJB) collected 42 water samples from the RWH pit / recharge bore well from 39 residential societies of Dwarka during 06.09.2024 to 14.09.2024. During collection of water samples in above mentioned period, it was found that the rainwater runoff of paved /parking area of 34 residential societies have been connected to RWHS through surface water drain. The same was been informed to the concerned residential societies. However, 05 residential societies have rectified their RWHS

rectified their RWHS through bifurcating the wastewater of paved /parking area from the RWH pit(s).

f) That DTQC (DJB) vide letter no. DJB/ACWA (N and D)/2024/308 dated 17.09.2024 submitted its report. The report substantiates the comparison of samples taken by DPCC in dry weather and by DJB in September 2024 is tabulated below:

S.No	Sampling Location	TDS – mg/l		F-Coliform – MPN/100ml		Ammonical Nitrogen mg/l	
		DPCC Pre-Monsoon	DJB September 2024	DPCC Pre-Monsoon	DJB September 2024	DPCC Pre-Monsoon	DJB September 2024
1	Anusandhan CGHS Ltd., Plot No-, Sec-6, Dwarka, New Delhi-75	586	190	17x10 ³	160	5.66	Nil
2	Shree Balaji CGHS. Plot No-37, Sec-6, Dwarka, New Delhi-75	Pit was Found Dry	100	Pit was Found Dry	240	Pit was Found Dry	Nil
3	Daffodils Apartments. Plot No-36, Sec-6, Dwarka, New Delhi-75	Pit was Found Dry	89	Pit was Found Dry	120	Pit was Found Dry	Nil
4	ParamPuneet CGHS Ltd., Plot No-27, Sec-6, Dwarka, New Delhi-75	204	94.4	43x10 ²	35	1.01	Nil
5	New Ashiana Apartment, Plot No.10, Sec.06, Dwarka, New Delhi	292	144	10x10 ³	2100	1.95	0.4
6	The Shivlok CGHS Ltd., Plot No-6, Sec-6, Dwarka, New Delhi-75	Pit was Found Dry	118	Pit was Found Dry	290	Pit was Found Dry	Nil
7	Vrindavan Apartments Plot No-1, Sec-6, Dwarka, New Delhi-75	Pit was sealed	173	Pit was sealed	350	Pit was sealed	Nil
8	H.M.M. Employees CGHS Ltd., Plot No.06, Sec.10, Dwarka, New Delhi-75	311	227	60x10 ²	35	1.83	Nil

9	Chandanwari CGHS Ltd., Plot No.08, Sec.10, Dwarka, New Delhi-75	Pit was Found Dry	236	Pit was Found Dry	20	Pit was Found Dry	NIL
10	Amba CGHS Ltd., Plot No.05, Sec.10, Dwarka, New Delhi- 110075	Pit was Found Dry	249	Pit was Found Dry	43	Pit was Found Dry	NIL
11	Shiv Shakti CGHS Ltd., Plot No.10, Sec.10, Dwarka, New Delhi- 75	Pit was Found Dry	205	Pit was Found Dry	35	Pit was Found Dry	NIL
12	Godrej CGHS Ltd. , Plot No-14, Sec-10, Dwarka, New Delhi-75	310	110	2x10 ²	23	0.45	NIL
13	Dharam Vihar CGHS Ltd. Plot No-2, Sec-10, Dwarka, New Delhi-75	Pit was Found Dry	141	Pit was Found Dry	NIL	Pit was Found Dry	NIL
14	IES Apartments CGHS Ltd., Plot N. 9, Sec-4, Dwarka, New Delhi-78	702	226	26x10 ⁴	210	1.04	0.7
15	Aishvarayam ECIL CGHS Ltd., Plot No. 17, Sec-4, Dwarka, New Delhi- 78	Pit was Found Dry	299	Pit was Found Dry	35	Pit was Found Dry	0.2
16	Sanchar Vihar CGHS, Plot No-15, Sec-4, Dwarka, New Delhi-78	413	147	21x10 ³	NIL	NT	NIL
17	Om Satyam Apartments, Plot No. 13, Sec-4, Dwarka, New Delhi-78	249	322	14x10 ²	NIL	0.2	NIL
18	Sarve Satyam Apartments, Plot No.12, Sec-4, Dwarka, New Delhi-78	218	2366	10x10 ²	NIL	NT	NIL
19	Om Satyam Apartments, Plot No. 13, Sec-4, Dwarka, New Delhi-78 (Submersible)	NOT IN LIST	7207	NOT IN LIST	NIL	NOT IN LIST	NIL
20	Pushpanjali Apartment, Plot No. 10, Sec-4, Dwarka, New Delhi-78	225	870	900	23	NT	0.2

21	South Delhi Apartments, Plot No-8, Sec-4, Dwarka New Delhi-78	582	158	10x10 ⁴	11	NT	NIL
22	Din Apartments, Plot No. 7, Sec-4, Dwarka, New Delhi-78	Pit was Found Dry	774	Pit was Found Dry	15	Pit was Found Dry	NIL
23	Sri Agarsain Apartment CGHS Ltd., Plot No-10, Sec-7, Dwarka, New Delhi-75	Pit was Found Dry	269	Pit was Found Dry	460	Pit was Found Dry	0.5
24	Sargodha Apartments, Plot No-13, Sec-7, Dwarka, New Delhi-75	591	655	80x10 ²	1100	1.04	4
25	The Shree Radha Krishna CGHS Ltd. Plot No-23, Sec-7, Dwarka, New Delhi-75	Pit was Found Dry	242	Pit was Found Dry	150	Pit was Found Dry	1.2
26	St Columbus CGHS Ltd. Plot No-15, Sec-7, Dwarka, New Delhi-75	Pit was Found Dry	136	Pit was Found Dry	NIL	Pit was Found Dry	NIL
27	Insurance Employees CGHS Ltd., Plot No-14, Sec-7, Dwarka, New Delhi-75	Pit was Found Dry	163	Pit was Found Dry	NIL	Pit was Found Dry	NIL
28	Siddhartha Kunj CGHS Ltd., Plot No-17, Sec-07, Dwarka, New Delhi-75	373	369	40x10 ³	210	2.41	2.2
29	Shruti Apartment CGHS Ltd., Plot No. 22, Sec-07, Dwarka, New Delhi-75	Refused for sampling by Guard and no one allowed to be entered in the Society	217	Refused for sampling by Guard and no one allowed to be entered in the Society	NIL	Refused for sampling by Guard and no one allowed to be entered in the Society	NIL
30	Happy Home Apartments, Plot No-12A, Sec-7, Dwarka, New Delhi-75	Pit was empty	468	Pit was empty	NIL	Pit was empty	NIL
31	Evergreen CGHS . Plot No-9, Sec-7, Dwarka, New Delhi-75	Pit was Found Dry	256	Pit was Found Dry	35	Pit was Found Dry	NIL

32	Shree Radha CGHS Ltd., Plot No-3, Sec-9, Dwarka, New Delhi-77	Pit was Found Dry	174	Pit was Found Dry	23	Pit was Found Dry	NIL
33	K.K. CGHS, Bhriгу CGHS Ltd. Plot No- 4, Sec- 9 Dwarka, New Delhi-77	250	222	34x10 ²	35	1.61	NIL
34	Royal Residency CGHS Ltd., Plot No-5, Sec-9 Dwarka, New Delhi- 77	199	216	11x10 ³	11	3.6	NIL
35	Royal Residency CGHS Ltd., Plot No-5, Sec-9 Dwarka, New Delhi- 77 (Submersible)	NOT IN LIST	1416	NOT IN LIST	NIL	NOT IN LIST	NIL
36	Gayatri CGHS Ltd., Plot No-9, Sec- 9 Dwarka, New Delhi-78	140	263	7x10 ²	15	NT	NIL
37	Gayatri CGHS Ltd., Plot No-9, Sec- 9 Dwarka, New Delhi-78 (Submersible)	NOT IN LIST	5265	NOT IN LIST	20	NOT IN LIST	NIL
38	Park Royal Apartment, Plot No.10A, Sec.09, Dwarka, New Delhi	Pit was Found Dry	150	Pit was Found Dry	NIL	Pit was Found Dry	NIL
39	SukhSagar Apartments, Plot No.12, Sec.09, Dwarka, New Delhi-75	Pit was Found Dry	545	Pit was Found Dry	NIL	Pit was Found Dry	NIL
40	Krishna Apartment, Plot No.13, Sec.9, Dwarka, New Delhi-75	566	335	30x10 ³	150	1.73	0.3
41	Guru Apartments, Plot No-2, Sec-6,m Dwarka, New Delhi- 75	288	556	2x10 ²	460	0.3	NIL
42	RD Apartment, Plot No-20, Sec-6, Dwarka, New Delhi- 75	262	164	6x10 ²	1100	0.22	NIL

It is further humbly submitted that as per the aforesaid report, fecal coliform was found to be at a low percentage as the samples were collected in the rainy season and not in dry weather. The low

percentage of fecal coliform may be occurred due to non-cleaning of Roof, non-maintenance of RWH recharge pits & surface drain which is connected to RWHS.

True Copy of Water Analysis Report is annexed herein as **Annexure-G.**

- g) That DJB further collected water samples from 10 numbers of bore wells (07 T/wells + 03 submersible wells) located in the vicinity of residential societies of Dwarka. Further, as per the report out of 10 numbers of samples, no fecal coliform found in 09 samples and in 01 sample the fecal coliform is very low i.e. 22 MPN/100ml. It indicates that ground water is not contaminated. The water contamination in RWH structures is local due to non maintenance of RWH structures.

True copy of the Test report of the samples dated 17.09.2024 is annexed herein as **Annexure-H.**

II. Details of design of RWHS

- a) That it is humbly submitted that CGWB was the Nodal Agency in Delhi for RWHS with/without recharge bore well(s), and DJB has adopted the RWHS design from CGWB.


True Copy of CGWB Standard Design annexed herein as **Annexure-I.**

- b) That DJB, further has approved the simple Modular Design (without recharge bore well) for construction/installation of Rain Water Harvesting structures. The design was circulated after due deliberations/discussions/directions from the experts i.e. DJB Engineers and Force NGO and duly approved by the Board.

True Copy of Circular no.DJB/EE (RWH/GWC)/2016/564 dated 18.03.2016 is annexed as **Annexure-J**.

4. That the report is being submitted herein for perusal and consideration of this Hon'ble Tribunal.
5. That it is further undertaken that Delhi Jal Board shall remain duty bound by any direction or order by this Hon'ble Tribunal as and when directed.

New Delhi
Dated: 1.10.2024 CEO, DJB



A. Anbarasu

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Execution Application No. 04/2023

In

Original Application No. 147/2021

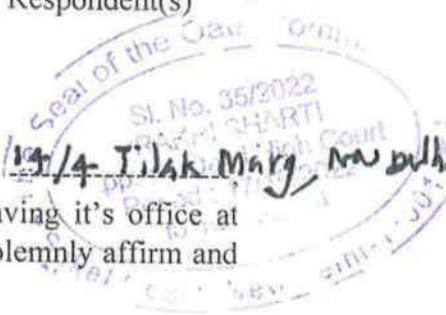
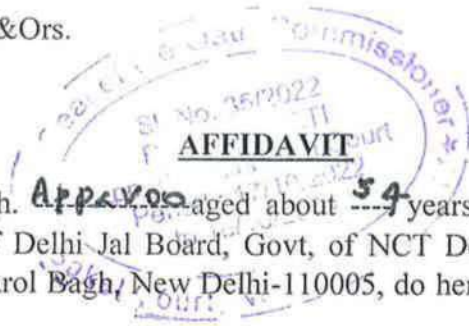
Mahesh Chandra Saxena

Applicant

Versus

Govt. of NCT of Delhi &Ors.

Respondent(s)



I, A. Anbarasu S/o Sh. Appayya aged about 54 years, R/O 13/4 Tilak Marg, New Delhi, working as an CEO of Delhi Jal Board, Govt. of NCT Delhi having it's office at Varunalya, Phase II, Karol Bagh, New Delhi-110005, do hereby solemnly affirm and declare as under:

- 1. That I am the CEO of Delhi Jal Board filing the Action taken Report and thus, am competent to swear this affidavit.
- 2. That the contents of Action taken Report are true and correct to the best of my knowledge and have been drafted on my instructions by my counsel and nothing material has been concealed there from.

[Handwritten signature]

DEPONENT

Atika Singh
9/9/24
I identify the deponent who has signed in my presence

VERIFICATION

Verified at New Delhi on 10 OCT 2024 2024 that the contents of the affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed there from.

10 OCT 2024

[Handwritten signature]

DEPONENT

Certified That the Deponent

Shri/Smt. *A. Anbarasu*
S/o, W/o, D/o. Shri.
R/o.
Identified by Shri. *Atika Singh*
has solemnly affirmed before me at New Delhi
that The contents of this affidavit
which has been read over & explained to him are true
& correct to his knowledge.



Oath Commissioner, New Delhi

[Handwritten signature]

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
(Original Application No.147/2021)**

IN THE MATTER OF:

Mahesh chander Saxena

..... Applicant

VERSUS

**The Chief Secretary, Govt. of National Capital Territory of
Delhi and Ors.**

....Respondent

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DELHI JAL BOARD

New Delhi

Dated: 23.11.2021

DELHI JAL BOARD: GOVT. OF NCT DELHI
OFFICE OF THE ADDITIONAL CHIEF ENGINEER (C-8)
B-BUILDING, KAROL BAGH, NEW DELHI-110005

No.DJB/ACE (C-8)/2021/224

Dated: 23/11/21

To,

The Registrar General,
Hon'ble National Green Tribunal House,
FaridKot House, Copppernicus Marg,
New Delhi-110001

Subject:- Original Application No. 147/2021 in the matter of Sh. Mahesh Chandra Saxena V/s The Chief Secretary, Govt. of National Capital Territory of Delhi and Ors. pending before this Hon'ble Tribunal.

Respected Sir,

Kindly refer to order dated 07 July 2021 passed by this Hon'ble Tribunal in the above captioned matter relating to Rain Water Harvesting System constructed in the societies of Dwarka, New Delhi, wherein following directions have been passed;

"4. In View of the above, a joint Committee of DJB, CPCB and DPCC may look into the matter and take remedial action in the matter in technical

efficacy of installed systems and changes, if any, required and the issue of contamination of ground water."

It is submitted that in compliance of the above said directions of this Hon'ble Tribunal, a joint committee of members from DJB, CPCB and DPCC was constituted after DPCC nominated its member on 26.08.2021 to look into the matter and take remedial action. Copy of the said office order is annexed herewith and marked as **Annexure-A**.

The first meeting of the committee was held on 01.09.2021 and it was decided by the Committee Members to randomly inspect 30-35 societies of Dwarka area regarding technical efficacy, changes in the installed systems if any, contamination of ground water if any and remedial measures in the matters. Copy of minutes of meeting Dated 01.09.2021 is annexed herewith and marked as **ANNEXURE-B**.

A Joint inspection team was formed by the Committee comprising members from DJB, CPCB, DPCC, DTQC (DJB), which conducted random inspections of societies at Dwarka from 06.09.2021 to 30.09.2021. The copy of the said inspection reports along with photographs are annexed herewith and marked as **ANNEXURE-C(Colly)**.

The second meeting of the constituted committee was held on 06.10.2021 in the office of Additional Chief Engineer (DJB), wherein the joint inspection team apprised about the inspections carried out

in above said societies. Copy of minutes of meeting Dated 06.10.2021 is annexed herewith and marked as **ANNEXURE-D**.

The findings of the Joint Inspection Team were deliberated by the Committee which are as under.

- It was apprised that regarding technical efficacy of RWH Systems, the designs of the same have been adopted either from CGWB or DJB which are satisfactory in technical efficacy. The recharge well pipes were taken deep into the static ground water level by the societies due to which contamination was bound to occur. As per the required parameters of the CGWB designs, the depth of recharge well pipes should have been kept 3-5m above the static ground water levels.
- The contamination may occur in the societies due to mixing of the rain water with the waste water from different sources like waste washing area water with detergents having chemicals from balconies other than that of roof top rain water and the waste water from paved /parking areas of the societies.
- Regarding contamination of ground water, it was apprised to the committee that on testing of the 38 Nos. water samples taken from 31 societies, It has been observed that very partial contamination, out of the 27 parameters tested, samples have exceeded the permissible limit in only 2-3 parameters i.e. color, turbidity and ammonia.

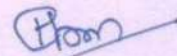
- It was further apprised that to avoid contamination of the ground water, only rain water from roof top area be diverted to the rain water harvesting systems.
- The water from other sources entering to RWH System such as balconies, washing areas etc. should be disconnected with immediate effect for which necessary advice has been given to the Societies during inspection.

As there is water pollution in the above said societies, a letter has been written by DJB (being the Nodal Agency) to DPCC to direct the societies of Dwarka to take all necessary remedial actions in a time bound manner, with regard to rectification of water pollution as per Water & Air Act. A True copy of the Letter Dated 17.11.2021, is annexed herewith and marked as **ANNEXURE-E**.

Since there are around 400 societies in Dwarka area and it is possible to inspect one society per day, it is submitted that to inspect remaining 369 societies, this committee shall require around 369 working days to complete the target.

Submitted for kind perusal please.

Yours Faithfully



(HARISH CHANDER)

Additional Chief Engineer (C-8)

Delhi Jal Board

475

REMINDER

19

DELHI JAL BOARD: GOVT OF NCT DELHI
OFFICE OF THE CHIEF ENGINEER (WB/C) EE (RWH/GWC) I
ROOM NO. 107, VARUNALAYA PHASE-II DELHI JAL BOARD
KAROL BAGH, NEW DELHI- 110005
e mail: cewbjdb@gmail.com

DIARY NO 1304
DATE 13/08/2021

No. DJB/CE(WB/C)/2021/36

Dated: 12/8/21

Subject: Nomination of Member for Joint Committee.

Reference: Hon'ble Court Order dated 07/07/20 passed in Original Application No. 147/2021 Mahesh Chandra Saxena Versus The Chief Secretary, Govt. of NCT of Delhi & Ors.

May please refer the above-mentioned matter wherein a Joint Committee is to be Constituted with the Members from CPCB, DPCC & DJB. The DJB will be the nodal agency for coordination and compliance from DJB side. The details of nodal officer are given below:-

Name: Sh. Vimal Belani, EE (RWH)
Designation: EE (RWH)
Mobile No.: 9650291229
e-mail ID: rainwaterharvesting2013@gmail.com

Therefore, you are requested to Nominate a Member from your department along with his contact details.

Gopal Ji Rai
12/8/2021
(GOPAL JI RAI)
CE (WB/C)

Member Secretary, DPCC
4th, 5th Floor, ISBT,
GT Karnal Road, Kashmere Gate,
New Delhi-110006.

Copy to:-

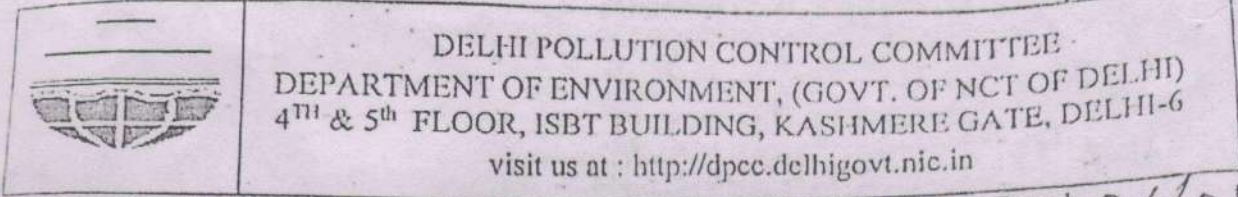
1. CEO: for information please.
2. Member (WS)
3. SE (RWH/WB)
4. EE (RWH)
5. O/C

Gopal Ji Rai
12/8/2021
CE (WB/C)

476

By Speed Post

20



F.NO.DPCC/CMC-II/DJB-NOMINATION/2021 9838-40

Dated: 26/08/2021

To,

The Chief Engineer
Room No.-107, Varunalaya Phase-II
Karol Bagh, New Delhi-110005

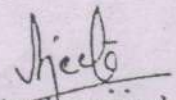
Subject: Nomination of Member for Joint Committee

Sir,

This is with reference to your letter No. DJB/CE(WB/C)/2021-33 dated 16.07.2021 regarding nomination of Member for Joint Committee in compliance of Hon'ble NGT Order dated 07.07.2020 passed in OA No. 147/2021 in the matter of Mahesh Chandra Saxena Vs The Chief Secretary, Govt. of NCT of Delhi & Ors.

In view of above it is to inform you that Sh. N.K. Joshi, Environmental Engineer, 9717593527 is nominated as member for the Joint Committee.

Yours Sincerely,


Ajeeta Agrawal
Incharge, CMC-II

Copy to:

- Legal Officer, DPCC
- Master File

Speed Post/E-mail

Hon'ble NGT Matter

o. A-14011/1/2021 -WQM-I/472

28/07/2021

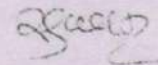
Gopalji Rai
 Chief Engineer
 Office of Chief Engineer (WB/C), Room No 107,
 Connaught Place, Connaught Place, Karol Bagh, New Delhi-110005
bdjb@gmail.com

Subject: Nomination of CPCB official as a member of the Joint Committee constituted by Hon'ble NGT (PB) order dated 07/07/2021 in O.A. No. 147 of 2021 in the matter of Mahesh Chandra Sharma Vs The Chief Secretary, Govt of NCT of Delhi & Ors.

This has reference to your Letter dated 16/07/2021 on above captioned subject. Hon'ble NGT vide order dated 07/07/2021 in OA No 147 of 2021, constituted a Joint Committee comprising officials of CPCB, DPCC and DJB to ascertain the technical efficacy of installed systems and changes, if any, related to the issue of contamination of ground water. DJB will be the nodal agency for coordination and compliance.

In this connection, Smt Suniti Parashar, Scientist C, WQM-I Division has been nominated to represent CPCB in the committee in compliance to Hon'ble NGT order dated 07/07/2021 (Contact details of Scientist C: Mob 9868819711 and E-mail suniti.cpcb@gov.in).

Yours faithfully,



(A. Sudhakar)

Divisional Head, WQM-I

8800326699

Sh. J. C. Babu

Sc. D, WQM-I

9868278903

43102413

DELHI JAL BOARD: GOVT. OF NCT DELHI
OFFICE OF THE EXECUTIVE ENGINEER (RWH/GWC)
ROOM NO-208, VARUNALAYA PH-I,
KAROLBAGH, NEW DELHI

No.DJB/EE (RWH/GWC)/2021/5146(A)

Dated:- 01/09/2021

Sub:- Minutes of the meeting regarding inspection of rain water harvesting and bore wells of all CGHS Societies in Dwarka as per NGT Court orders.

Ref:- Hon'ble NGT Court Order dated 07.07.2020 passed in Original Application No. 147/2021 Mahesh Chandra Saxena Versus The Chief Secretary, Govt. of NCT of Delhi & Ors.

The following members attended the meeting held today i.e. 01.09.2021 in the office of undersigned;

1. Sh. Harish Chander, ACE(RWH), DJB
2. Ms. Suniti Parashar, Scientist "C", WQM-I Division, CPCB
3. Sh. Vimal V. Belani, EE(RWH)-I
4. Sh. Ashutosh Kaushik, DTQC, DJB
5. Sh. N.K. Joshi, Environmental Engineer, DPCC
6. Sh. Rakesh Kumar Sharma, AE-I, DJB

Following points were deliberated in the said meeting;

- (A) In compliance to the orders of Hon'ble NGT in the above said matter a Joint Inspection Team has been constituted from DJB, DPCC, CPCB to randomly inspect 30-35 Societies of Dwarka area regarding technical efficacy, changes in the installed systems if any, contamination of ground water if any and remedial measures in the matter.
- (B) Report of the said inspections shall be submitted by Joint Inspection Team to the Committee latest by 07.10.2021 and inspections to be completed by 30.09.2021.
- (C) The Joint Inspection Team shall constitute of the following members;

- i. Sh. Rakesh Kumar Sharma, AE(Civil),RWH Cell, DJB
- ii. Ms. Alpana, CPCB
- iii. Mr. Shivansh, DPCC
- iv. Sh. S.K. Rathi, ACWA, DJB

Since the matter is related to Hon'ble NGT, It was emphasized that the random inspections shall be started at the earliest.
Meeting ended with vote of thanks.

EE(RWH/GWC)-I

All concerned

Copy to:

1. Member (WS) : For kind information please.
2. CE(WB/Conservation) : -do-
3. ACE(RWH) : -do-
4. Ms. Shakshi Popli, DJB Legal Counsel, 614, Patiala House, New Delhi-110002:
5. AE-I (RWH)

6. O/c

EE(RWH/GWC)-I

Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: *Shreemiketan apartments, plot 1 sector 7 Dwarka*
2. Area detail:
 - i. Roof top area: *2600 m²*
 - ii. Paved/road/green area (optional):
 - iii. Total Plot area: *14293 m²*
3. Date of inspection: *06-9-2021* (The status given below is as on inspection date)

S.No	Govt./Pvt Society	RWH system exist or not	Status of RWH system, if exist				Remarks	
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No		Adequate Yes/No
1.	<i>CAHS</i>	<i>yes</i>	<i>5 nos</i>	<i>3.5x1.75 x 3.5 (5 nos)</i>	<i>5 nos</i>	<i>Partly functional and need replacement BT/medic</i>	<i>yes.</i>	① Numbering of RWH pits to be done by RWH. ② Surface area + roof top runoff going into RWH. ③ Readjustment of rech. wells reqd. ④ filter media to be replaced.

10/06/2021
 Member DTDC
 Sh. Rathie .S.K
 9911277675
 Inspection team
 Member 1, DJB

(Vimal Belani/EE)
(Rakesh Sharma/EE)
 9650291229 / 9650894440

Shri
 (Shivramsh Verma)
 906425341
 Inspection team
 Member 2, DPCC

Shri
 (Arshna Narula)
 99704285
 Inspection team
 Member 3, CPCB
Arshna Narula
 A.MAHESH SAXENA
 APPELLANT
 in NGT
 9540844931
(on the way)

S.S. Chauhan
 Signature of President/General Secretary/Estate Manager
 Sh. Jagjit Singh Chauhan
 9989501179

Performa for Joint Inspection of RWH system in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: THE YOUNG AMERIA CGHS LTD, PLOT No. 2, SECTOR-7, DWARKA, ND - 110075
2. Area detail:
 - i. Roof top area: 1500 sqm
 - ii. Paved/road/green area (optional):
 - iii. Total Plot area: 4500 sqm
3. Date of inspection: 06.09.2021 (The status given below is as on inspection date)

S.No	Govt./Pvt Society	RWHS system exist or not	Status of RWHS system, if exist				Remarks	
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No		Adequate Yes/No
1.	CGHS LTD	YES	02	Capacity as per CGHS report = 30 m ³	02	NON Functional	YES	① Filter media needs to be replaced ② Surface water to be segregated from Rain system. ③ Redevelopment of recharge wells needs to be done. ④ Disinfection and chlorination needs to be done. ⑤ The representatives of CGHS "Mr. AK Garg" has complained that the agency working for cleaning/maintenance of both R.H. has not done the work satisfactorily.

06/09/2021
MEMBER DTQC
Dr. Gargi SK

[Signature]
Inspection team
Member 1, DJB

[Signature]
Inspection team
Member 2, DPCC

[Signature]
Inspection team
Member 3, CPCB
Mr. MAHESH SAXENA
APPELLANT
w/ NGT

[Signature]
Signature of President/General Secretary/Estate Manager
06/09/2021
AK GARG

Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: RASHI APARTMENT, PLOT No. 3, SECTOR-7, DWARKA, ND-110075
2. Area detail:
 - i. Roof top area: 3150 sqm
 - ii. Paved/road/green area (optional):
 - iii. Total Plot area: 10500 sqm
3. Date of inspection: 09.09.2021 (The status given below is as on inspection date)

③

S No	Govt./Pvt Society	RWH system exist or not	Nos. of pit	Size of pit	Status of RWH system, if exist			Remarks
					No. & size of recharge well	Whether Functional Yes/No	Adequate Yes/No	
1	CGHS	YES	02	6.0 X 2.10 X 2.50 mtr	—	01 Pit functional & 01 Pit non-functional (w/c stagnent)	YES	① pit no 1: two more covers for opening required. ② Filter media to be replaced ③ only roof top runoff in pits to be allowed. Runoff from paved area to be taken out in m.p. drains

[Signature]
MEMBER
BTQC
378

[Signature]
Inspection team
Member-1, DIB

[Signature]
Inspection team
Member-2, DPCC

[Signature]
Inspection team
Member-3, CPCEB

[Signature]
MAYESH SHARMA
(abdelone)

[Signature]
Secretary
9311994391
[Signature]
9810442903



Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: *The true friends co. op group H. society Ltd*
2. Area detail:
 - i. Roof top area: *1859m²*
 - ii. Paved/road/green area (optional):
 - iii. Total Plot area: *8499m²*
3. Date of inspection: *9/9/21* (The status given below is as on inspection date)

(4)

✓ (4)

S.No	Govt./Pvt Society	RWH system exist or not	Nos. of pit	Size of pit	Status of RWH system, if exist		Remarks
					No. & size of recharge well	Whether Functional Yes/No	
1.	<i>Society</i>	<i>yes</i>	<i>two nos</i>	<i>2 x 3.5 x 2.0 x 3.2m</i>	<i>2 nos</i>	<i>Both non functional</i>	<ul style="list-style-type: none"> ① Recharge wells need subsewerment ② Filter media needs to be replaced ③ depth of recharge wells 7.5' to 10' ④ paved area runoff needs to be segregated to npl drains.

[Signature]
MEMBER
DTQC
27B

[Signature]
Inspection team
Member 1, DTB

[Signature]
Inspection team
Member 2, DTCC

[Signature]
Inspection team
Member 3, CPCH

[Signature]
ANJESH
Srivastava
(appellant)

[Signature]
Signature of President/General Secretary
PRADIP KUMAR
Dt. 09/09/2021.
4987-079075.

[Signature]
left the inspection
SUDHA
SINHA
Federation
President



Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit : VEG SANCHAR APARTMENT, PLOT NO - 19B, SECTOR - 6, DWARKA, ND-110042
 AASTHA APARTMENT

2. Area detail :
 i. Roof top area :
 ii. Paved/road/green area (optional):
 iii. Total Plot area:

3. Date of inspection: 09.09.2021 (Thu) [The status given below is as on inspection date]

S.No	Govt./Pvt Society	RWH system exist or not	Status of RWH system, if exist				Remarks
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No	
1.	CGHS	YES	01			NON Functional	① paved surface runoff to be segregated and directed to mpt drain. ② Filter media to be replaced. ③ only roof top runoff to be taken into RWH pits

MEMBER
 DTQC
 DJB.

Inspection Team
 Member 1, DJB

Inspection team
 Member 2, DPCC

Inspection team
 Member 3, CPCB

MAHESH SAXENA
 (appellant)

Signature of President/General Secretary /Estate Manager
 JAG MORHAN (Federation)
 Member President
 9811587733

Left side inspection

Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

253
6

1. Name and address of unit **PRAGYA CGHS, PLOT NO. 18, SECTOR-2, DWARKA, ND-75**
2. Area detail :
 - i. Roof top area
 - ii. Paved/road/green area (optional):
 - iii. Total Plot area:
3. Date of inspection: **9/9/21** (The status given below is as on inspection date)

S.No	Govt./Pvt Society	RWH system exist or not	Nos. of pit	Status of RWH system, if exist			Remarks
				Size of pit	No. & size of recharge well	Whether Functional Yes/No	
1	CGHS	YES	02	could not be measured	02 (165'-0 deep)	Functional	① Both RWH Pits to be covered with provision of opening. ② Pencil trees & other vegetation to be removed from the RWH Pits. ③ Only Rofitop water to be harvested. ④ Paved area water to be connected with street drain. ⑤ Filter media of RWH to be replaced & Boxes to be redeveloped.

The president Mr Rajeev Gupta has been advised to e-mail all required documents at EE (envt) I email: rainwaterharvesting2013@gmail.com since no member of society is present at site.

MEMBER DTQC 208
9/9/21

Inspection team Member 1, DJB
9/9/21

Inspection team Member 2, DPCC
9/9/21

Inspection team Member 3, CPCB
9/9/21

MAHESH SAXENA (Abdelant)

Signature of President/General Secretary/Est. Mgr. DHEERAJ Care Taker
PRAGYACGHS LTD e gmail.com
9/9/21 8130511478

Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit **CELESTIAL HEIGHTS, PLOT NO. 1A, SECTOR-2, DWARKA, ND-75 (THE AARTI CGHS LTD)** (7)

2. Area detail:
 i. Roof top area **908.80 sqm**
 ii. Paved/road/green area (optional)
 iii. Total Plot area **4999.73 sqm**

3. Date of inspection: **09-09-2021** (The status given below is as on inspection date)

S.No	Govt./Pvt Society	RWH system exist or not	Status of RWH system, if exist			Whether Functional Yes/No	Adequate Yes/No	Remarks
			Nos. of pit	Size of pit	No. & size of recharge well			
1.	CGHS	YES	02	Not available 1X 3.0 X 3.0 X 5.0 mt 1X 3.0 X 3.0 X 5.0 mt	Not visible	01 Pit functional 4 01 Pit Non functional as well stagnated	YES YES	1) One RWH pit stagnated with stagnant water 2) Paved area run off to be segregated from RWH pit. 3) curb Roof Top run off to be checked. 4) Recharge well not visible. 5) Filter media to be replaced in non functional RWH pit.

The care taker has been advised to e-mail all relevant documents @ naturalshreevishy2013@gmail.com as no member of committee are available at site.

Subh
09/09/21
MEMBER
JTC
JTB

Belam
Inspection team
Member 1: JTB

Arora
Inspection team
Member 2: JPCB

Arora
09/09/2021
Inspection team
Member 3: CPB

Arora
MAHESH
S40004
(appellant)

Signature of President/General Secretary/Estate Manager
SVOHIA SINGH
 (Federation President)
 CLT 9350 883247

Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: SAHARA APARTMENTS, PLOT NO. 11, SECTOR- 6, DWARKA, ND-75.

2. Area detail:
- i. Roof top area: 1950 sqm
 - ii. Paved/road/green area (optional):
 - iii. Total Plot area: 8500 sqm

(8)

3. Date of inspection: 14.09.2021

(The status given below is as on inspection date)

S.No	Govt./Pvt Society	RWH system exist or not	Status of RWH system, if exist				Adequate Yes/No	Remarks
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No		
1	CGHS	YES	02	39 m ³	02 Both 50'-0" deep each One pit Non-functional	One Pit functional & One pit Non-functional	YES	<ul style="list-style-type: none"> ① Paved surface near it to be segregated and directed to npl drain ② Recharge well to be redeveloped. ③ Filter media to be replaced. ④ Both recharge wells to be capped. ⑤ Covers of recharge pits to be provided with handles.

MEMBER
STAC
208.

Inspection team
Member 1, DJB

Inspection team
Member 2, DRCC

Inspection team
Member 3, CPCB
(SUNITI PARASHAR) (appellate)
9868313711

(V. President)
Signature of President/General
Secretary / Est. in Manager
14/9/21
9868629579

SAHARA
SINHA
Insolent

Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit MANAGEMENT APARTMENTS, PLOT NO. 17, SECTOR-5, DWARKA, ND-75

2. Area detail

- i. Roof top area: 2495 sqm
- ii. Paved/road/green area (optional):
- iii. Total Plot area: 7485 sqm

10

3. Date of inspection: 14.09.2021

(The status given below is as on inspection date)

S.No	Govt./Pvt. Society	RWH system exist or not	Status of RWH system, if exist				Remarks
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No	
1	CGHS	YES	07	49.90 m ³	—	All RWH Pits are Non-functional	YES ① Paved surface near-off to be repaired and directed to mpt drain. ② Filter media to be replaced. ③ Upgrade the RWH Pit which are buried.

V. K. Jha
14/9/21
MEMBER
DTDC
278

Abhinav
Inspection team
Member 1, DPCC

Abhinav
Inspection team
Member 2, DPCC

Sunil Parshad
Inspection team
Member 3, CPCB
(atbelant)

P. Sharma
14/9/21 (91667123990)
Signature of President/General
Secretary/Estate Manager
(Federation)
Jyoti Singh

Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: JAIMAA APARTMENTS, PLOT NO. 16, SECTOR-5, DWARKA, ND-75
2. Area detail :
 - i. Roof top area: 2500 sqm
 - ii. Paved/road/green area (optional):
 - iii. Total Plot area: 7500.76 sqm
3. Date of inspection: 14.09.2021 (The status given below is as on inspection date)

11 ✓

S.No	Govt./Pvt Society	RWH system exist or not	Status of RWH system, if exist				Remarks	
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No		Adequate Yes/No
1.	CGHS	YES	02	4.0 X 3.0 X 2.15 mt each = 51.680 m ³	—	Non-functional	YES	Advise to continue ① Paved surface turn-off to be segregated and diverted to mfd. drain. ② Filter media to be replaced.

Jalbir
14/9/21
Member
DTQC
DOB

Belami
22/9/21
Inspection team
Member 1, DJB

Shind
Inspection team
Member 2, DPCC

Santosh Kumar
Inspection team
Member 3, CPCB

Mam
MAHESH
SAXENA
(Appellant)

Rasheel Kwatra
Signature of President/General
Secretary/Estate Manager
(9868927644)
4.9.21



Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: DHAULADHAR APARTMENTS, PLOT NO. 15, SECTOR-5, DWARKA, N.D-75

2. Area detail:

- i. Roof top area:
- ii. Paved/road/green area (optional):
- iii. Total Plot area:

(12)

3. Date of inspection: 14.09.2021

(The status given below is as on inspection date)

S.No	Govt./Pvt Society	RWH system exist or not	Status of RWH system, if exist					Remarks
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No	Adequate Yes/No	
1.	CGHS	YES	02	1 x 5.0 x 1.80 x 2.10 mt 1 x 6.0 x 2.25 x 2.20 mt	2 Nos. as per design	Both Non-Functional	YES	① Submersible bore well meter to be removed. ② Paved surface run-off to be segregated and directed to mpl drain. ③ Filter media to be replaced. ④ Redevelopment of Recharge wells.

14/9/21
Member
DTQC
DOB

Beloni
Inspection team
Member 1, DJB

Sharma
Inspection team
Member 2, DPCC

Suniti Parade
Inspection team
Member 3, CPCB
MAHESH SAXENA
(Applicant)

Singh
Signature of President/General
Secretary/Estate Manager
(SURJEEV SINGH)
9811259453

Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: PARK ROYAL APARTMENT, PLOT No. 10A, SECTOR -9, DWARKA, ND-

2. Area detail:

i. Roof top area: 538.524 sqm app.

ii. Paved/road/green area (optional):

iii. Total Plot area: 3999.456 sqm app

(13)

" Heavy Rain today since morning"
(The status given below is as on inspection date)

3. Date of inspection: 16.09.2021

S.No	Govt./Pvt Society	RWHS system exist or not	Status of RWHS system, if exist				Remarks	
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No		Adequate Yes/No
1.	CGHS	YES	02	3.0 x 2.0 x 3.0 mtr each Total 36 m ³	02 Bore-8" dia	YES	YES	① Both Pits filled with rain water. ② Recharge wells to be redeveloped. ③ Openings to be made above recharge wells for easy access. ④ Paved area around to be segregated and directed to mfd drain. ⑤ Filter media to be replaced.

Pratik
Hatekh
Member
DTQC
JWB
93 57973791

A. Belani
Inspection team
Member 1, DJB
16/09/21

Inspection team
Member 2, DPCC

Suniti Parashar
Inspection team
Member 3, CPCB
MAHESH
SHARMA
(Appellant)

Signature of President/General
Secretary /Estate Manager
S. B. Aggarwal
98681 26892
President.

Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: MUNIRKA APARTMENTS, PLOT No. 11, SECTOR-9, DWARKA, ND-77

2. Area detail:
 i. Roof top area: 2500 sqm
 ii. Paved/road/green area (optional):
 iii. Total Plot area: 7500 sqm

"Heavy Rain since morning" (14)

3. Date of inspection: 16.09.2021

(The status given below is as on inspection date)

S.No	Govt./Pvt Society	RWH system exist or not	Status of RWH system, if exist				Remarks	
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No		Adequate Yes/No
1.	CGHS	YES	04	Total capacity = 50 m ³	04	YES	YES	① Paved area run-off to be segregated and directed to mpl drain. ② Filter media to be replaced. ③ Recharge borewells to be redeveloped. ④ Routine maintenance to be continued. ⑤ Opening of recharge borewells is required.

Pant
 (PRATEEK)
 member
 DTCC
 008
 7357973791

Inspection team
 Member 1, DJB

Inspection team
 Member 2, DPCC

Sunita Parashar
 Inspection team
 Member 3, CPCB
 MAHESH SAHENA
 (Appellant)

Signature of President/General Secretary/Estate Manager
 Mahendra Singh
 M-9599078723
 16/09/21

Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: SUKH SAGAR APARTMENT, PLOT NO. 12, SECTOR-9, DWARKA, NU-75

2. Area detail:

- i. Roof top area: 2730 sqm
- ii. Paved/road/green area (optional):
- iii. Total Plot area: 8200 sqm

(15)

3. Date of inspection: 16.09.2021

(The status given below is as on inspection date)

S.No	Govt./Pvt Society	RWHS system exist or not	Status of RWHS system, if exist				Remarks	
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No		Adequate Yes/No
1.	CGHS	YES	02	Total Capacity = 54.60m ³	02 no.	NO	YES	① Paved area non-666 to be segregated and diverted to MPT drain. ② Air-condition to be replaced. ③ Recharge bore wells to be redeveloped. ④ Clear access/opening of recharge wells to be provided. ⑤ Regular maintenance of RWHS system to be done.

Point
Prateek
member
DPC
05/23

Belami
Inspection team
Member 1, DJB
16/09/21

Inspection team
Member 2, DPCC

Seethi Parvati
Inspection team
Member 3, CPCB
MAYANK SHARMA
(Appellant)

The Sukhi Parivar CGHS Ltd.
Signature of President
Secretary / Estate Manager
Plot No. 12
Sector-9 Dwarka
New Delhi-75
9810046062
9310020100
9015990990
Sharma
President

Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: KRISHNA APARTMENT, PLOT NO. 13, SECTOR - 9, DWARKA, ND-75.

2. Area detail:

i. Roof top area: 2560 sqm

ii. Paved/road/green area (optional):

iii. Total Plot area: 7500 sqm

16

3. Date of inspection: 16.09.2021

(The status given below is as on inspection date)

S.No	Govt./Pvt Society	RWH system exist or not	Status of RWH system, if exist					Remarks
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No	Adequate Yes/No	
1.	CGMS	YES	02	total capacity = 51.20 m ³	—	No	YES	① Paved area seems to be segregated and diverted to m/s drain. ② Filter media to be replaced. ③ Regular maintenance & RWH system required.

Point
member
DTGC
DJB

DeLoria
Inspection team
Member 1, DJB

Sharma
Inspection team
Member 2, DPCC

Santhosh Kumar
Inspection team
Member 3, CPCB
MAHESH
SARINA
(Appellant)

Signature of President/General Secretary/Estate Manager
16/9/21

(B) Joshi,
President
9999 113893
□

Performa for Joint Inspection of RWH system in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: **RAJNIGANDHA CGHS PVT. LTD, PLOT NO. 4, SECTOR-10, DWARKA ND-75**
e-mail: rajnigandhacghs2017@gmail.com
2. Area detail:
 - i. Roof top area: 1730 sqm
 - ii. Paved/road/green area (optional):
 - iii. Total Plot area: 5500 sqm
3. Date of inspection: 21.09.2021

(17)

(The status given below is as on inspection date)

S.No	Govt./Pvt Society	RWH system exist or not	Status of RWH system, if exist				Remarks	
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No		Adequate Yes/No
1.	CGHS	YES	02	4.0 x 1.50 x 3.50 mt each Total capacity = 42 m ³	2 No - 3" dia each 50' deep (found checked)	YES	YES	<ul style="list-style-type: none"> ① Paved area min. 10% to be segregated and directed to MFT drain ② Regular replacement of filter media. ③ Regular redevelopment of recharge base well. ④ Make arrangement of easy access/operating of RWH Pits.

Praveen
member
of QC
DWB

A. E.
Inspection team
Member 1, DJB

Shiv
Inspection team
Member 2, DPCC

Gunjit Parashar
Inspection team
Member 3, CPCB
Mahesh Saxena
(Appellant)

Signature of President/General Secretary
N-386
21/09/21

Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: AMBA CGHS PVT LTD, PLOT NO. 5, SECTOR-10, DWARKA, ND-75
2. Area detail :
 - i. Roof top area: 1833.33 sqm
 - ii. Paved/road/green area (optional):
 - iii. Total Plot area: 5500 sqm
3. Date of inspection: 21.09.2021 (The status given below is as on inspection date)

(18)

S.No	Govt./Pvt Society	RWHS system exist or not	Status of RWH system, if exist					Remarks
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No	Adequate Yes/No	
1.	CGHS	YES	02	Total capacity = 3646.3	02 - 5" dia 12.5' deep each	YES	YES	① Paved area run-off to be segregated and directed to mpt. drain. ② Recharge bore wells to be capped. ③ Redeployment of recharge well to be done on regular basis. ④ Replacement of filter media to be done regularly.

Pant
member
DTQC
DWB

[Signature]
Inspection team
Member 1, DJB

[Signature]
Inspection team
Member 2, DPCC

[Signature]
Inspection team
Member 3, CPCB

[Signature]
21-9-21
AMBA CGHS
Signature of President/General Secretary/Staff Manager
Dwarka-75



Performa for Joint Inspection of RWH system in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: HMM EMPLOYEES (GHS LTD), PLOT NO. 6, SECTOR-10, DWARKA, ND-75
2. Area detail :
 - i. Roof top area: 1833.33 sqm
 - ii. Paved/road/green area (optional):
 - iii. Total Plot area: 5500 sqm
3. Date of inspection: 21.09.2021 (The status given below is as on inspection date)

S.No	Govt/Pvt Society	RWH system exist or not	Status of RWH system, if exist				Remarks	
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No		Adequate Yes/No
1.	CAHS	YES	01	Total Ground = 36.66 sqm	02 nos - 4" dia cast 30mt depth	YES	YES	① Paved area non-off to be segregated and diverted to Mpl. drain. ② Recharge boxes to be capped. ③ Recharge bore well opening easy access to take sample be provided. ④ Recharge bore to be redeveloped & filter media in pit to be replaced on regular basis.

Pavti
Member
DPCC
DJB

[Signature]
Inspection team
Member 1, DJB

[Signature]
Inspection team
Member 2, DPCC

[Signature]
Inspection team
Member 3, CPCB

[Signature]
Signature of President/General Secretary
HMM Employees Co-Op. Hse. Estab. Dwarka
21/09/2021
726950

Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: CHANDANWARI APARTMENTS LGHS LTD, PLOT No. 8, SECTOR-10 DWARKA, ND-75
2. Area detail :
 - i. Roof top area : 3229.00 sqm
 - ii. Paved/road/green area (optional):
 - iii. Total Plot area: 18001 sqm
3. Date of inspection: 21.09.2021

20

(The status given below is as on inspection date)

S.No	Govt./Pvt Society	RWH system exist or not	Status of RWH system, if exist				Remarks
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No	
1.	CGHS	YES	03	Total capacity = 65 m ³	—	Recharge well 02 - PFI Non-functional 2 01 - Pit - Round functional	YES ① Paved area seems to be segregated and oriented to right drain. ② Filter media to be replaced. ③ Proper cover or opening to be provided.

Praveen
Member
DPC
DJB

Amal
Inspection team
Member 1, DJB

Anand
Inspection team
Member 2, DPCC

Sanjay Patil
Inspection team
Member 3, CPCB
100465H
SANGHA
(Appoint)

[Signature]
Signature of President/General Secretary/Testing Manager
New Delhi
Resd. No. 10
G.H.
11 8368279

H

Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: GANDHI AASHRAM CQHS LTD, PLOT No. 9, SECTOR-10, DWARKA, N.D. - 75.
(PANCHSEEL)

2. Area detail:
i. Roof top area: 1874 sqm
ii. Paved/road/green area (optional):
iii. Total Plot area: 5500 sqm

(21)

3. Date of inspection: 21.09.2021

(The status given below is as on inspection date)

S.No.	Govt./Pvt Society	RWH system exist or not	Status of RWH system, if exist				Remarks	
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No		Adequate Yes/No
1.	CQHS	YES	02	Total Capacity = 37.84 m ³	01 - 6" dia 75'0" deep	YES	YES	① Paved area run-off to be segregated and diverted to mpl drain. ② Filter media to be replaced regularly as per norms. ③ Recharge bore well to be redeveloped at regular basis as per norms.



Praveen
member
DPCC
DJB

21/09/21
Inspection team
Member 1, DJB

Arvind
Inspection team
Member 2, DPCC

Praveen Parashar
Inspection team
Member 3, DPCC
MAYANK SARKAR
(Appellant)

Signature of President/General Secretary/Estate Manager
21/09/2021
9718852477
N/Cdr NK Meandiratta.

Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: SHIV SHAKTI CGHS LTD., Plot No. 10, SECTOR-10, DWARKA, ND-75
 Email:
2. Area detail:
 - i. Roof top area: 1500 sqm
 - ii. Paved/road/green area (optional):
 - iii. Total Plot area: 5000 sqm
3. Date of inspection: 21.09.2021 (The status given below is as on inspection date)

22 ✓

S.No	Govt./Pvt Society	RWHS system exist or not	Status of RWH system, if exist				Remarks	
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No		Adequate Yes/No
1.	CGHS	YES	02	Total capacity = 30 m ³ 2 X 3.50 X 1.35 X 1.50 = 30.37 m ³	02 - 6" dia. curb ① 15' - 0" deep ② 50' - 0" deep	YES	YES	① Paved area run-off to be segregated and diverted to mpt drain. ② Filter media of pits to be replaced as per norms. ③ Recharge bore well to be redeveloped regularly as per norms. ④ Recharge bore well to be capped.

Paunt
member
DPC
DJB

[Signature]
Inspection team
Member 1, DJB

[Signature]
Inspection team
Member 2, DPCC

[Signature]
Inspection team
Member 3, CPCB
MOHINI SHARMA (Appellant)

[Signature]
Signature of President/General
Secretary / Estate Manager
Joint Inspectors
21/09/2021
981144259778



Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: CHITRAKOOT DHAM, PLOT No. 2, SECTOR-19, DWARKA, ND-75

2. Area detail:

i. Roof top area: 2000 sqm

ii. Paved/road/green area (optional):

iii. Total Plot area: 6000 sqm

DJ8 docn no: 1020/06-07-17.

23

3. Date of inspection: 24.09.2021

(The status given below is as on inspection date)

S.No	Govt./Pvt Society	RWH system exist or not	Status of RWH system, if exist				Remarks	
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No		Adequate Yes/No
1.	CAHS	YES	01	4.5 mtr dia & 3.0mtr deep RWH capacity = 43.33m ³	01 - 150 mm dia	NON FUNCTIONAL	YES	<ul style="list-style-type: none"> ① Paved area to be segregated and diverted to mhl. drain. ② Recharge bore well to be redeveloped ③ Filter media of RWH pit to be replaced ④ RWH pit filled with cement & slowly sand standing water needs level recheck/charge ⑤ Recharge well to be capped.

[Signature]

Inspection team
Member 1, DTQC

[Signature]

Inspection team
Member 2, DJB

[Signature]

Inspection team
Member 3, DPCC

RAVI KUMAR
8010254553

[Signature]

Inspection team
Member 4, CPCB

Inspection team
Member 5,
(Mahesh Chandra Saxena)

[Signature]

Signature of President/General
Secretary /Estate Manager

7818462888

Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: THE DELHI STATE N.E.F. CGHS LTD.
PLOT No.1, SECTOR-19, DWARKA, ND-75
2. Area detail:
 - i. Roof top area: 2483 sqm
 - ii. Paved/road/green area (optional):
 - iii. Total Plot area: 7525 sqm
3. Date of inspection: 24.09.2021

DJE c/wgn 669/26.08.2016

(The status given below is as on inspection date)

S.No	Govt./Pvt Society	RWH system exist or not	Status of RWH system, if exist					Remarks
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No	Adequate Yes/No	
1.	CGHS	YES	01	5.0 mt dia & 5.0 mt depth	01 - 6" dia 90'-0" deep	NON FUNCTIONAL	Yes	Paved area to be neglected and diverted to N/Aplc drains. Recharge well/bore to be capped. Filter media to be replaced in RWH pit Recharge bore well to be redeveloped.

[Signature]

Inspection team
Member 1, DTQC

[Signature]

Inspection team
Member 2, DJB

[Signature]

Inspection team
Member 3, DPCC

RAVI KUMAR
8010254553

[Signature]

Inspection team
Member 4, CPCB

[Signature]

Inspection team
Member 4,

(Mahesh Chandra Saxena)

[Signature]

9810010019
Signature of President/General
Secretary/Estate Manager

Somesh Palwal



Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: **MOHINDER APARTMENTS, PLOT No. 17, SECTOR-12, DWARKA, ND-75
(THE DHAN POTHOWAR CGHS LTD)**
2. Area detail:
 - i. Roof top area: 1075.12 sqm
 - ii. Paved/road/green area (optional):
 - iii. Total Plot area: 5000 sqm
3. Date of inspection: 24.09.2021

telpegh@gmail.com
TDP CGHS@gmail.com

25
✓

(The status given below is as on inspection date)

S.No	Govt./Pvt Society	RWH system exist or not	Status of RWH system, if exist				Remarks
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No	
1.	CGHS	YES	01 04	3.50 x 1.70 x 1.50		NON FUNCTIONAL	1) Paved area runoff to be segregated and diverted to Mpl. drain. 2) Recharge bore well to be redeveloped. 3) RWH pits - Filter media to be replaced. 4) Recharge bore wells to be capped.


Pravir
Member
DTQC
DWB

Pravir
Inspection team
Member 1, DJB

Pravir
Inspection team
Member 2, DPCC
RAVI KUMAR
8010254553

Pravir
Inspection team
Member 3, CPCB
MAYESH SARKAR
(Applicant)

Pravir
Signature of President/General
Secretary /Estate Manager



Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit THE KUNJ VIHAR COHS LTD, PLLOT NO 19, SECTOR-12, DWARKA, ND-11
2. Area detail :
 - i. Roof top area : 4658 sqm
 - ii. Paved/road/green area (optional):
 - iii. Total Plot area: 12975 sqm
3. Date of inspection: 24.09.2021 (The status given below is as on inspection date)

S.No	Govt./Pvt Society	RWH system exist or not	Status of RWH system, if exist				Remarks
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No	
1.	COHS	YES	42 Site 51	3m x 4m x 2.5m x 3 no pits	08 - 150 mm dia 75 feet deep each	NON FUNCTIONAL	<ul style="list-style-type: none"> 1. Found with some of the recharge wells are not covered by the concrete. 2. The recharge wells are not properly maintained. 3. The recharge wells are not properly covered. 4. The recharge wells are not properly covered. 5. The recharge wells are not properly covered. 6. The recharge wells are not properly covered.

Pawar
member
ORCC
DWB

[Signature]
Inspection team
Member 1, DJB

[Signature]
Inspection team
Member 2, DPCC

[Signature]
Inspection team
Member 3, CPCB
MANISH SAINI (Appellant)

[Signature]
Signature of President/General Secretary/Estate Manager
[Signature]

Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit : SANT SUNDER DASS Ji C.G.H.S. PLOT No. 21, SECTOR-12, DWARKA, ND-75

2. Area detail :
- i. Roof top area : 2000 sqm
 - ii. Paved/road/green area (optional):
 - iii. Total Plot area: 6000 sqm

27

3. Date of inspection: 24.09.2021

(The status given below is as on inspection date)

S.No	Govt./Pvt Society	RWH system exist or not	Status of RWH system, if exist					Remarks
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No	Adequate Yes/No	
1.	C.G.H.S	YES	02	5.00 x 2.00 x 2.5 mt Total Capacity = 50 m ³	—	YES	YES	(1) Flood area near eff to be segregated and directed to Mpl. drain (2) Waste outflow to bottom needs to be disconnected from RWH system immediately (3) Floor media in eff pit to be replaced periodically (4) Drains to be separated from eff. Rain water runoff to be recharged. Sant Sunder Dass Ji C.G.H.S. Ltd Plot No. 21, Sector-12, Dwarka New Delhi-110078

Pankaj
member
DPCC
078

Devi
Inspection team
Member 1, DJB

Rahul
Inspection team
Member 2, DPCC

Sanjay
Inspection team
Member 3, CPCC
MADAN MOHAN
(Applicant)

MADAN MOHAN
Signature of President/General
Secretary /Estate Manager
MADAN MOHAN
Secretary

Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit : BELUR HEIGHTS , PLOT NO.1, SECTOR-18A, DWARKA, ND-75

2. Area detail :

- i. Roof top area :
- ii. Paved/road/green area (optional):
- iii. Total Plot area:

28

3. Date of inspection: 28.09.2021

(The status given below is as on inspection date)

S.No	Govt./Pvt Society	RWH system exist or not	Status of RWH system, if exist				Remarks
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No	
1.	CGHS	YES	01		01 - 6" dia 90" deep	NOT FUNCTIONAL	<ul style="list-style-type: none"> ① Paved area run-off to be segregated and diverted to sept. drain. ② RWH Pit filled with stagnant dirty water. ③ Filter media of RWH Pit to be replaced. ④ Recharge bore well to be redeveloped.

Praveen
DTQC
DJ8

Praveen
28.9.21
Inspection team
Member 1, DJB

Praveen
Inspection team
Member 2, DPCC
RAVI KUMAR
8010254553

Sanjay
Inspection team
Member 3, CPCB

Manoj
MAHESH SAHOTA
(Applicant)

Signature of President/General
Secretary /Estate Manager



Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: HAM DAM CGHS LTD, PLOT NO. 7, SECTOR - 18A, DWARKA, ND-75
2. Area detail:
 - i. Roof top area: 1916 sqm
 - ii. Paved/road/green area (optional):
 - iii. Total Plot area: 7660 sqm
3. Date of inspection: 28.09.2021 (The status given below is as on inspection date)

[Design of Raw water Harvesting form
Ministry of Water Resources] ✓ (29)

S.No	Govt./Pvt Society	RWH system exist or not	Status of RWH system, if exist					Remarks
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No	Adequate Yes/No	
1.	CGHS	YES	04	3.50 X 1.50 X 2.70 each	—	YES	YES	① Paved area run-off to be segregated and directed to impl. drain. ② Media of RWH Pits to be replaced as per recommend-regular interval. ③ Provide easy access to opening cover of RWH Pit. ④ Only Roof Top rain water run-off to be directed into RWH pits.

Pawate
DTQC
DJB

[Signature]
28/09/21
Inspection team
Member 1, DJB

Kaulhan
Inspection team
Member 2, DPCC

Leitki
Inspection team
Member 3, CPCB

[Signature]
MAMESH
SAXENA
(Applicant)

[Signature]
28.09.2021

Signature of President/General Secretary/Estate Manager

GANESH ROY
Manager

Performa for Joint Inspection of RWH system in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit: DHARAM CGHS LTD, PLOT No. 18, SECTOR-18A, DWARKA, ND-75
e-mail: dharamcgts@gmail.com
2. Area detail:
 - i. Roof top area: 1167.67 sqm
 - ii. Paved/road/green area (optional):
 - iii. Total Plot area: 3500.37 sqm
3. Date of inspection: 28.09.2021 (The status given below is as on inspection date)

30

S.No	Govt./Pvt Society	RWH system exist or not	Status of RWH system, if exist				Remarks	
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No		Adequate Yes/No
1.	CGHS	YES	01	could not measured due to stagnated water in RWH Pit.	01 - 4" dia	NON FUNCTIONAL	Not available	① Paved area run-off to be segregated and diverted to mpt. drain. ② RWH Pit filled with stagnated dirty foul water. ③ Recharge well to be redeveloped. ④ Filter media of RWH Pit to be replaced. ⑤ Size of Pit could not measured due to stagnated water.

All related documents shall be mailed by society at rainwaterharvesting2013@gmail.com

Pante
DTQC
DJB

Inspection team
Member 1, DJB

Inspection team
Member 2, DPCC

Inspection team
Member 3, CPCB

MAHESH SAXENA
(Applicant)

Signature of President/General Secretary / Estate Manager
Arum Kumar



Performa for Joint Inspection of RWH system- in Dwarka, New Delhi, in O.A. No. 147/2021 of Hon'ble NGT.

1. Name and address of unit : KRISHNA RESIDENCY VIJAY CGHS LTD, PLOT No.17, SECTOR-18A, DWARKA, ND-78
2. Area detail :
 - i. Roof top area : 1500 sqm
 - ii. Paved/road/green area (optional):
 - iii. Total Plot area: 4500 sqm
3. Date of inspection: 28.09.2021 (The status given below is as on inspection date)

34

S.No	Govt./Pvt Society	RWH system exist or not	Status of RWH system, if exist				Remarks	
			Nos. of pit	Size of pit	No. & size of recharge well	Whether Functional Yes/No		Adequate Yes/No
1.	CGHS	YES	01	6.0 X 2.0 X 2.50 m ³	—	YES	YES	① Paved area run-off to be segregated and diverted to mpt drain. ② Filter media of RWH Pt to be replaced at regular interval as per norms.

Parmit
DTQC
DJB

[Signature]
21/09/21
Inspection team
Member 1, DJB

[Signature]
Inspection team
Member 2, DPCC

[Signature]
Inspection team
Member 3, CPCB

[Signature]
MANESH SAXENA
(Appellant)

[Signature]
28/9/21
Signature of President/General
Secretary /Estate Manager
DIP RAO
8750914252



510



54





511



55





512



56



513

513



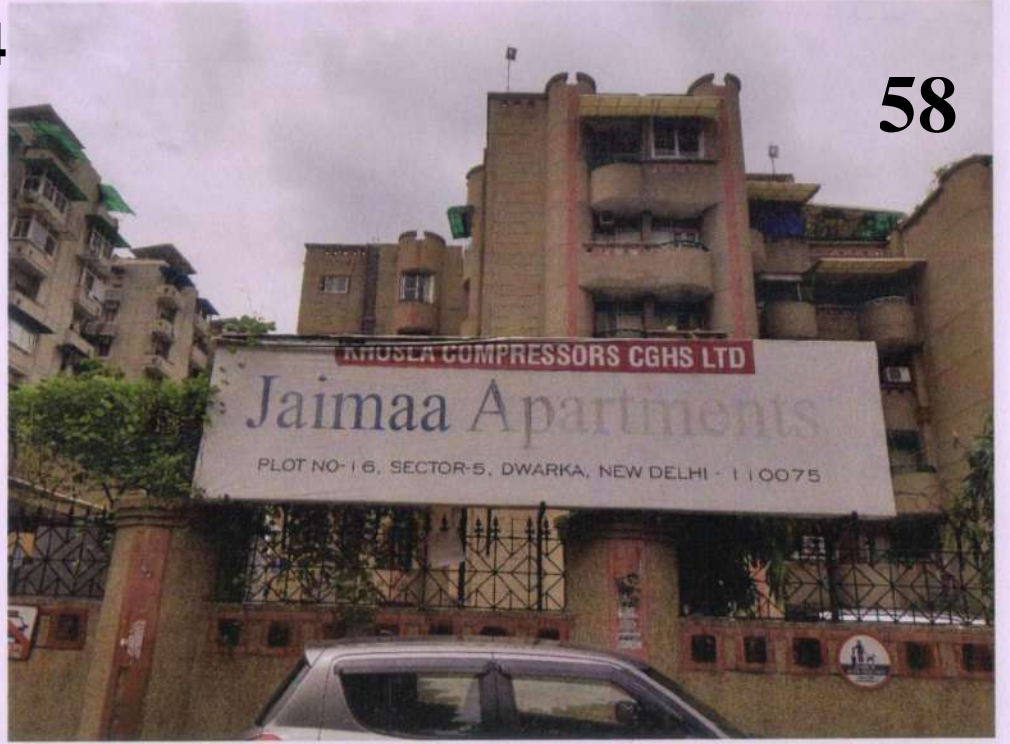
57



514



58





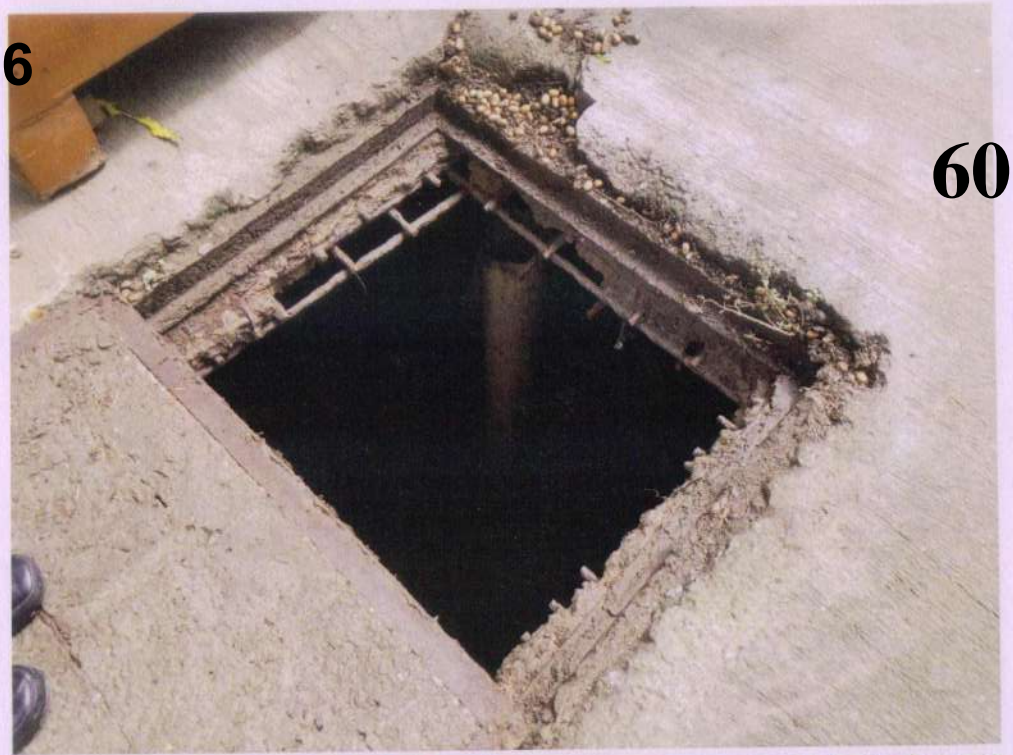
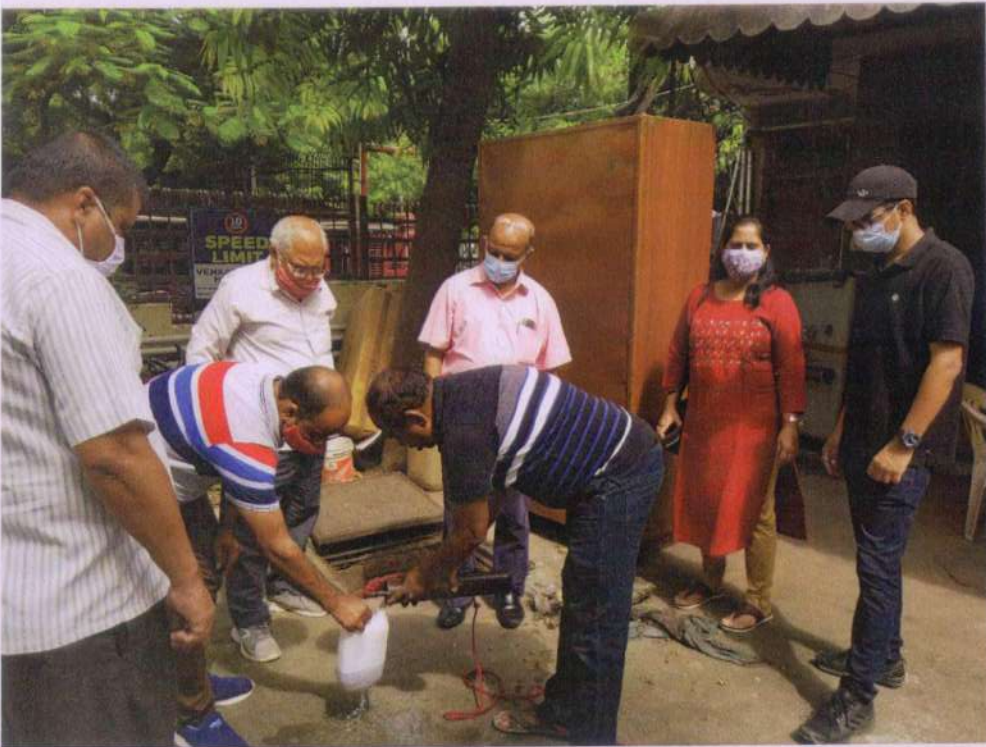
515



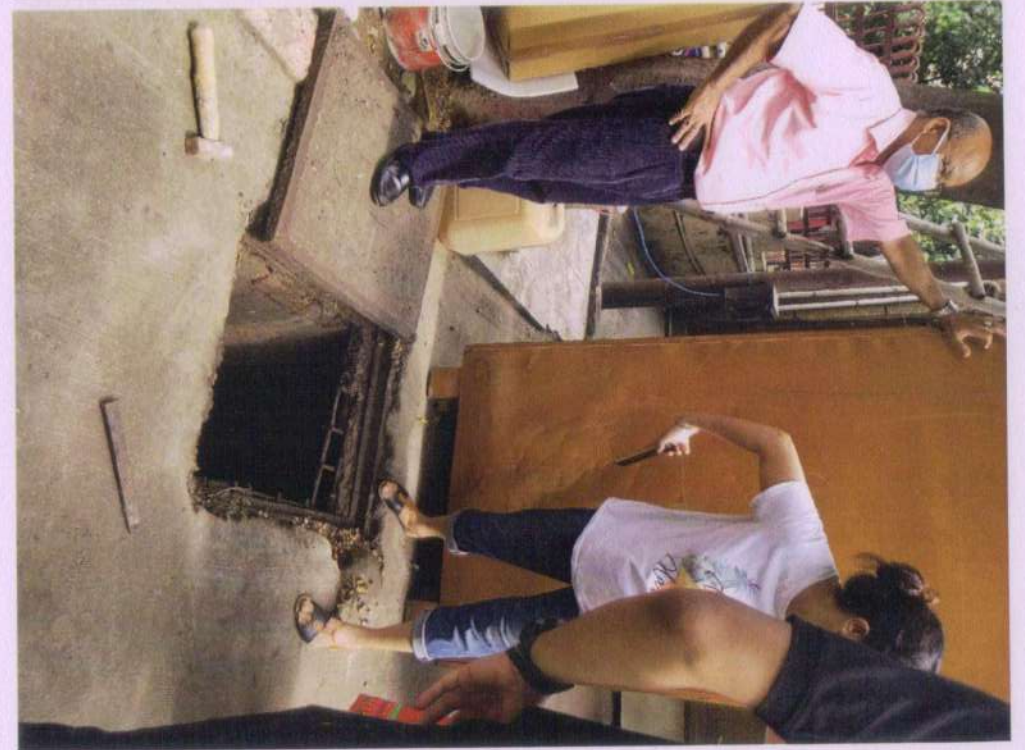
59



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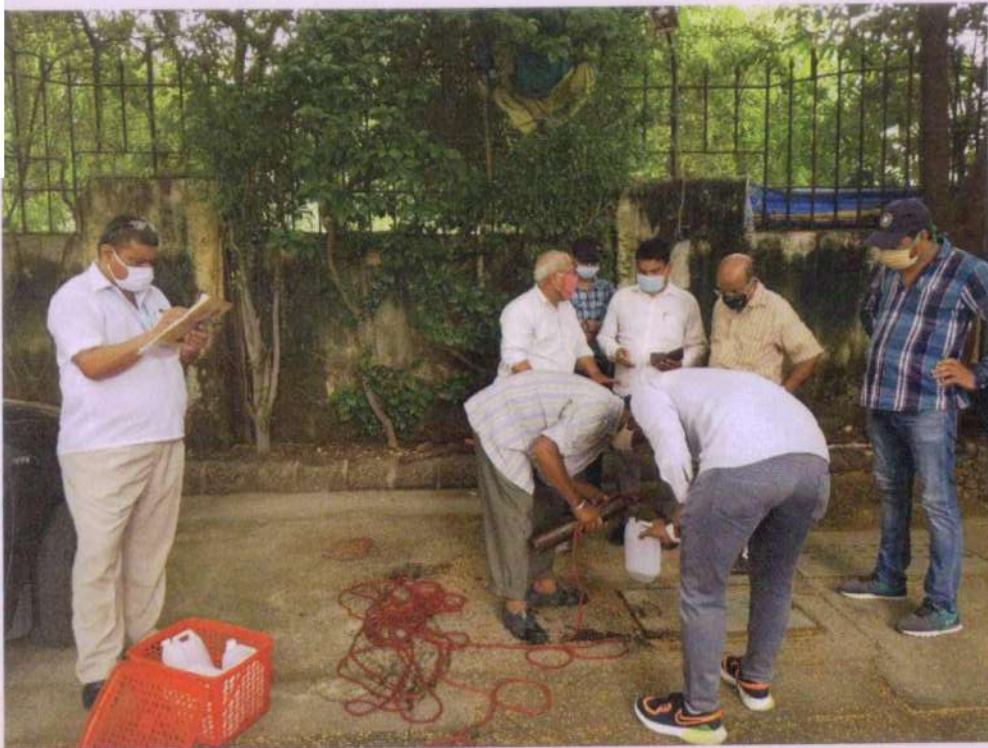


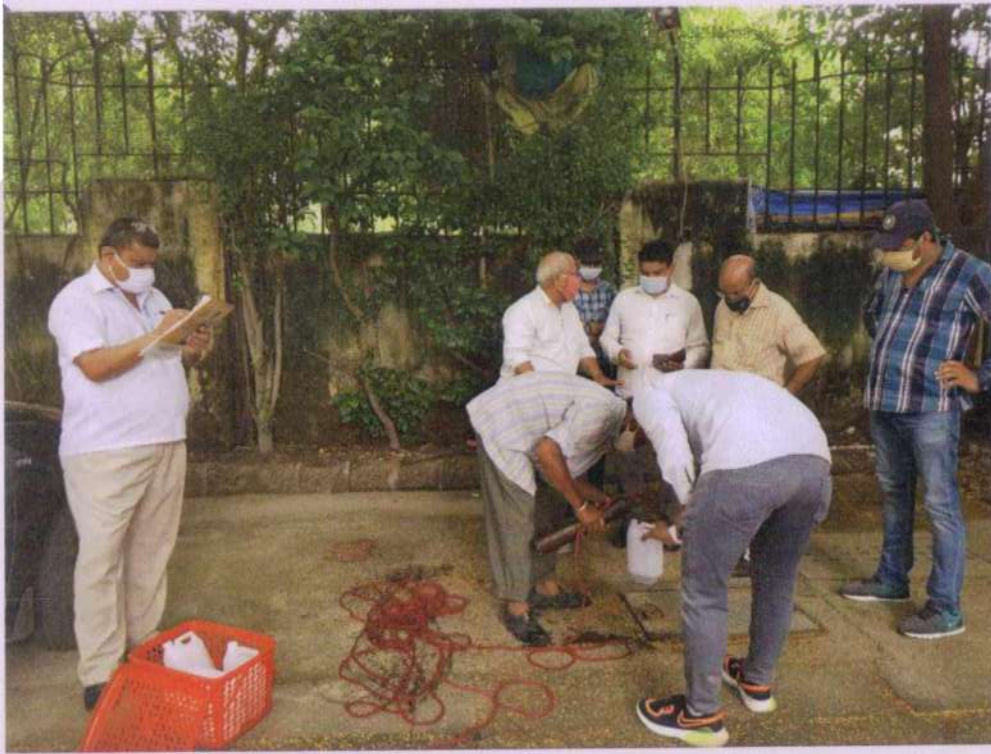
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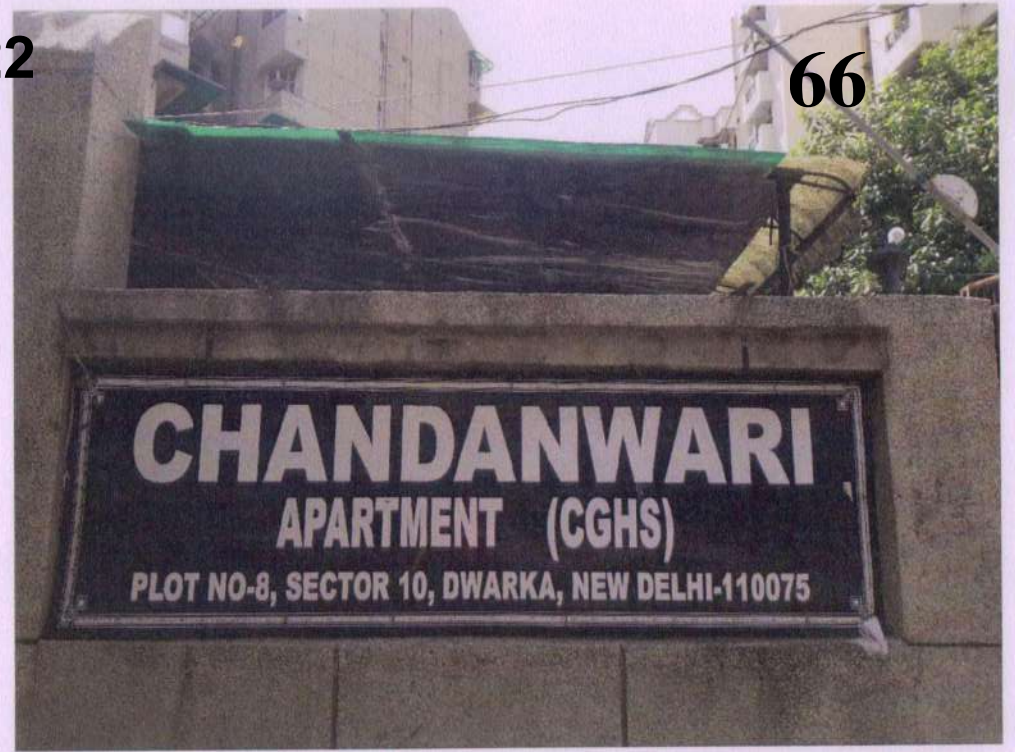
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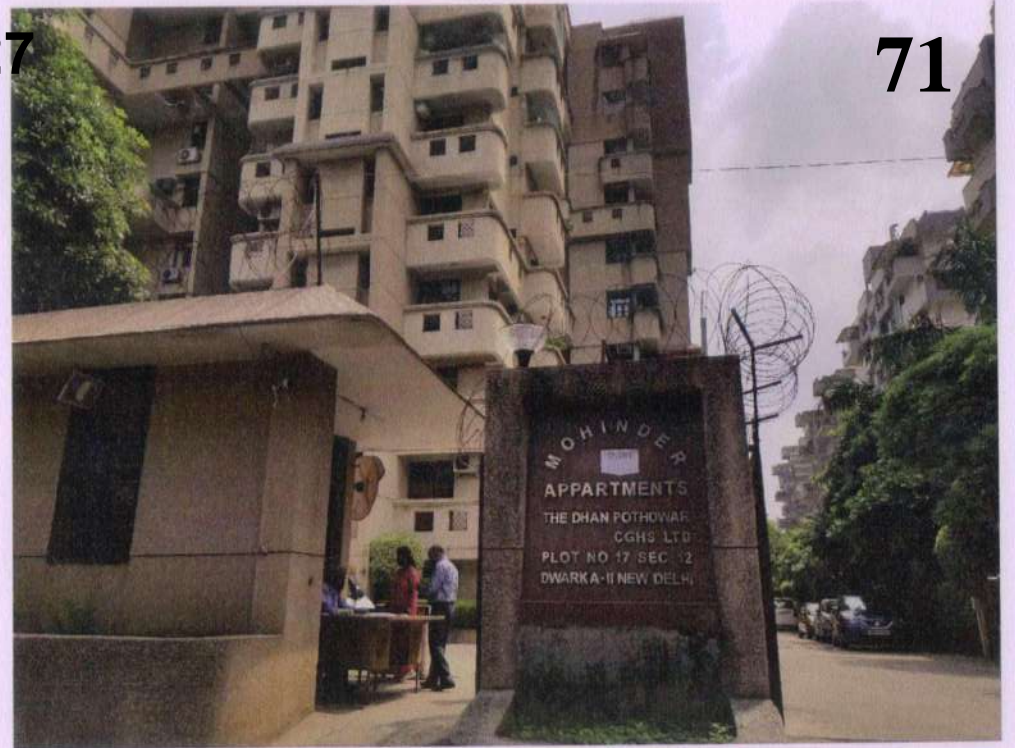


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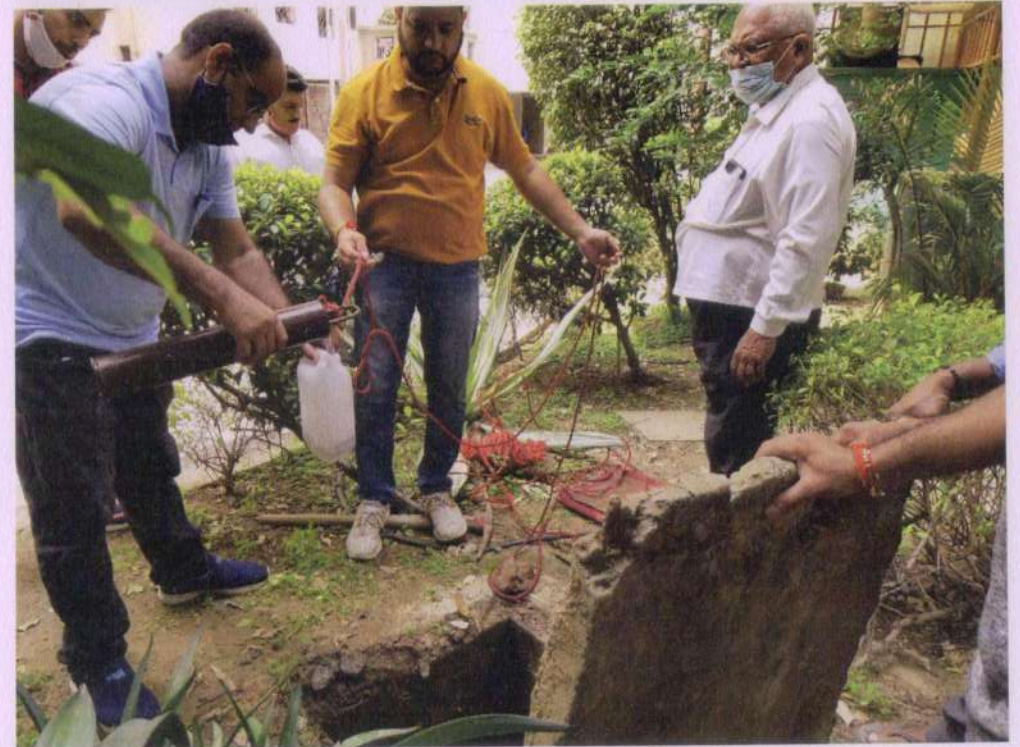




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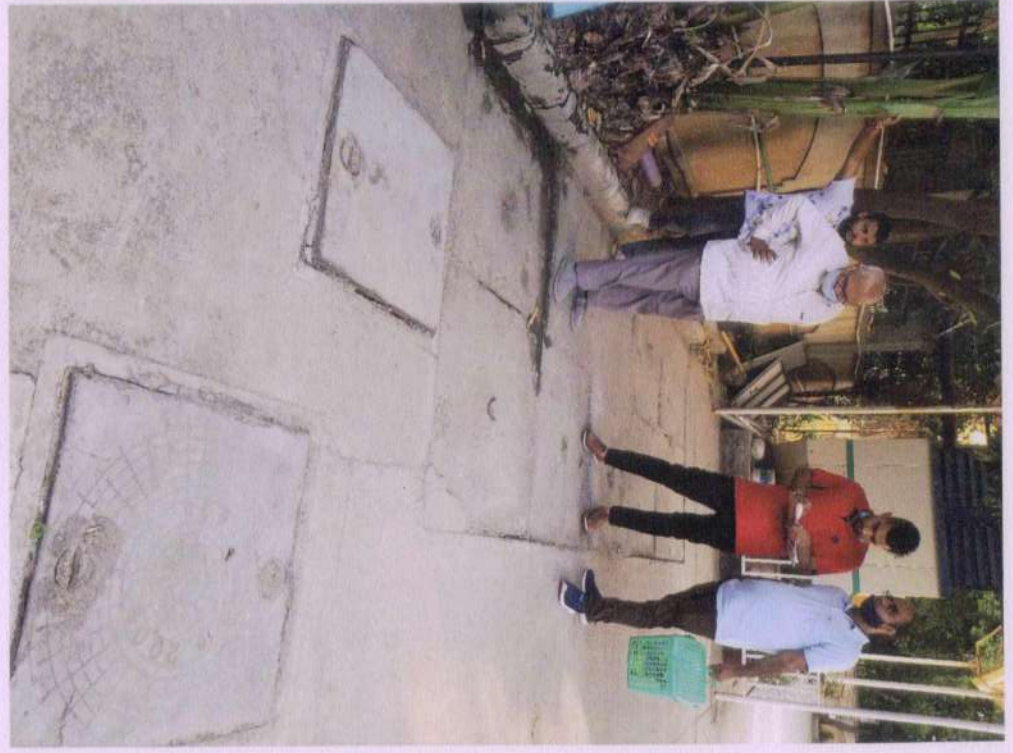




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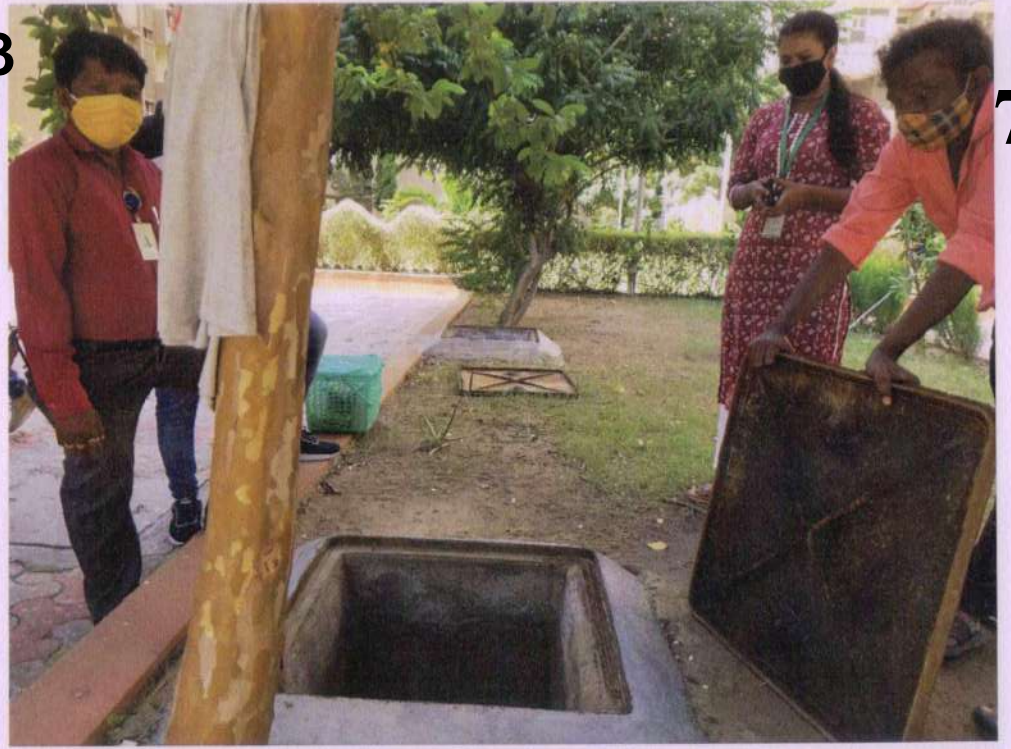


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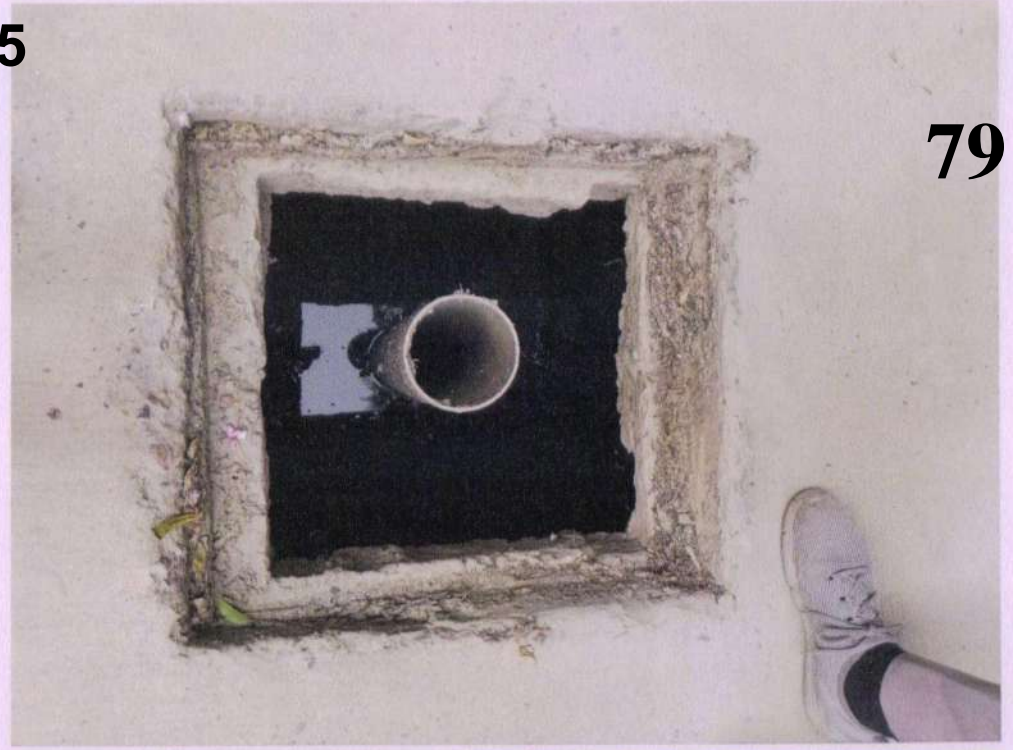
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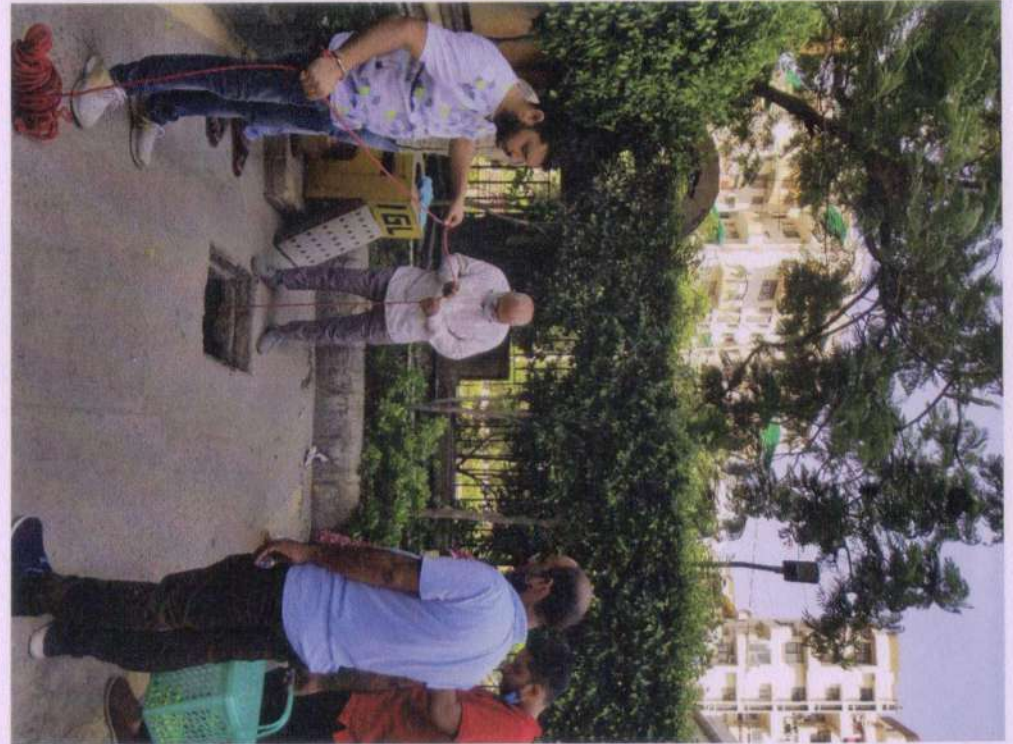




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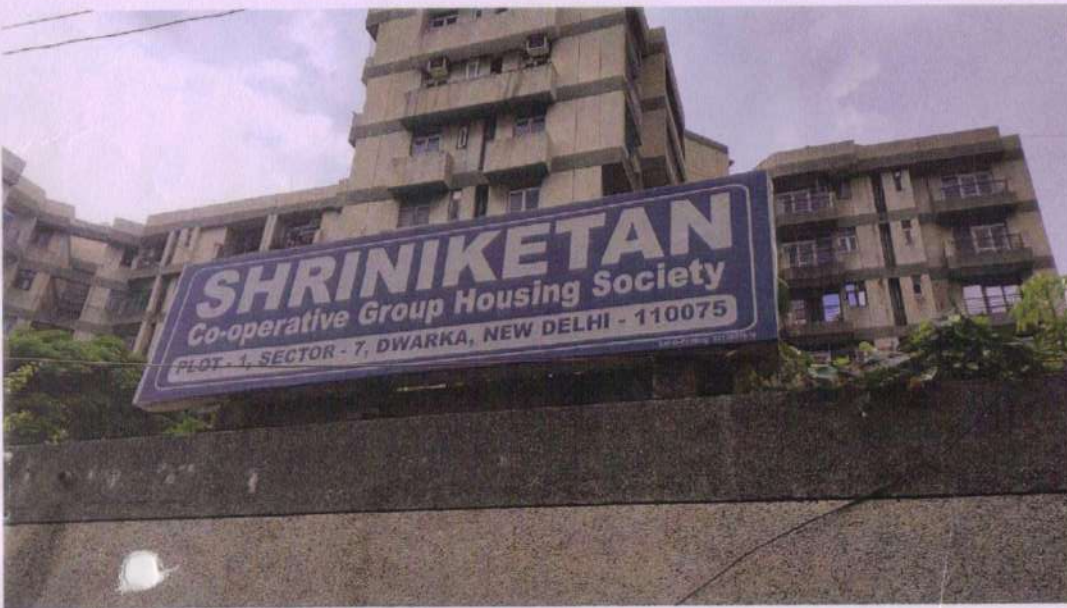


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DELHI JAL BOARD: GOVT. OF NCT DELHI
OFFICE OF THE EXECUTIVE ENGINEER (RWH)-I
A-BUILDING, JHANDEWALAN, NEW DELHI

No.DJB/EE(RWH)-I/2021/(58)

Dated: 06.10.2021

Sub:- Minutes of the meeting for Rain Water Harvesting and bore wells of all CGHS Societies in Dwarka as per NGT Court orders. (Held on 06.10.21)

Ref:- Hon'ble NGT Court Order dated 07.07.2020 passed in Original Application No. 147/2021 Mahesh Chandra Saxena Versus The Chief Secretary, Govt. of NCT of Delhi & Ors.

Following were present:-

1. Sh. Ashutosh Kaushik, DTQC, DJB
2. Sh. Harish Chander, ACE(RWH), DJB
3. Sh. Vimal V. Belani, EE(RWH)-I
4. Ms. Suniti Parashar, Scientist "C" WQM-I Division, CPCB
5. Sh. N.K. Joshi, Environmental Engineer, DPCC
6. SH. Rakesh Kumar Sharma, AE-I, DJB

(Signature)
DTQC

mom 6/10/21

(Signature)
Scientist (CPCB)

Following points were deliberated:

- It was apprised that regarding technical efficacy of RWH Systems, the designs of the same have been adopted either from CGWB or DJB which are satisfactory in technical efficacy. The chances of the contamination are due to mixing of the rain water with the waste water from different sources other than that of roof top rain water.
- Regarding contamination of ground water, it was apprised to the committee on testing of the 38 Nos. water samples. It has been found that very partial contamination from the 27 parameters tested, samples have exceeded the permissible limit in only 03 parameters.
- It was further apprised that to avoid contamination of the ground water, only rain water from roof top area be diverted to the rain water harvesting systems. The water from other sources entering to RWH System should be disconnected with immediate effect.

(Signature)
EE(RWH/GWC)-I

All Concerned

Copy to:-

1. Member (WS)/CNO : for kind information please.
2. CE(WB/Conservation) : -do-
3. ACE(RWH) : -do-
4. Ms. Sakshi Popli, DJB Legal Counsel, 614, Patiala House, New Delhi-110002.
5. AE-I(RWH)

6. O/c

(Signature)
EE(RWH/GWC)-I
EE (RWH/GWC)
DELHI JAL BOARD
VARUNALAYA BHAWAN
JHANDEWALAN, N.D.-5

O/c

**DELHI JAL BOARD: GOVT. OF NCT DELHI
OFFICE OF THE CHIEF ENGINEER (GW)
VARUNALAYA PH-I, KAROL BAGH, NEW DELHI**

No.DJB/CE (GW)/2021/1702 .

Dated: 17/11/21

To,

Sh. N.K. Joshi, Environmental Engineer,
DPCC, 4th, 5th Floor, ISBT,
GT Karnal Road, Kashmere Gate,
New Delhi-110006

Subject:- Original Application No. 147/2021 in the matter of Sh. Mahesh Chandra Saxena V/s The Chief Secretary, Govt. of National Capital Territory of Delhi and Ors.

Dear Sir,

As you are aware that the inspections were carried out in Societies of Dwarka in the above said matter. During the Joint Inspections of DJB, DPCC, CPCB teams it was observed that the waste water from balconies of the houses, washing areas and waste water from the paved areas was being sent in the Rain water Harvesting pits.

Since the matter is in regard to rectification of water pollution as per water and air act you are requested to direct the societies of Dwarka to take all necessary remedial actions in the time bound manner with regard to rectification of water pollution.

This may please be taken up on TOP PRIORITY.

sd/s
EE(RWH)-I

Copy to:-

1. Member (WS) : for kind information please.
2. CE(GW) : -do-
3. ACE(C-8) : -do-
- ✓4. AE-I : to pursue
5. O/c

[Signature]
EE(RWH)-I
DELHI JAL BOARD
VARUNALAYA BHAWAN
JHANDEWALAN, N.D.-5

DELHI JAL BOARD: GOVT. OF NCT DELHI
OFFICE OF THE CHIEF ENGINEER (GW)
VARUNALAYA PH-I, KAROL BAGH, NEW DELHI

No.DJB/CE (GW)/2021/ 1698 to 1702

Dated: 17/11/21

To,

Sh. N.K. Joshi, Environmental Engineer,
DPCC, 4th, 5th Floor, ISBT,
GT Karnal Road, Kashmere Gate,
New Delhi-110006

Subject:- Original Application No. 147/2021 in the matter of Sh. Mahesh Chandra Saxena V/s The Chief Secretary, Govt. of National Capital Territory of Delhi and Ors.

Dear Sir,

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Since the matter is in regard to rectification of water pollution as per water and air act you are requested to direct the societies of Dwarka to take all necessary remedial actions in the time bound manner with regard to rectification of water pollution.

This may please be taken up on TOP PRIORITY.

sd/-
EE(RWH)-I

Copy to:-

1. Member (WS) : for kind information please.
2. CE(GW) : -do-
3. ACE(C-8) : -do-
4. AE-I : to pursue
5. O/c

sd/-
EE(RWH)(GWC)
DELHI JAL BOARD
VARUNALAYA BHAWAN
JHANDEWALAN, N.D.-5



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435/c



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
4th & 5th FLOOR, ISBT BUILDING, KASHIMERE GATE, DELHI-6
visit us at : <http://dpcc.delhigovt.nic.in>

File No. DPCC/10/10/14/1 eg-23/1126-1187-

Dated: 27/05/2024

To, Office of CE (Ground Water)
The Chief Executive Officer,
Delhi Jal Board, GNCTD,
Varunalya, Phase-II, Jhandewalan, Karol Bagh,
New Delhi-110005

No. 607
Date 30/05/2024

2055/S
29/05/24

1552/S
27/5/24

Subject: Compliance of order of Hon'ble NGT order dated 15.05.2024 E.A. No. 04/2023 in
OA No. 147/2021 titled as "Mahesh Chandra Saxena Vs. Chief Secretary, Govt. of NCT of
Delhi & Ors."

Sir,

Please find enclosed/attached herewith the order of Hon'ble NGT dated 15.5.2024 in EA
No. 04/2023. Vide the said order, Hon'ble NGT has directed DPCC to convey the findings of
sample analysis with full particulars to the DJB within a period of one week and the DJB will
duly examine the issue of defects in the design of RWHI and if the design is found to be defective
then take appropriate corrective measures within a period of four weeks from the date of receipt
of communication from the DPCC.

In view of the above, please find the details of 176 residential societies of Dwaraka,
Delhi wri RWHSS, samples collected by the DPCC and findings indicating presence of
Ammonical Nitrogen, TDS, Faecal Coliforms. It implies that sewerage network in societies are
inappropriately giving rise to the discharge of sewage/ waste water into the RWHI systems and
design/ service plans are defective. This is for necessary action by DJB as per the order of
Hon'ble NGT.

Encl: As above

COPY TO - Master File, CMC-II

FOR N.E.P.T
CE(GW)
CE(SOUTH)

Incharge, CMC-II
Dr. J.M.S. Reddy
Senior Environmental Engineer
Delhi Pollution Control Committee
4th & 5th Floor, ISBT Building
Kashmere Gate, Delhi-110005

4/23
31/5/24

M. Discuss in
the chamber of CE (GW)
EE (GW) in my presence
ABJ (Rg)
31/6/24

29/5/2024
31/05/24

34/2
03/06/24

39/1



541 DELHI POLLUTION CONTROL COMMITTEE

(Government of N.C.T. of Delhi) 4th & 5th Floor, ISBT Building
Kashmere Gate, Delhi 110006
(Visit us at <https://www.dpccocmms.nlc.in>)



430/c
85

Result No- DPCC/W/D(Misc)/2024/ 1858

Dated: 9/05/2024

ANALYSIS REPORT

S. No.	Sampling Location	Latitude Longitude	Date of Sampling	TDS	Feacel Colliform	Ammonical Nitrogen
Prescribed Standards (as per IS 10500:2012)		-	-	500 (mg/l)	Shall not be detectable in any 100 ml sample	0.5 (mg/l)
1.	Guru Apartment, Plot No. 2, Sec-6, Dwarka, New Delhi	28.5930 77.0593	09.04.2024	288	2×10^2	0.30
2.	The Young Aneria Co- operative Group Housing Society Ltd., Plot No. 2, Sec-7, Dwarka	28.5939 77.0734		203	9×10^2	3.07
3.	R.D. Apartment, Plot No. 20, Sec-6, Dwarka	28.5935 77.0630		262	6×10^2	0.22
4.	Anusandhan Apartment, Plot No. 22, Sec-6, Dwarka	28.5933 77.0649		586	17×10^3	5.66
5.	Badhwar Apartment, Plot No. 3, Sec-6, Dwarka	28.5933 77.0601		Pit was found dry		
6.	Anamika Apartment, Plot No. 25B, Sec-4, Dwarka	28.5993 77.0482	10.04.2024	266	4×10^2	0.55
7.	Ariant Apartment, Plot No. 25A, Sec-4, Dwarka	28.5986 77.0476		492	14×10^3	1.15
8.	Bank Apartment, The Bank Niwas CGHS Ltd., Plot No. 22, Sec-4, Dwarka	28.6006 77.0458		228	9×10^2	NT
9.	Ratnakar Apartment (The Ratnakar CGHS Ltd.) Plot No. 21, Sec-4, Dwarka	28.6011 77.0453		222	12×10^2	NT
10.	Sanghamitra Apartment, Plot No. 20, Sec-4, Dwarka	28.6014 77.0444		Pit was locked		
11.	Aishvarayam ECIL CGHS Ltd., Plot No. 17, Sec-4, Dwarka	28.6037 77.0454		Pit was found dry		
12.	Dakshinayan Delhi EEPDP CGHS Ltd. Plot No. 19, Sec- 4, Dwarka	28.6023 77.0440		Pit was found dry		
13.	Pushpanjali Apartment, Plot No. 10, Sec-4, Dwarka	28.6045 77.0524		12.04.2024	225	900
14.	IES Apartment CGHS Ltd., Plot No. 8, Sec-4, Dwarka	28.6044 77.0531	702		26×10^4	1.04
15.	Ispatika Apartment, Plot No. 29, Sec-4, Dwarka	28.6012 77.0486	244		8×10^2	0.06
16.	Antriksh Apartment (DDA Housing CGHS Ltd.) Plot No. 26, Sec-4, Dwarka	28.6014 77.0469	278		4×10^3	NT
17.	Patel CGHS Ltd., Umliya Saoan, Plot No. 4, Sec-4, Dwarka	28.6011 77.0534	128		2×10^2	1.39
18.	Din Apartment, Plot No. 7, Sec-4, Dwarka	28.6021 77.0512	Pit was found dry			

Mishra

Patel

S. No.	Sampling Location	Latitude Longitude	Date of Sampling	TDS	Faecal Coliform	Ammonical Nitrogen			
Prescribed Standards (as per IS 10500:2012)				500 (mg/l)	Shall not be detectable in any 100 ml sample	0.5 (mg/l)			
19	South Delhi Apartment, Plot No. 8, Sec-4, Dwarka	28.6037 77.0539	12.04.2024	582	13x10 ⁴	NT			
20	Sanchar Vihar CGHS, Plot No. 15, Sec-4, Dwarka	28.6050 77.0504		413	21x10 ³	NT			
21	Om Satyam Apartment, Plot No. 13, Sec-4, Dwarka	28.6050 77.0502		249	14x10 ²	0.20			
22	Sarve Satyam Apartment, Plot No. 12, Sec-4, Dwarka	28.6050 77.0504		218	17x10 ²	NT			
23	Sri Agarsain Apartment CGHS Ltd., Plot No. 10, Sec-7, Dwarka	28.5876 77.0671	13.04.2024	Pit was found dry					
24	Evergreen CGHS, Plot No. 9, Sec-7, Dwarka	28.5894 77.0692							
25	Insurance Employees CGHS Ltd., Plot No. 14, Sec-7, Dwarka	28.5796 77.0751							
26	The Residency, St. Ann's CGHS Ltd. Plot No. 8A, Sec-7, Dwarka	28.5904 77.0693							
27	Saheta CGHS Ltd., Plot No. 30, Sec-4, Dwarka	28.6027 77.0484					333	33x10 ²	1.03
28	Jai Mata Kalyani Apartment, Plot No. 31, Sec-4, Dwarka	28.6024 77.0490					257	21x10 ²	0.78
29	Sargodha Apartment, Plot No. 13, Sec-7, Dwarka	28.5812 77.0724		591	80x10 ²	1.04			
30	Happy Home Apartment, Plot No. 12A, Sec-7, Dwarka	28.5828 77.0708		Pit was empty					
31	Dwarka CGHS Ltd., Plot No. 21, Sec-7, Dwarka	28.5920 77.0708		Pit was found dry					
32	Harsukh CGHS Ltd., Plot No. 4, Sec-7, Dwarka	28.5932 77.0720							
33	Kamal Vihar CGHS Ltd., Plot No. 5, Sec-7, Dwarka	28.5921 77.0709		Pit was found dry					
34	Satisar Apartment, CGHS Ltd., Plot No. 6, Sec-7, Dwarka	28.5920 77.0708					152	500	0.77
35	United Apartment, Plot No. 34, Sec-4, Dwarka	28.6030 77.0487					187	900	0.07
36	New Jyoti CGHS Ltd., Plot No. 27, Sec-4, Dwarka	28.6004 77.0477		284	11x10 ²	0.03			
37	St. Columbs CGHS Ltd., Plot No. 15, Sec-7, Dwarka	28.5793 77.0753		Pit was found dry					
38	Khattar CGHS Ltd., Plot No. 8C, Sec-7, Dwarka	28.5900 77.0704		310	26x10 ²	0.84			
39	Krishna Apartment, Plot No. 13, Sec-09, Dwarka	28.5837 77.0638	566	30x10 ³	1.73				
40	Sukh Sagar Apartment, Plot No. 12, Sec-09, Dwarka	28.5836 77.0667	Pit was found dry						
41	Park Royal Apartment, Plot No. 10A, Sec-09, Dwarka	28.5831 77.0674							
42	Gayatri CGHS Ltd., Plot No. 9, Sec-9, Dwarka	28.5823 77.0685	140	7x10 ²	NT				
43	Sun View Apartment, Plot No. 10B, Sec-9, Dwarka	28.5823 77.0674	Pit was found dry						
44	Mount Everest CGHS Ltd., Plot No. 17, Sec-9, Dwarka	28.5818 77.0658							

N. Mitta

D. Mitta

S. No.	Sampling Location	Latitude Longitude	543 Date of Sampling	TDS 500 (mg/l)	Faecal Coliform Shall not be detectable in any 100 ml sample	Ammonical Nitrogen 0.5 (mg/l)
Prescribed Standards (as per IS 10500:2012)						
45	Mandakini CGHS Ltd. (Mandakini Apartment), Plot No. 3C, Sec-2, Dwarka, Ph-I	28.5956 77.0705	14.04.2024	290	11x10 ³	0.92
46	Ashadeep CGHS Ltd. (Ashadeep Apartment) CGHS Ltd., Plot No. 3B, Sec- 2, Dwarka	28.5958 77.0704		169	11x10 ²	2.13
47	Mahalaxmi Apartment, Plot No. 4, Sec-2, Dwarka	28.5972 77.0704		226	90x10 ²	1.80
48	The S.B. Youth CGHS Ltd., Plot No. 6B, Sec-2, Dwarka	28.5978 77.0697		342	140x10 ²	NT
49	The Bhagwan Shree Gomeshwar Ji (Anmol Apartment) CGHS Ltd., Plot No. 3A, Sec-2, Dwarka, Ph-I	28.5978 77.0697		207	80x10 ²	0.73
50	Pragya CGHS Ltd., Plot No. IB, Sec-2, Dwarka	28.5968 77.0672		333	70x10 ⁴	1.03
51	H.M.M. Employee CGHS Ltd., Plot No. 06, Sec-10, Dwarka	28.5817 77.0699		311	60x10 ²	1.83
52	Shri Radha CGHS Ltd., Plot No. 3, Sec-9, Dwarka	28.5789 77.0710		Pit was found dry		
53	Chandanwari CGHS Ltd., Plot No. 8, Sec-10, Dwarka	28.5856 77.0644				
54	Amba CGHS Ltd. Plot No. 5, Sec-10, Dwarka	28.5830 77.0623		Pit was found dry		
55	K.K. CGHS Bhrigu CGHS Ltd., Plot No. 4, Sec-9, Dwarka	28.5790 77.0711				
56	Royal Residency CGHS Ltd, Plot No. 5, Sec-9, Dwarka	28.5812 77.0704		250	34x10 ²	1.61
57	Batukji CGHS Ltd, Plot No. 5B, Sec-3, Dwarka	28.6045 77.0408		199	11x10 ³	3.60
58	Gauri Ganesh Apartment CGHS Ltd., Plot No. 8, Sec- 3, Dwarka	28.6063 77.0409		379	110x10 ²	0.91
59	Welcome Group CGHS Ltd., Plot No. 6, Sec-3, Dwarka	28.6049 77.0409	306	50x10 ²	3.08	
60	The Vishrantika CGHS Ltd. Plot No. 5A, Sec-3, Dwarka	28.6044 77.0408	384	140x10 ²	1.04	
61	National CGHS Ltd., Plot No. 4, Sec-3, Dwarka	28.6038 77.0410	175	21x10 ²	2.76	
62	Prodhogiki CGHS Ltd. Plot No. 11, Sec-3, Dwarka	28.6046 77.0392	Pit was found dry			
63	The Navya Kalrall CGHS Ltd, Plot No. 10, Sec-3, Dwarka	28.6052 77.0397	Pit was having mud			
64	Siddhartha Kunj CGHS Ltd., Plot No. 17, Sec-7, Dwarka	28.5794 77.0765	347	23x10 ³	NT	
65	Shri Ganinath CGHS Ltd., Plot No. 1, Sec-5, Dwarka	28.5799 77.1011	373	40x10 ³	2.41	
66	JDM Apartment, Jni Diba Maa CGHS Ltd., Plot No. 11, Sec-5, Dwarka	28.6014 77.0502	Pit was found dry			
67	Hind Apartment, Plot No. 12, Sec-5, Dwarka	28.6010 77.0502	142	17x10 ²	1.61	

Alkita

[Signature]

S. No.	Sampling Location	Latitude Longitude	Date of Sampling	TDS	Faecal Coliform	Ammonical Nitrogen
Prescribed Standards (as per IS 10500:2012)				500 (mg/l)	Shall not be detectable in any 100 ml sample	0.5 (mg/l)
68	Vivekanand Apartment, CGHS Ltd., Plot No. 2, Sec-5, Dwarka	28.5981 77.0518	15.04.2024	Pit was found dry		
69	The Delhi Transporter (Joy Apartment), CGHS Ltd., Plot No. 2, Sec-2, Dwarka	28.5961 77.0696		645	280x10 ²	5.20
70	Kesarwani CGHS Ltd, Plot No. 4, Sec-5, Dwarka	28.5994 77.0526		766	170x10 ³	1.57
71	Appu Enclave, Plot No. 10, Sec-11, Dwarka	28.5942 77.0509		297	80x10 ²	NT
72	Rama Apartment, (Dr. RMLH & NHE CGHS), Plot No. 2, Sec-11, Dwarka	28.5944 77.0528		Pit was found dry		
73	Raman Vihar CGHS Ltd., Plot No. 5A, Sec-11, Dwarka	28.5941 77.0480		Pit was found dry		
74	Gokul Apni CGHS Ltd., Plot No. 5B, Sec-11, Dwarka	28.5953 77.0482		226	33x10 ³	3.59
75	Pragati Apartment, Plot No. 5C, Sec-11, Dwarka	28.5933 77.0485		267	22x10 ²	1.99
76	The Shiam CGHS Ltd., Plot No. 5D, Sec-11, Dwarka	28.5933 77.0490		326	40x10 ³	3.33
77	Shahjahanabad CGHS, Plot No. 1, Sec-11, Dwarka	28.5937 77.0528		525	14x10 ³	1.06
78	Shiv Shakti CGHS Ltd., Plot No. 10, Sec-10 Dwarka	28.5876 77.0632		Pit was found dry		
79	Geetanjali CGHS Ltd., Plot No. 14, Sec-10, Dwarka	28.5884 77.0673		310	2x10 ²	0.45
80	Divya CGHS Ltd., Plot No. 21, Sec-10, Dwarka	28.5861 77.0537		423	50x10 ³	0.30
81	Fakhruddin Memorial CGHS Ltd., Plot No. 18, Sec-10, Dwarka	28.5885 77.0558		Pit was found dry		
82	Ordance Factories Officers CGHS Ltd., Plot No. 3, Sec-13, Dwarka	28.6028 77.0402		288	30x10 ²	1.96
83	Mahabhadrakali CGHS Ltd., Plot No. 6, Sec-13, Dwarka	28.6019 77.0393		321	23x10 ³	2.07
84	Himachal Apartment, Plot No. 21, Sec-5, Dwarka	28.5986 77.0551	Pit was found dry			
85	Swarup Sadan CGHS Ltd., Plot No. 4, Sec-13, Dwarka	28.6028 77.0402	258	12x10 ³	1.64	
86	White Rose CGHS Ltd., Plot No. 7, Sec-13, Dwarka	28.6038 77.0387	370	34x10 ³	3.34	
87	IDC Apartment, Plot No. 8C, Sec-11, Dwarka	28.5870 77.0495	525	70x10 ³	2.52	
88	The Sri Durga, CGHS Ltd., Plot No. 6A, Sec-11, Dwarka	28.5929 77.0472	Pit was found dry			
89	Heritage Apartment, Plot No. 10, Sec-11, Dwarka	28.5880 77.0507	688	110x10 ⁴	8.45	
90	M.K. Residency, Plot No. 3D, Sec-11, Dwarka	28.5889 77.0495	417	60x10 ⁴	3.07	
91	Sri Hari Apartment, Plot No. 6, Sec-12, Dwarka	28.5999 77.0415	Pit was found dry			
92	Chitrakout Dham, Plot No. 02, Sec-19, Dwarka	28.5805 77.0523	427	70x10 ³	0.57	
93	Shri Sanmati CHGS Ltd., Plot No. 1, Sec-19D, Dwarka	28.5906 77.0599	407	170x10 ²	0.68	
			18.04.2024			

Dr. Vandita Mnitra

S. No.	Sampling Location	Latitude Longitude	Date of Sampling	TDS 500 (mg/l)	Faecal Coliform Shall not be detectable in any 100 ml sample	Ammonical Nitrogen 0.5 (mg/l)
Prescribed Standards (as per IS 10500:2012)						
94	Kohinoor Residency, Plot No. 13, Sec-19B, Dwarka	28.5719 77.0461	18.04.2024	Pit was found dry		
95	Arvind Apartment, Plot No. 9, Sec-19B, Dwarka	28.5738 77.0453		358	130x10 ²	NT
96	Bhagwati CGHS Ltd., Plot No. 8, Sec-19B, Dwarka	28.5737 77.0474		Pit was found dry		
97	Words CGHS Ltd., Plot No. 7, Sec-19B, Dwarka	28.5742 77.0413		Pit was found dry		
98	The Saptaparni CGHS Ltd., Plot No. 4, Sec-19B, Dwarka	28.5751 77.0415		Pit was found dry		
99	Nishant Apartment, Plot No. 5, Sec-19B, Dwarka	28.5765 77.0425		625	240x10 ²	NT
100	The Gulshan-E-Iqbal CGHS Ltd., Plot No. 3, Sec-19B, Dwarka	28.5762 77.0414		437	90x10 ³	NT
101	Ashoka Apartment, Plot No. 8, Sec-12, Dwarka	28.5986 77.0467		362	50x10 ²	0.02
102	The New Arohi CGHS Ltd., Plot No. 13, Sec-12, Dwarka	28.5941 77.0455		Pit was found dry		
103	Abhiyan CGHS Ltd., Plot No. 15, Sec-12, Dwarka	28.5945 77.0455		254	60x10 ²	3.01
104	Shivam Apartment (Vikram Nagar), Plot No. 14, Sec-12, Dwarka	28.5951 77.0461	184	17x10 ²	2.33	
105	Vimal CGHS, Plot No. 3, Sec-12, Dwarka	28.5985 77.0401	402	23x10 ²	7.26	
106	Mohinder Apartment, The Dhanphotowar CGHS Ltd., Plot No. 17, Sec-12, Dwarka-II	28.5945 77.0364	302	12x10 ³	1.99	
107	Majestic Apartment (Chinar CGHS Ltd.), Plot No. 3; Sec-18A, Dwarka	28.5910 77.0334	223	70x10 ²	NT	
108	The Seth Vihar CGHS Ltd., Plot No. 4, Sec-18A, Dwarka	28.5872 77.0348	421	70x10 ³	0.89	
109	Bharat Apartment, Plot No. 8, Sec-18A, Dwarka	28.5880 77.0316	262	12x10 ²	0.85	
110	Janak Residency, Plot No. 12, Sec-18A, Dwarka	28.5882 77.0329	332	17x10 ²	NT	
111	Upkarl Apartment, Plot No. 9, Sec-12, Dwarka	28.5979 77.0470	244	4x10 ³	0.70	
112	The Nav Sanjivan CGHS Ltd., Plot No. 1, Sec-12, Dwarka	28.5975 77.0394	299	7x10 ³	NT	
113	The New Rajput CGHS Ltd., Plot No. 23, Sec-12, Dwarka	28.5907 77.0382	249	2x10 ³	0.84	
114	Classic Apartment, Balrwa Bharti CGHS Ltd. Plot No. 24, Sec-12, Dwarka	28.5914 77.0388	372	14x10 ²	1.49	

Mitra
Dr. Mandita Basu

Datta

S. No.	Sampling Location	Latitude Longitude	Date of Sampling	TDS	Feacel Coliform	Ammonica Nitrogen
Prescribed Standards (as per IS 10500:2012)				500 (mg/l)	Shall not be detectable in any 100 ml sample	0.5 (mg/l)
115	The Anjuman CGHS Ltd., Plot No. 20, Sec-12, Dwarka	28.5924 77.0362	19.04.2024	307	12x10 ³	1.23
116	The Sunny Valley CGHS Ltd., Plot No. 27, Sec-12, Dwarka	28.5935 77.0371		274	17x10 ²	1.76
117	Kanaka Durga CGHS Ltd., Plot No. 26, Sec-12, Dwarka	28.5933 77.0382		706	220x10 ²	1.05
118	Entrepreneur (Chitrakoot Apartment) CGHS Ltd., Plot No. 9, Sec-22, Dwarka	28.5622 77.0575		Pit was found dry		
119	Janaki CGHS Ltd, Plot No. 7, Sec-22, Ph-I Dwarka	28.5634 77.0593		Pit was found dry		
120	DGCS CGHS Ltd., Plot No. 6, Sec-22, Dwarka	28.5638 77.0604		Pit was found dry		
121	New Millaneum Apartment (Rao CGHS Ltd.) Plot No. 2, Sec-23, Dwarka	28.5605 77.0544		352	26x10 ³	0.76
122	Dharam CGHS Ltd., Plot No. 18, Sec-18A, Dwarka	28.5890 77.0344		566	170x10 ²	1.91
123	NPSC Society, Plot No. 5, Sec-2, Dwarka	28.5982 77.0716		152	4x10 ²	0.01
124	Belur Heights, Plot No. 01, Sec-18A, Dwarka	28.5918 77.0353		284	9x10 ²	NT
125	Kanua Vihar, Plot No. 9, Sec-18A, Dwarka	28.5873 77.0325		417	27x10 ³	0.48
126	Hare Krishna Valley, Plot No. 10, Sec-18E, Dwarka	28.5870 77.0331		Pit was found dry		
127	Vishwas Nagar EPP CGHS Ltd., Plot No. 6A, Sec-23, Dwarka	28.5626 77.0566	Pit was found dry			
128	IFCI CGHS Ltd., Plot No. 4, Sec-23, Dwarka	28.5612 77.0560	Pit was found dry			
129	Phillips CGHS Ltd., Plot No. 3, Sec-23, Dwarka	28.5608 77.0551	Pit was found dry			
130	Shree Balaji CGHS, Plot No. 37, Sec-6, Dwarka	28.5881 77.0631	Pit was found dry			
131	Daftodils Apartment, Plot No. 36, Sec-6, Dwarka	28.5879 77.0634	Pit was found dry			
132	Param Puneet CGHS Ltd., Plot No. 27, Sec-6, Dwarka	28.5906 77.0663	204	43x10 ²	1.01	
133	New Ashlana Apartment, Plot No. 10, Sec-06, Dwarka	28.5968 77.0652	292	13x10 ³	1.95	
134	The Shivlok CGHS Ltd., Plot No. 6, Sec-6, Dwarka	28.5958 77.0617	Pit was found dry			
135	Vrindavan Apartment, Plot No. 1, Sec-6, Dwarka	28.5926 77.0589	Pit was sealed			
136	Jaypee CGHS Ltd., Plot No. 2, Sec-22, Dwarka	28.5570 77.0594	664	90x10 ³	1.86	
137	Aero View Weights, Plot No. 3B, Sec-22, Dwarka	28.5572 77.0607	192	8x10 ²	1.38	
			20.04.2024			

Mitra

Datta

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S. No.	Sampling Location	Latitude Longitude	Date of Sampling	TDS 500 (mg/l)	Feacal Coliform Shall not be detectable in any 100 ml sample	Ammonical Nitrogen 0.5 (mg/l)
Prescribed Standards (as per IS 10500:2012)						
138	Vecna Residency, Plot No. 5D, Sec-22, Dwarka	28.5601 77.0615	20.04.2024	Pit was found dry		
139	Delhi Apartment CGHS Ltd., Plot No. 15C, Sec-22, Dwarka	28.5581 77.0542				
140	Ranjit Vihar-I, Awaho Complex, Plot No. 15, Sec-22, Dwarka	28.5628 77.0613				
141	Nav Sansad Vihar CGHS Ltd., Plot No. 4, Sec-22, Dwarka	28.5588 77.0622				
142	Udyog Vihar CGHS Ltd., Plot No. 12, Sec-22, Dwarka	28.5605 77.0561				
143	Shubham Apartment (NPCC) CGHS Ltd, Plot No. 13, Sec-22, Dwarka	28.5592 77.0555				
144	Jagran Apartment, Plot No. 17, Sec-22, Dwarka	28.5575 77.0565				
145	Dwarka Dham Apartment, Mahajan Shree CGHS Ltd., Plot No. 13, Sec-23, Dwarka	28.5637 77.0505				
146	Sheetal Vihar CGHS Ltd., Plot No. 10, Sec-23, Dwarka	28.5636 77.0537				
147	Bank Vihar Apartment, Plot No. 16, Sec-22, Dwarka	28.5569 77.0559				
148	Chopra Apartment, Plot No. 8, Sec-23, Dwarka	28.5633 77.0543				
149	Manisha Tower, Plot No. 7B, Sec-23, Dwarka	28.5638 77.0546				
150	The Manokamna CGHS Ltd., Plot No. 16, Sec-18A, Dwarka	28.5948 77.0379				
151	Engineers Apartment, (Consulting Engineers CGHS), Plot No. 11, Sec-18A, Dwarka	28.5888 77.0327	Pit was found dry			
152	Vendanta, Plot No. 6C, Sec-23, Dwarka	28.5636 77.0480		352	80x10 ²	0.95
153	Samrat Ashoka Plot No. 6, Sec-18A, Dwarka	28.5899 77.0341		371	90x10 ²	2.81
154	The Kunj Vihar CGHS Ltd. Plot No. 19, Sec-12, Dwarka	28.5936 77.0355		307	10x10 ²	3.07
155	Grah Mantralaya Employee CGHS Ltd., Plot No. 28, Sec-6, Dwarka	28.5914 77.0669	22.04.2024	Pit was found dry		
156	Panchsheel Apartment CGHS Ltd., Plot No. 24, Sec-4, Dwarka	28.5996 77.0467		172	13x10 ²	0.60
157	Aakriti Apartment (Civil Supplies CGHS Ltd.) Plot No. 6, Sec-4, Dwarka	28.6018 77.0467		Pit was found dry		
158	New Adarsh Apartment, Plot No. 22, Sec-10, Dwarka	28.5859 77.0531		Pit was found dry		

Nikita

Datta

S. No.	Sampling Location	Latitude Longitude	Date of Sampling	TDS	Feacel Coliform	Ammonical Nitrogen
	Prescribed Standards (as per IS 10500:2012)			500 (mg/l)	Shall not be detectable in any 100 ml sample	0.5 (mg/l)
159	Apna Villa Apartment, Plot No. 23, Sec-10, Dwarka	28.5852 77.0551		930	280x10 ⁷	NT
160	Nuovo Engineer India Plot No. 25, Sec-10, Dwarka	28.5864 77.0562		365	30x10 ¹	0.61
161	Diesel Shed CGHS Ltd., Plot No. 26, Sec-10, Dwarka	28.5852 77.0559		234	300	1.34
162	Rohit Apartment, Plot No. 30, Sec-10, Dwarka	28.5844 77.0568		274	900	2.20
163	Cosmos CGHS Ltd., Plot No. 28, Sec-10, Dwarka	28.5847 77.0548		Pit was found dry		
164	Vinayak CGHS Ltd., Plot No. 36, Sec-10, Dwarka	28.5844 77.0593		297	23x10 ²	2.01
165	The Eligible CGHS Ltd., Plot No. 38, Sec-10, Dwarka	28.5866 77.0608		Pit was found dry		
166	Niti CGHS Ltd (Saksham Apartment), Plot No. 40 B, Sec-10, Dwarka	28.5870 77.0596		323	34x10 ²	2.51
167	Baroda House NRGE Plot No. 40A, Sec-10, Dwarka	28.5879 77.0595		Pit was found dry		
168	The Elephanta Head CGHS Ltd, Plot No. 41, Sec-10, Dwarka	28.5879 77.0588		302	33x10 ²	1.70
169	Dharam Vihar CGHS Ltd., Plot No. 2, Sec-10, Dwarka	28.5817 77.0607		Pit was found dry		
170	The Great Lyallpur Plot No. 35, Sec-10, Dwarka, Ph-I	28.5858 77.0599		209	13x10 ²	2.89
171	Air India Apartment, Plot No. 9, Sec-3, Dwarka	28.6055 77.0404		262	21x10 ²	1.72
172	Shruti Apartment, Plot No. 22, Sec-7, Dwarka	28.5841 77.0730		Refused for sampling by Guard and no one is allowed to be entered in the society		
173	The Shree Radha Krishna CGHS Ltd., Plot No. 23, Sec- 7, Dwarka	28.5837 77.0721	23.04.24	Pit was found dry		
174	Mass Apartment, CGHS Ltd., Plot No. 24, Sec-10, Dwarka	28.5859 77.0556		276	26x10 ²	2.66
175	Prabhavi Apartment, Plot No. 29B, Sec-10, Dwarka	28.5847 77.0561		488	170x10 ²	0.65
176	Pragya CGHS Ltd., Plot No. 18, Sec-02, Dwarka,	-	-	Address Not found		
177	Shree New Anamica Plot No. 25B, Sec-4, Dwarka	-	-	Duplicate (10.04.24 S. No. 6)		
178	Hind Apartment, Plot No. 12, Sec-5, Dwarka	-	-	Duplicate (15.04.24 S. No. 67)		
179	Himachal Apartment, Plot No. 21, Sec-5, Dwarka	-	-	Duplicate (16.04.24 S. No. 84)		
180	The Dhan Pothowar CGHS Ltd., (Mohinder Apartment) Plot No. 17, Sec-12, Dwarka	-	-	Duplicate (18.04.24 S. No. 106)		

I/C Water Laboratory

Moltra
Dr. Nandita Moltra
Scientist 'D'

SSA
SSA/Analyst/SLA



ANNEXURE-C

549

DELHI JAL BOARD, GOVT. OF NCT OF DELHI
OFFICE OF THE EE(RWH)-I
ROOM NO. 208, VARUNALAYA PHASE-I
KAROL BAGH, NEW DELHI-110005
E-mail: rainwaterharvesting2013@gmail.com

93

No.DJB/ EE (RWH)-I/2024/ 954 40960
To,

Date: 02/9/24.

The President/ General Secretary/Administrator,
Pragya CGHS Ltd., Plot No-1B,
Sec-2, Dwarka, New Delhi-110075

Subject: Notice in the matter of Hon'ble NGT in E.A. No. 04/2023 in O.A. No. 147/2021 titled as "Mahesh Chandra Saxena Vs. The Chief Secretary, GNCTD & Ors".

May kindly refer this office letter/notice dated 04.05.2023 & 22.06.2023 wherein it was emphasized that DJB public notice dated 14.02.2023 & 16.06.2023 be implemented i.e. only roof top rain water should be connected to RWH system and all other waste water from balcony, washing and paved/ parking area should be separated from the RWH system and submit the compliance report to the undersigned by 21.05.2023. The compliance report is still awaited from your end.

You are hereby again directed to disconnect/bifurcate/plug all other waste water from balcony, washing and paved/ parking, storm water drain or sewage infiltration, if any entering in to the RWII Pit (s) and submit compliance report to the undersigned by 15.09.2024, failing which the action as deemed fit will be initiated against the society.

sd—
EE (RWH)-I

Copy to:-

1. PS to CEO, DJB : for kind information please.
2. CE N(W) : -do-
3. CE(GW) : -do-
4. SE(C)-8 : -do-
5. AE(RWH)-I/II : to pursue
6. O/c


EE (RWH)-I



550
DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE EE(RWH)-I
ROOM NO. 208, VARUNALAYA PHASE-I
KAROL BAGH, NEW DELHI-110005
E-mail: rainwaterharvesting2013@gmail.com

94

No.DJB/ EE (RWH)-I/2024/ 976 to 1157
To,

Date: 02/9/24

The President/ General Secretary/Administrator,
Mahalaxmi Apartments, Plot No-4,
Sec-2, Dwarka, New Delhi-110075

Subject: Notice in the matter of Hon'ble NGT in E.A. No. 04/2023 in O.A. No. 147/2021 titled as "Mahesh Chandra Saxena Vs. The Chief Secretary, GNCTD & Ors".

May kindly refer this office letter/notice dated 04.05.2023 & 22.06.2023 wherein it was emphasized that DJB public notice dated 14.02.2023 & 16.06.2023 be implemented i.e. only roof top rain water should be connected to RWH system and all other waste water from balcony, washing and paved/ parking area should be separated from the RWH system and submit the compliance report to the undersigned by 21.05.2023. The compliance report is still awaited from your end.

You are hereby again directed to disconnect/bifurcate/plug all other waste water from balcony, washing and paved/ parking, storm water drain or sewage infiltration, if any entering in to the RWH Pit (s) and submit compliance report to the undersigned by 15.09.2024, failing which the action as deemed fit will be initiated against the society.

Sl-
EE (RWH)-I

Copy to:-

1. PS to CEO, DJB : for kind information please.
2. CE N(W) : -do-
3. CE(GW) : -do-
4. SE(C)-8 : -do-
5. AE(RWH)-I/II : to pursue
6. O/c

(As)
EE (RWH)-I



551
DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE EE(RWH)-I
ROOM NO. 208, VARUNALAYA PHASE-1
KAROL BAGH, NEW DELHI-110005
E-mail: rainwaterharvesting2013@gmail.com

95

No.DJB/ EE (RWH)-I/2024/ 1155 to 1164
To,

Date: 02/9/24

The President/ General Secretary/Administrator,
Appu Enclave, Plot No-3D,
Sec-11, Dwarka, Delhi-110075

Subject: Notice in the matter of Hon'ble NGT in E.A. No. 04/2023 in O.A. No. 147/2021 titled as "Mahesh Chandra Saxena Vs. The Chief Secretary, GNCTD & Ors".

May kindly refer this office letter/notice dated 04.05.2023 & 22.06.2023 wherein it was emphasized that DJB public notice dated 14.02.2023 & 16.06.2023 be implemented i.e. only roof top rain water should be connected to RWH system and all other waste water from balcony, washing and paved/ parking area should be separated from the RWH system and submit the compliance report to the undersigned by 21.05.2023. The compliance report is still awaited from your end.

You are hereby again directed to disconnect/bifurcate/plug all other waste water from balcony, washing and paved/ parking, storm water drain or sewage infiltration, if any entering in to the RWH Pit (s) and submit compliance report to the undersigned by 15.09.2024, failing which the action as deemed fit will be initiated against the society.

sd/-
EE (RWH)-I

Copy to:-

1. PS to CEO, DJB : for kind information please.
2. CE N(W) : -do-
3. CE(GW) : -do-
4. SE(C)-8 : -do-
5. AE(RWH)-I/II : to pursue

6. O/c

(Pdg)
EE (RWH)-I

ANNEX-
URE-D
96

552

SUBJECT: WITHDRAL OF REBATE THE FOLLOWING CGHS RESIDENTIAL SOCIETIES OF DWARKA					
ZONE	New K.NO.	CGHS NAME (SOCIETY)	Sector	PLOT NO	REMARKS
					WITHDRAW OF REBATE YES/NO
KAKROLA MORH	1379370120	GURU CGHS LTD	6	2	YES
KAKROLA MORH	7137351094	YOUNG AHERIA CGHS	7	2	YES
KAKROLA MORH	200891968	R D APPT CGHS LTD	6	20	YES
KAKROLA MORH	8709665703	ANUSANDHAN CGHS LTD	6	22	YES
KAKROLA MORH	6543699187	BADHWAR CGHS LTD	6	3	YES
KAKROLA MORH	3251599187	ANANT CGHS LTD	4	25A	YES
	KNO NOT GENERATE	ANAMIKA APARTMENT	4	25B	NO
KAKROLA MORH	5444727858	BANK NIWAS CGHS LTD	4	22	YES
KAKROLA MORH	2964655980	RATNAKAR CGHS LTD	4	21	YES
KAKROLA MORH	6192599377	SANGHMITRA CGHS LTD	4	20	YES
KAKROLA MORH	7383817013	IES CGHS LTD	4	9	YES
KAKROLA MORH	3552064283	ISPATatika Apartment	4	7	YES
KAKROLA MORH	8286560197	DIN CGHS LTD	4	13	YES
KAKROLA MORH	7899282219	OM SATYAM	4	15	YES
KAKROLA MORH	251836041	SANCHAR VIHAR CGHS LTD	4	8	YES
KAKROLA MORH	9059657985	SOUTH DELHI CGHS LTD	4	12	YES
KAKROLA MORH	4410030733	SRAV SATYAM	7	9	YES
KAKROLA MORH	4391944462	EVERGREEN	7	14	YES
KAKROLA MORH	5814102168	INSURANCE CGHS	7	8A	YES
KAKROLA MORH	747681050	S ANNS	4	30	YES
KAKROLA MORH	5923768604	SAHETA CGHS LTD	4	31	YES
KAKROLA MORH	1018250763	JAI MATA KALYANI CGHS	7	13	YES
KAKROLA MORH	5746635490	SARGODHA CGHS	7	5	YES
KAKROLA MORH	1038752987	KAMAL VIHAR	7	6	YES
KAKROLA MORH	486030177	SATISAR CGHS LTD	4	34	YES
KAKROLA MORH	6612243399	UNITED CGHS LTD	4	27	YES
KAKROLA MORH	1452113751	NEW JYOTI CGHS LTD	9	9	YES
VASANT KUNJ	6913191701	GAYATRI	9	10B	YES
VASANT KUNJ	8041211372	SUN VIEW CGHS	9	17	YES
VASANT KUNJ	5811869477	MOUNT EVEREST	2	3C	YES
DWARKA	2081488727	MANDAKANI CGHS LTD	2	3B	YES
DWARKA	6882674942	ASHA DEEP	2	4	YES
DWARKA	3423962747	MAHA LAXMI	2	6B	YES
DWARKA	5319162005	THE SECRETARY YOUTH COM	2	3A	YES
DWARKA	8911759794	BHAGWAN SHREE CGHS LTD	2	1B	YES
DWARKA	9822841685	PRAGYA COM LTD	9	3	YES
KAKROLA MORH	8240751365	SHREE RADHA	10	8	YES
KAKROLA MORH	5177437193	CHANDANWARI CGHS	10	5	YES
KAKROLA MORH	5314199308	AMBA CGHS	9	5	YES
VASANT KUNJ	1016315563	ROYAL RESIDENCY	3	5B	YES
KAKROLA MORH	3708746403	BUTUK	3	6	YES
KAKROLA MORH	9372367250	WELCOME	3	5A	YES
KAKROLA MORH	605985528	VISHRANTIKA	3	4	YES
KAKROLA MORH	1375310571	NATIONAL CGHS LTD	3	11	YES
KAKROLA MORH	932258106	PROYODEGIKI CGHS LTD	3	10	YES
DWARKA	8077697803	NOVA KARALI	7	17	YES
KAKROLA MORH	1182598290	SIDHARTH KUNJ	5	1	YES
KAKROLA MORH	5491707388	GANI NATH CGHS LTD	5	12	YES
KAKROLA MORH	4236631447	HIND CGHS LTD	5	2	YES
KAKROLA MORH	8521652801	VIVEKANAND CGHS LTD	11	3D	YES

श्रीवद गणेश प्रतिक्रमि
दिल्ली जन सोड
सेक्टर-5, द्वारका

553

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KAKROLA MORH	6239479239	APPU ENCLAVE CGHS LTD	11	2	YES
KAKROLA MORH	9307723126	DR RML HOSPITAL LTD	11	2	YES
KAKROLA MORH	9307723126	DR RML HOSPITAL AND NH CGHS LTD	11	5B	YES
KAKROLA MORH	5386015664	APNI CGHS LTD	11	5D	YES
KAKROLA MORH	6085769909	SHIOM CGHS LTD	11	1	YES
KAKROLA MORH	3241719010	SAHJANABAD CGHS	10	10	YES
KAKROLA MORH	9770853145	SHIV SHAKTI	10	21	YES
KAKROLA MORH	7874117547	DIVIYA CGHS LTD	10	18	YES
KAKROLA MORH	9549129207	FAKRUDDIN CGHS LTD	13	6	YES
KAKROLA MORH	7750228083	MAHABADRAKALI	5	21	YES
KAKROLA MORH	9259400754	HIMACHAL PARDESH CGHS LTD	13	4	YES
KAKROLA MORH	8159522226	SWAROP SADAN	13	7	YES
KAKROLA MORH	3213978720	White Rose CGHS	11	8C	YES
KAKROLA MORH	1747438671	I D C CGHS	11	6A	YES
KAKROLA MORH	8778631219	SHRI DURGA CGHS	19B	2	YES
KAKROLA MORH	4363970654	Chitra Koot CGHS	19B	9	YES
KAKROLA MORH	4116436793	ARVIND	12	23	YES
KAKROLA MORH	5930818672	NEW RAJPUT	12	24	YES
KAKROLA MORH	2341196917	BAIRWA BHARTI	12	1	YES
KAKROLA MORH	390161823	NAV SANJEEWAN LTD	12	9	YES
KAKROLA MORH	2914313776	UPKARI	18A	8	YES
KAKROLA MORH	6927602072	Bharat Petroleum	12	8	YES
KAKROLA MORH	8283463124	ASHOKA CGHS LTD	12	13	YES
KAKROLA MORH	9817197071	NEW AROHI	12	15	YES
KAKROLA MORH	8593993884	ABHIYAN	12	14	YES
KAKROLA MORH	8950468151	VIKRAM NAGIR	12	3	YES
KAKROLA MORH	7955177747	VIMAL CGHS LTD	12	17	YES
KAKROLA MORH	5744297037	DHAN POTWAR	12	20	YES
KAKROLA MORH	8661882012	ANJUMAN	12	27	YES
KAKROLA MORH	5526723745	SUNNY VALLEY	12	26	YES
KAKROLA MORH	2420524137	KANAK DURGA	22	9	YES
KAKROLA MORH	1293805582	Chitra Koot	22	7	YES
KAKROLA MORH	9637195463	Janaki	23	2	YES
KAKROLA MORH	5928525832	new Millemium Apptt	2	5	YES
KAKROLA MORH	5006187023	NPSC CGHS LTD	23	4	YES
KAKROLA MORH	1974878074	IFCI	6	10	YES
KAKROLA MORH	4712750005	NEW ASHIYANA CGHS LTD	6	27	YES
KAKROLA MORH	2213503691	PARAM PUNEET CGHS LTD	6	36	YES
KAKROLA MORH	2008562299	THE DEFODILLS CGHS LTD	6	37	YES
KAKROLA MORH	9760142973	SHREE BALAJI CGHS LTD	6	6	YES
KAKROLA MORH	4677901076	SHIV LOK CGHS LTD	6	1	YES
KAKROLA MORH	284463074	VRINDHAWAN CGHS	23	3	YES
KAKROLA MORH	9087734133	PHILIPS CGHS	6	37	YES
KAKROLA MORH	9760142973	SHREE BALAJI CGHS LTD	22	5D	YES
KAKROLA MORH	4765529859	Veena Apptt	22	15C	YES
KAKROLA MORH	4342466290	Delhi Apptt	22	4	YES
KAKROLA MORH	5165358699	Nav sansad Vihar	22	12	YES
KAKROLA MORH	9871149584	Udyog Vihar	22	13	YES
KAKROLA MORH	960882738	NPCC	22	17	YES
KAKROLA MORH	7046509756	Jagran	23	13	YES
KAKROLA MORH	2412619751	Mahajan Shree	23	10	YES
KAKROLA MORH	4834322353	Sheetal Vihar	22	16	YES
KAKROLA MORH	3982567280	Bank Vihar	23	8	YES
KAKROLA MORH	8317301503	The Chopra CGHS	23	7B	YES
KAKROLA MORH	2189409169	Manisha	10	22	YES

Handwritten notes and signatures on the right margin.

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98

KAKROLA MORH	9842429811	NEW ADARSH CGHS LTD	10	23B	YES
ROLA MORH	4910657651	APNA VILLA CGHS LTD	10	25	YES
KAKROLA MORH	6913278222	NOVA ENGINEER CGHS	10	26	YES
KAKROLA MORH	9199312028	THE DIESEL SEHD CGHS LTD	10	30	YES
KAKROLA MORH	5177449505	ROHIT CGHS LTD	10	28	YES
KAKROLA MORH	1436906875	COSMOS CGHS LTD	10	36	YES
KAKROLA MORH	5754411671	VINAYAK CGHS LTD	10	38	YES
KAKROLA MORH	7357471206	THE ELIGIBLE CGHS	10	40B	YES
KAKROLA MORH	4692206730	NIJJI CGHS LTD	10	40A	YES
KAKROLA MORH	3075645214	BARODA HOUSE	10	41	YES
KAKROLA MORH	4262643606	THE ELEPHANTA CGHS LTD	10	2	YES
KAKROLA MORH	1290442279	DHARAMVIHAR CGHS LTD	10	35	YES
KAKROLA MORH	8073348978	GREAT LYAL PUR CGHS	3	9	YES
KAKROLA MORH	5914071759	THE HON'BLE SECRETARY AIR INDIA	9	3	YES
VASANT KUNJ	8240751365	SHREE RADHA	10	24	YES
KAKROLA MORH	7175325196	MASS CGHS LTD	10	29B	YES
KAKROLA MORH	7379099552	PARBHAVI CGHS LTD	10	18	YES
DWARKA	9822841685	PRAGYA COM LTD	2	18	YES
KAKROLA MORH	4236631447	HIND CGHS LTD	5	15	YES
KAKROLA MORH	1530522635	HIMACHAL PARDESH CGHS LTD	5	15	YES
KAKROLA MORH	5744297037	DHAN POTWAR	12	17	YES
KAKROLA MORH	8297099411	ECIL CGHS LTD	4	17	YES
KAKROLA MORH	6336740591	DAKSHINAYAN DELHI EEPDP CGHS LTD	4	19	YES
KAKROLA MORH	4839131312	ANTRIKSH APARTMENT DDA ENGINEER CGHS LTD	4	26	YES
KAKROLA MORH	8732685619	UMIA SADAN CGHS LTD	4	4	YES
DWARKA	479103101	AGGARSAIN CGHS LTD	7	10	YES
DWARKA	3653607803	HAPPY HOME APARTMENT	7	12A	YES
DWARKA	5626687823	DWARKA CGHS LTD	7	21	YES
DWARKA	4999709237	HARSUKU	7	4	YES
DWARKA	6831347366	ST COLUMBUS	7	15	YES
VASANT KUNJ	2795751648	KRISHNA APARTMENT SURAKSHA SADAN	9	13	YES
VASANT KUNJ	628289497	SUKH SAGAR APARTMENT	9	12	YES
VASANT KUNJ	6099515579	PARK ROYAL APARTMENT	9	10A	YES
KAKROLA MORH	1663304817	H.M.M. EMPLOYEE	10	6	YES
KAKROLA MORH	6903967277	K.K. CGHS BHRIGU CGHS LTD	9	4	YES
KAKROLA MORH	5172860673	GAURI GANESH APARTMENT HIMACHAL CGHS LTD	3	8	YES
KAKROLA MORH	2281910133	JDM APARTMENT JAI DIBA MA	5	11	YES
DWARKA	6079775216	THE DELHI TRANSPORTER JEY APPT (DTC)	2	2	YES
KAKROLA MORH	4852629349	KESHWANI CGHS LTD	5	4	YES
KAKROLA MORH	9707007269	GODREJ CGHS LTD	10	14	YES
KAKROLA MORH	153918117	ORDANCE FACTORIES OFFICERS AYUDH VIHAR CGHS LTD	13	3	YES
KAKROLA MORH	4208866965	HERTITAGE APARTMENT YOUNG PROFESSIONAL CGHS LTD	11	10	YES

प्राप्त किया है
दिल्ली नगर, को
सिस्टम-5, का
कॉपी

KAKROLA MORH	4208866965	HERITAGE APARTMENT YOUNG PROFESSIONAL CGHS LTD	11	10	YES
KAKROLA MORH	6239479239	M.K.RESIDENCY APPU ENCLAVE CGHS LTD	11	3D	YES
KAKROLA MORH	5672948786	SRI HARI APARTMENT SOUTHERN CGHS LTD	12	6	YES
KAKROLA MORH	585059652	Karuna Vihar CGHS	18A	9	YES
KAKROLA MORH	9860427217	Viswas Nagar	23	6A	YES
KAKROLA MORH	5760196319	JAYPEE CGHS LTD	22	2	YES
KAKROLA MORH	3138153979	AERO VIEW WEIGHTS Guru Ram Das	22	3B	YES
KAKROLA MORH	830038417	RANJIT VIHAR-I AWHO	22	15	YES
KAKROLA MORH	4368489359	VEDANTA Dabas	23	6C	YES
KAKROLA MORH	790576741	GRAH MANTRALAYA EMPLOYEE KAMAKSHI CGHS LTD	6	28	YES
KAKROLA MORH	3862988563	PANCHSHEEL APARTMENT EXTERNAL AFFAIRS CGHS LTD	4	24	YES
KAKROLA MORH	3193340231	AAKRITI APARTMENT CIVIL SUPPLIES CGHS LTD	4	6	YES
DWARKA	435915417	SHRUTI APARTMENT CGHS LTD	7	22	YES
KAKROLA MORH	6604578682	PRAGATI APARTMENTS	11	5C	YES
KAKROLA MORH	1903057766	SHRI SANMATI CGHS LTD.	CTOR 19	1	YES
KAKROLA MORH	6016007912	KOHINOOR RESIDENCY	CTOR 19	13	YES
KAKROLA MORH	1645554714	BHAGWATI CGHS LTD.	CTOR 19	8	YES
KAKROLA MORH	1031821462	WORDS CGHS LTD.	CTOR 19	7	YES
KAKROLA MORH	1031821462	THE SAPTAPARNI CGHS LTD.	CTOR 19	4	YES
KAKROLA MORH	6139175925	NISHANT APARTMENTS	CTOR 19	5	YES
KAKROLA MORH	9358563887	THE GULSHAN- E- IQBAL CGHS LTD.	CTOR 19	3	YES
	KNO NOT GENERATE	ESTIC APARTMENT (CHINAR CGHS LTD)	18 A	3	NO
KAKROLA MORH	9128241353	THE SETH VIHAR CGHS LTD.	18 A	4	YES
KAKROLA MORH	6708078843	JANAK RESIDENCY	18 A	12	YES
KAKROLA MORH	8313549080	DHARAM CGHS LTD.	18 A	18	YES
KAKROLA MORH	3896941275	BELUR HEIGHTS	18 A	1	YES
KAKROLA MORH	7432956699	HARE KRISHNA VALLEY	18 E	10	YES
KAKROLA MORH	6856498180	THE MANOKAMNA CGHS LTD.	18 A	16	YES
KAKROLA MORH	5612009186	ENGINEERS APARTMENTS (CONSULTING ENGINEERS CGHS)	18 A	11	YES
KAKROLA MORH	3466546262	SAMRAT ASHOKA	18 A	6	YES
KAKROLA MORH	2669861800	THE KUNJ VIHAR CGHS LTD.	12	19	YES
	KNO NOT GENERATE	SHREE NEW ANAMIKA	4	25B	NO

Kumar
 अधिकारी राजस्व अधिकारी
 दिल्ली नगर बोर्ड
 बिल्डिंग-5, द्वारका



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
EXECUTIVE ENGINEER (RWH)-I
ROOM NO. 208, VARUNALAYA PHASE-I,
KAROL BAGH, NEW DELHI-110005



100

No. DJB/EE(RWH)-I/2024/1182 to 1188

Dated: 17/9/24

Sub:- Minutes of Meeting under the Chairpersonship of Superintending Engineer (C)-8 on 09.09.2024 at 03:00 P.M. in the NGT matter in E.A. 04 of 2023 in O.A. 147/2021, titled Mahesh Chandra Saxena V/s The Chief Secretary, Govt. Of NCT of Delhi & Ors. in The NGT, Delhi-reg.

The Following members were present in the meeting:

1. Sh. H.K. Chawla, SE(C)-8 - in Chair
2. Sh. Birjesh Kumar, EE (RWH)-I
3. Sh. Rakesh Kumar Sharma, AE (RWH)-I
4. Sh. Sunil Kumar Sharma, AE (RWH)-II
5. Sh. Rakesh Gupta, President, Dwarka Federation
6. Sh. H.K. Mann, Vice President, Dwarka Federation
7. Sh. Bawa Amanpreet Singh, Member of Managing Committee
8. Sh. Raghav Maheshwari, JE (RWH)-II

Sh. Birjesh Kumar, EE (RWH)-I addressed the meeting with the seriousness of the issue that is occurring in Dwarka Societies due to contamination occurring because of interconnection of Paved area, Balcony/Washing area, Parking area to the Rain Water Harvesting Pits that are meant to be only for Roof Top Rain Water Harvesting. EE (RWH)-I also emphasized that the contamination in the Ground Water may be due to Animal Faeces and Sewer Interconnection/Leakages (if any)

Sh. H.K. Chawla, SE (C)-8 further taking the issue forward emphasized for the compliance of the Public Notice issued by DJB dated 14.02.2023 and again on 16.06.2023 i.e. "Only Roof Top Rain Water pipe should be connected to RWH system and all other waste water from balcony, washing and paved/parking area should be separated from the RWH system" by all the Dwarka CGHS Societies which have not taken any action till now. He also reiterated that contamination caused of RWH pits/system in any of the Dwarka CGHS Societies due to leakages occurring in Sewer/Drain pipes be traced out and repaired to prevent the contamination of RWH Pits/System. Regular cleaning of RWH pits be also done.

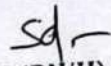
Sh. Bawa Amanpreet Singh, Member of Managing Committee for Dwarka Federation said that the implementation of Rain Water Harvesting System in the societies of Dwarka are as per design issued by Delhi Jal Board at that time. He also

said that the sewer system that is running parallel to the societies in Dwarka laid by DJB/MCD/DDA may be leaking at some points and may be getting mixed with the RWH Pits/System of the societies.

In reference to previous letter of EE (RWH)-I dated 02.09.2024 if required Dwarka Federation may seek extension of time beyond 15.09.2024 with giving genuine reason for delay in taking necessary action.


The meeting ended with a vote of thanks to the chair.

To All Concerned


EE (RWH)-I

Copy To:

1. PS to CEO : For kind information please.
2. CEN (W) : -do-
3. CE (GW) : -do-
4. SE (C)-8 : -do-
5. AE (RWH)-I/II
6. ~~0/c~~


EE (RWH)-I
Ranch



558 FEDERATION OF CGHS DWARKA LIMITED

(Registration No. 2/FED/GH/SW)
(An Apex Body of all CGHSs of Dwarka)

स्वच्छ द्वारका, हरित द्वारका, जीवंत द्वारका

ANNEXURE-F

Rakesh Gupta
President
9811900350

Harkishan Maan
Vice-President
9811574257

Cdr V. K. Jaitly
Vice-President
9811777904

Ruchi Solanki
General Secretary
9210108699

Kamal Sharma
Treasurer
9911346657

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ADVISORY ON RAIN WATER HARVESTING SYSTEM

13.09.2024

Dear Member Societies

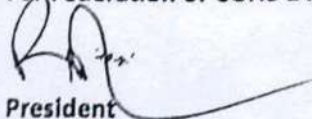
As you all are aware that the Notices have been issued in the matter of OA 147/2021 Mahesh Chand Saxena Vs Chief Secretary, Govt. Of NCT Delhi being perused in NGT, and in this connection Federation being the apex body of Societies, is perusing the matter and had a virtual meeting with the officials of the DJB regarding the same on 9/9/24 and in continuation of same we would request all the member societies to take following precautions and adopt guideline in maintaining the Rain Water Harvesting Systems in the societies:

1. The Roof Top/ Terrace of Buildings and spaces around the building should not be used for dumping of unwanted and scrap material.
2. The Roof Top be kept neat and clean so as to ensure only non polluted rain water is discharged in to the RWH system. They should be periodically cleaned.
3. Install wire mesh around the inlet pipes to stop entry of mud or any other material in to the RWH system.
4. To keep all catchment areas neat and clean and protect the drainage system from tree leaves, polythene bags, plastic bottle and pouches of eatables.
5. Put up sign boards mentioning that the society is equipped with RWH System.
6. Ensure the animal Fecal matter(if any) is properly disposed from common areas of the society so that there is no contamination in to the RWH System.
7. Ensure that there' is no discharge of Balcony or Washing Area water in to the RWH System
8. Ensure proper maintenance of the Storm Water Drains.
9. Ensure that the Sewage system is regularly cleaned and maintained to avoid any blockage/pilferage of same in to the Ground.
10. Ensure the annual maintenance and cleaning of RWH system by authorized agencies only.
11. To get the Rain Water Harvesting Water Sample Test done as per the RWH guidelines during the Rainy Season for ascertaining the quality of recharged water.
12. To educate the society staff for the same.

We hope the member societies will adhere to the same and help us in our efforts towards sustainable development.

Thanking you

For Federation of CGHS Dwarka Ltd


President



Office : Ispatika Apartments, Plot No. 29, Sector-4, Dwarka, New Delhi-110078
E-mail : dwarkafederationofcghs@gmail.com, Website : www.fedcghsdwarka.com



DELHI JAL BOARD
(GOVT. OF N.C.T. DELHI)
QUALITY CONTROL LABORATORY,
WATER TREATMENT PLANT NANGLOI , DELHI-110041



ANALYSIS REPORT

S.No.	Sampling Location	Latitude Longitude	Date of Sampling	TDS	Feacel Coliform	Ammonical Nitrogen
1	Guru Apartment Plot no 02, Sec - 06, Dwarka New Delhi	<u>28.5930</u> <u>77.0593</u>	<u>06.09.2024</u>	<u>556</u>	<u>460</u>	<u>NIL</u>
2.	R.D. Apartment Plot no 20, Sec - 06, Dwarka	<u>28.5935</u> <u>77.0630</u>	<u>06.09.2024</u>	<u>164</u>	<u>1100</u>	<u>NIL</u>
3.	Anusandhan Apartment Plot no 22, Sec - 06, Dwarka	<u>28.5933</u> <u>77.0601</u>	<u>06.09.2024</u>	<u>190</u>	<u>160</u>	<u>NIL</u>
4.	Shree Balaji CGHS, Plot no 37, Sec - 06, Dwarka	<u>28.5881</u> <u>77.0631</u>	<u>06.09.2024</u>	<u>100</u>	<u>240</u>	<u>NIL</u>
5.	Daflodils Apartment, Plot no 36, Sec -06, Dwarka	<u>28.5879</u> <u>77.0634</u>	<u>06.09.2024</u>	<u>89</u>	<u>120</u>	<u>NIL</u>
6.	Param Puneet CGHS Ltd., Plot no 27, Sec- 06, Dwarka	<u>28.5906</u> <u>77.0663</u>	<u>06.09.2024</u>	<u>94.4</u>	<u>35</u>	<u>NIL</u>
7.	New Ashiana Apartment, Plot no 10, Sec - 06, Dwarka	<u>28.5968</u> <u>77.0652</u>	<u>06.09.2024</u>	<u>144</u>	<u>2100</u>	<u>0.4</u>
8.	The Shivlok CGHS Ltd., Plot no 06, Sec -06, Dwarka	<u>28.5958</u> <u>77.0617</u>	<u>06.09.2024</u>	<u>118</u>	<u>290</u>	<u>NIL</u>
9.	Varindavan Apartment Plot no 01, Sec -06, Dwarka	<u>28.5926</u> <u>77.0589</u>	<u>06.09.2024</u>	<u>173</u>	<u>350</u>	<u>NIL</u>
10.	H.M.M Employee CGHS Ltd. Plot no - 06, Sec - 10, Dwarka	<u>28.5817</u> <u>77.0699</u>	<u>09.09.2024</u>	<u>227</u>	<u>35</u>	<u>NIL</u>
11.	Chandanwadi CGHS Ltd. Plot no 08, Sec - 10, Dwarka	<u>28.5856</u> <u>77.0644</u>	<u>09.09.2024</u>	<u>236</u>	<u>20</u>	<u>NIL</u>
12.	Amba CGHS Ltd. Plot no 05, Sec - 10, Dwarka	<u>28.5830</u> <u>77.0623</u>	<u>09.09.2024</u>	<u>249</u>	<u>43</u>	<u>NIL</u>
13.	ShivShakti CGHS Ltd., Plot no 10, Sec - 10, Dwarka	<u>28.5876</u> <u>77.0632</u>	<u>09.09.2024</u>	<u>205</u>	<u>35</u>	<u>NIL</u>
14.	Godrej CGHS Ltd. Plot no 14, Sec -10, Dwarka	<u>28.5684</u> <u>77.0673</u>	<u>09.09.2024</u>	<u>110</u>	<u>23</u>	<u>NIL</u>
15.	Dharam Vihar CGHS Ltd. Plot no 02, Sec -10, Dwarka	<u>28.5817</u> <u>77.0607</u>	<u>09.09.2024</u>	<u>141</u>	<u>Nil</u>	<u>NIL</u>
16.	IES Apartment CGHS Ltd. Plot no 08, Sec - 04, Dwarka (Rechargewell)	<u>28.6044</u> <u>77.0531</u>	<u>10.09.2024</u>	<u>226</u>	<u>210</u>	<u>0.7</u>
17.	Aishvarayam ESIL CGHS Ltd. Plot no 17, Sec - 04, Dwarka(Rechargewell)	<u>28.6037</u> <u>77.0454</u>	<u>10.09.2024</u>	<u>299</u>	<u>35</u>	<u>0.2</u>
18.	Sanchar Vihar CGHS Ltd. Plot no 15, Sec -04, Dwarka	<u>28.6050</u> <u>77.0504</u>	<u>10.09.2024</u>	<u>147</u>	<u>Nil</u>	<u>NIL</u>
19.	Om Satyam Apartment Plot no 13, Sec -04, Dwarka (Rechargewell)	<u>28.6050</u> <u>77.0502</u>	<u>10.09.2024</u>	<u>322</u>	<u>Nil</u>	<u>NIL</u>

20	Sarve Satyam Apartment Plot no 12, Sec -04, Dwarka	28.6050 77.0504	10.09.2024	2366	Nil	NIL
21	Om Satyam Apartment Plot no 13, Sec -04, Dwarka (Submessible)	28.6050 77.0502	10.09.2024	7207	Nil	NIL
22	Pushpanjali Apartment Plot no - 10, Sec -04, Dwarka	28.6045 77.0524	10.09.2024	870	23	0.2
23	South Delhi Apartment Plot no 08, Sec - 04, Dwarka	28.6037 77.0539	10.09.2024	158	11	NIL
24	Din Apartment Plot no 07, Sec - 04, Dwarka	28.6021 77.0542	10.09.2024	774	15	NIL
25	Shri Agarsen Apartment plot no 10, Sec - 07, Dwarka	28.5876 77.0671	11.09.2024	269	460	0.5
26	Sargodha Apartment plot no 13, Sec - 07, Dwarka	28.5812 77.0724	11.09.2024	655	1100	4.0
27	Shri Radha Krishna plot no 23, Sec - 07, Dwarka	28.5837 77.0721	11.09.2024	242	150	1.2
28	St. Columbus plot no 15, Sec - 07, Dwarka	28.5793 77.0753	11.09.2024	136	Nil	NIL
29	Insurance Empolyee CGHS Ltd plot no 14, Sec -07, Dwarka	28.5796 77.0751	11.09.2024	163	Nil	NIL
30	Siddhartha Kunj Plot no 17, Sec - 07, Dwarka	28.5794 77.0765	11.09.2024	369	210	2.2
31	Shruti Apartment Plot no 22H, Sec - 07, Dwarka	28.5841 77.0730	11.09.2024	217	Nil	NIL
32	Happy Home Apartment plot no 12A, Sec -07, Dwarka	28.5828 77.0708	11.09.2024	468	Nil	NIL
33	Evergreen Apartment plot no 09, Sec - 07, Dwarka	28.5894 77.0692	11.09.2024	256	35	NIL
34	Shri Radha CGHS Ltd. Plot no 03, Sec -09, Dwarka	28.5789 77.0710	12.09.2024	174	23	NIL
35	Bhrigu CGHS Ltd. Plot no 04, Sec - 09, Dwarka	28.5790 77.0711	12.09.2024	222	35	NIL
36	Royal Residency CGHS Ltd. Plot no 05, Sec - 09, Dwarka (Rechargewell)	28.5812 77.0704	12.09.2024	216	11	NIL
37	Royal Residency CGHS Ltd. Plot no 05, Sec - 09, Dwarka (Submersible)	28.5812 77.0704	12.09.2024	1416	Nil	NIL
38	Gayatri CGHS Ltd. Plot no 09, Sec - 09, Dwarka (Rechargewell)	28.5823 77.0685	12.09.2024	263	15	NIL
39	Gayatri CGHS Ltd. Plot no 09, Sec - 09, Dwarka (Submersible)	28.5823 77.0685	12.09.2024	5265	20	NIL
40	Park Royal Apartment Plot no 10A, Sec - 09, Dwarka	28.5831 77.0674	12.09.2024	150	Nil	NIL
41	Sukhsagar Apartment Plot no 12, Sec - 09, Dwarka	28.5836 77.0667	12.09.2024	545	Nil	NIL
42	Krishna Apartment Plot no 13, Sec - 09, Dwarka	28.5837 77.0638	12.09.2024	335	150	0.3

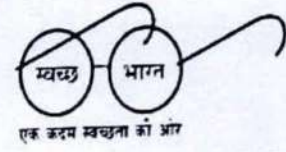
f. Prasad
CHEMIST 16/9/2024

BACTERIOLOGIST
17.9.24

S. S. S. S.
ACWA 17/9/24



DELHI JAL BOARD
(GOVT. OF N.C.T. DELHI)
QUALITY CONTROL LABORATORY,
WATER TREATMENT PLANT DWARKA, DELHI-110078



ANALYSIS REPORT

DATE: 17/09/2024

S.No.	Date of Collection	Address	Lat. Long.	Clarity	TDS	Ammonia	RCI:	T.Coliform
1	14.09.24	Dwarka Sec-7, A-Block(No sampling Point nearby house sample collected)	28.584622 77.07685	Hazy	2251	Nil	Nil	7.3
2	14.09.24	Dwarka sec-19, Pocket-2, (Green View Apartment)	28.57954 77.045868	Hazy	460	Nil	Nil	9.1
3	14.09.24	Dwarka Sec-7, D-Block(No sampling Point nearby house sample collected)	28.581225 77.076937	Hazy	1018	Nil	Nil	0
4	14.09.24	T/W at Dwarka Sec-1, UGR	28.597592 77.074157	Hazy	9136	Nil	Nil	11
5	14.09.24	Dwarka Sec-23B, Pocket-8 T/W-1 (Golf Link Apartmenmt DDA)	28.563058 77.042891	Clear	2869	Nil	Nil	0
6	14.09.24	Dwarka Sec-23B, Pocket-8, T/W-2, (Golf Link Apartmenmt DDA)	28.563 77.042828	Hazy	3813	Nil	Nil	0
7	14.09.24	Dwarka sec-19/3, (Akshardham Apartment).	28.582581 77.043494	Hazy	1906	Nil	Nil	7.3

F. Kumar
17/9/2024
CHEMIST

P. 01.27
BACTERIOLOGIST

S. J. Singh
17/9/24
ACWA



**STANDARD DESIGNS
FOR
ADOPTION OF ROOF TOP RAINWATER HARVESTING
IN DELHI**



**CENTRAL GROUND WATER BOARD
STATE UNIT OFFICE
NEW DELHI**

National Capital Territory (NCT) Delhi covers an area of 1483 Sq. Km. The Ground Water available in the territory is controlled by the hydrogeological situation characterized by occurrence of alluvial formation and hard rocks such as quartzite. The hydrogeological set up and the following distinct physiographic units further influence the ground water occurrence: (1) Older Alluvial Plain on the eastern and western side of the ridge. (2) Yamuna Flood Plain deposits. (3) Isolated and nearly closed Chattarpur alluvial basin. (4) NNE-SSW trending Quartzite Ridge.

The high rate of population growth and high level of urbanization in NCT Delhi has resulted in over development of ground water resources. Thus in about 75% area of NCT Delhi ground water levels are declining at an alarming rate of 0.40 m per annum. In South and Southwest district the decline is high varying from 1 to 2 m/Yr. The annual replenishable ground water resources of the State is 0.31 bcm with a net annual ground water availability of 0.29 bcm. Ground water draft (as on 31st March 2009) is 0.40 bcm with a stage of ground water development of 138%. Out of the 27 assessment units (Tehsils) in the State, 20 have been categorized as over exploited, 05 semi critical and 02 have been categorized as safe from ground water development point of view.

In view of high state of ground water development, and depletion of ground water levels due to its over development Central Ground Water Authority (CGWA) had notified South and South-West district vide Public Notice No. 6 of 2000 dated 15.08.2000 and imposed prohibition and restriction for construction and installation of any structure for abstraction of ground water resources to avoid further depletion and deterioration of ground water quality. Subsequently the Hon'ble Lieutenant Governor had declared the whole NCT Delhi as notified on 31.03.2009 vide order No. F8 (348)/EA/Env/09/14433.

The normal annual rainfall of NCT Delhi is 611.8 mm out of which 81% of the annual rainfall is received during the monsoon months July, August and September. The rest of the annual rainfall is received as winter rain and as thunderstorm rain in the pre and post monsoon months.

In order to increase the natural ground water resource rain water harvesting and artificial recharge to ground water has become increasingly important in ground water management. The subsurface geology, post monsoon depth to water level and declining ground water level conditions of the State indicate that the area is suitable for artificial recharge. The favorable aquifer zones down to depth of ground water level which is lying unsaturated presently may be suitable recharged through rain water harvesting.

For the convenience of general public standard designs of Rainwater Harvesting have been prepared and placed on CGWB website.

Permission to install various Artificial Recharge Structures and Recharge wells is governed by the prevailing rules and laws in the area.

Sl No.	Tehsil	Recommended harvesting structures	Depth of recharge well (meter)	Remarks
	District: New Delhi			
1	Chanakyapuri	Trench with bore	18	
2	Connaught place	Only Trench	-	
3	Parliament Street	Trench with bore	18	
	District: North West			
4	Model Town	Only Trench	-	
5	Narela	Only Trench	-	
6	SaraswatiVihar	Only Trench	-	
	District: West			
7	Patel Nagar	Trench with bore	15	
8	Punjabi Bagh	Only Trench	-	
9	Rajouri Garden	Trench with bore	18	
	District: South West			
10	Delhi Cantt.	Trench with bore	25	
11	Najafgarh	Trench with bore	15	
12	VasantVihar	Trench with bore	35	
	District: North East			
13	Seelampur (North)	Only Trench*		
	Seelampur (South)	Only Trench	-	
14	Seemapuri	Only Trench	-	
15	Shahdara	Only Trench	-	
	District: East			
16	Gandhi Nagar	Only Trench*		
17	PreetVihar (East)	Trench with bore	15	
	PreetVihar (West)	Only Trench	-	
18	VivekVihar (East)	Trench with bore	15	
	VivekVihar (West)	Only Trench	-	
	District: North			
19	Civil Lines (North)	Only Trench*		
	Civil Lines (South)	Only Trench	-	
20	Kotwali	No Structure		
21	Sadar Bazar	No Structure		
	District: Central			
22	Daryaganj	Only Trench*		
23	Karolbagh (East)	Only Trench	-	
	Karolbagh (West)	Trench with bore	15	
24	Paharganj	Only Trench	-	
	District: South			
25	Defence Colony	Trench with bore	15-35	
26	HauzKhas	Trench with bore	50	
27	Kalkaji	Trench with bore	15-45	

* Feasible where water level is more than 5 meter below ground level.

A. Trench without Recharge well

Roof Top Area (Sq. m)	Highest Rainfall intensity (mtr/ hourly)	Run-off Coefficient	Runoff/hr (cu. m)	Annual Runoff (cu. m)	Size of recharge Structure (mtr)
a	b	c	d(aXbXc)	e(aX0.54Xc)	LXBXH
100	0.025	0.8	2.0	43.20	1.2X1.2X1.4
200	0.025	0.8	4.0	86.40	1.8X1.5X1.5
300	0.025	0.8	6.0	129.6	2.4X1.8X1.4
400	0.025	0.8	8.0	172.8	2.7X2.1X1.4
500	0.025	0.8	10.0	216	3.3X2.1X1.5

Note: Normal rainfall in Delhi: 611 mm,
Normal monsoon rainfall: 540 mm

Points to be taken into consideration for implementation of the above structures:

1. Valid for buildings without basements (Cellar) and for areas for alluvial formation where ground water level is more than 5 meter upto 15 meter below ground level. Buildings with basements should adopt rain water harvesting through storage tank.
2. Only the rain water from the roof top area has to be diverted to recharge structure through connection of down pipe.
3. Before the onset of the monsoon all the catchment area (roof top) considered for recharge is to be cleaned. The recharge structures are to be in operation during the monsoon season only so as to avoid any contamination.
4. A mesh should be provided at the roof so that leaves or any other solid waste/debris is prevented from entering the pit. By-pass arrangement be provided before the collection chamber to reject the first showers.
5. The depth of the inlet pipe should be within 10 cm below ground level for easy overflow through outlet pipe that has to be connected to storm water drain.
6. Based on site condition length and breadth of the recharge chamber may be altered keeping its volumetric capacity the same.
7. RCC slab thickness and reinforcement shall be dependent on structural loads. Access manhole frame and covers to be provided.
8. Filter media of 1.0 meter thick will be in three layers comprising of 0.4 meter thick layer of boulders (5-20cm) at the bottom, 0.3 meter thick layer of gravels (5-10cm) in the middle and 0.3 meter thick layer of coarse sand (1.5-2.0mm) at the top so that the silt content that will come with runoff will be deposited on the top and can easily be removed.
9. A 10 cm thick layer of pea gravels will be provided over the coarse sand layer of the filter media.

10. Prior to monsoon season the top most sand layer in the pit may be scrapped and replaces with the fresh and cleaned coarse sand.

11. Recharge chambers shall be checked and cleaned at 7 days interval or more frequently during rainy season.

B. Trench with Recharge well

Roof Area (m)	Top (Sq. m)	Highest Rainfall intensity (mtr/ hourly)	Run-off Coefficient	Runoff/hr (cu. m)	Annual Runoff (cu. m)	Size of recharge Structure (mtr)
a		b	c	d(aXbXc)	e(aX0.54Xc)	LXBXH
100		0.025	0.8	2.0	43.20	1.0X0.5X0.5
200		0.025	0.8	4.0	86.40	1.0X1.0X1.0
300		0.025	0.8	6.0	129.6	1.0X1.0X1.0
400		0.025	0.8	8.0	172.8	1.0X1.0X1.0
500		0.025	0.8	10.0	216	2.0X1.5X1.0

Points to be taken into consideration for implementation of the above structures:

1. Valid for all buildings and for both alluvial and hard rock formation where ground water level is more than 15 meter below ground level.
2. Only the rain water from the roof top area has to be diverted to recharge structure through connection of down pipe.
3. Before the onset of the monsoon all the catchment area (roof top) considered for recharge is to be cleaned. The recharge structures are to be in operation during the monsoon season only so as to avoid any contamination.
4. A mesh should be provided at the roof so that leaves or any other solid waste/debris is prevented from entering the pit. By-pass arrangement be provided before the collection chamber to reject the first showers.
5. The depth of the inlet pipe should be within 10 cm below ground level for easy overflow through outlet pipe that has to be connected to storm water drain.
6. Based on site condition length and breadth of the recharge chamber may be altered keeping its volumetric capacity the same.
7. RCC slab thickness and reinforcement shall be dependent on structural loads. Access manhole frame and covers to be provided.
8. Filter media of 1.0 meter thick will be in three layers comprising of 0.4 meter thick layer of boulders (5-20cm) at the bottom, 0.3 meter thick layer of gravels (5-10cm) in the middle and 0.3 meter thick layer of coarse sand (1.5-2.0mm) at the top so that the silt content that will come with runoff will be deposited on the top and can easily be removed.
9. A 10 cm thick layer of pea gravels will be provided over the coarse sand layer of the filter media.

10. Prior to monsoon season the top most sand layer in the pit may be scrapped and replaces with the fresh and cleaned coarse sand.

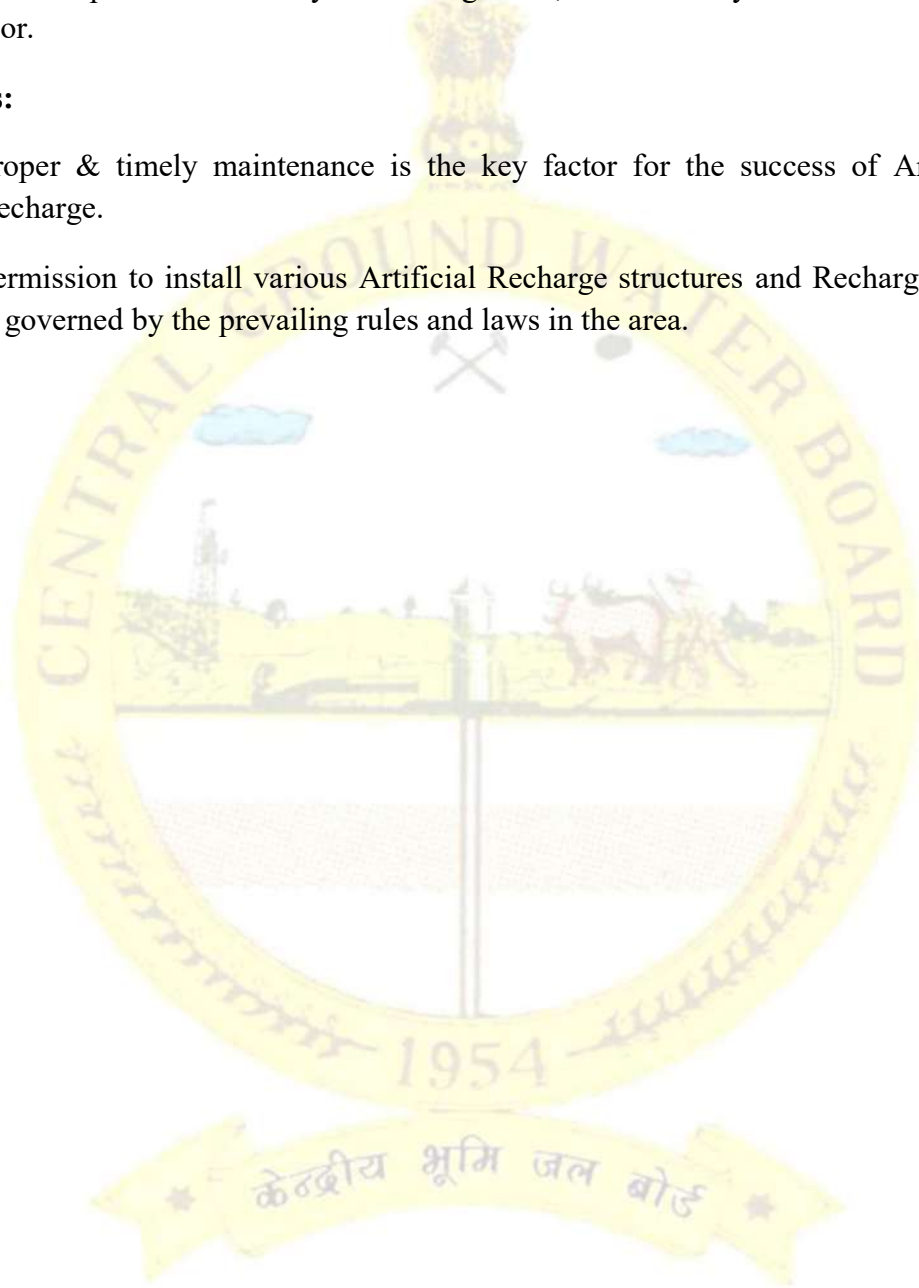
11. Recharge chambers shall be checked and cleaned at 7 days interval or more frequently during rainy season.

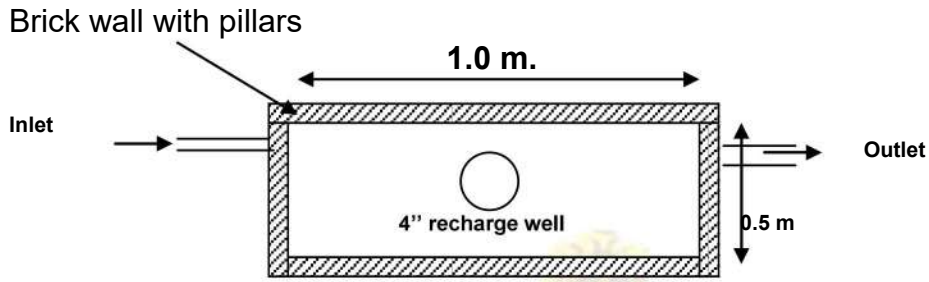
12. Depth of the recharge wells should be kept 2to 3 meter above post monsoon water level and the slotted pipe must be placed against the granular (Sandy of Fracture) zone.

13. On non-acceptance of water by the recharge well, the same may be cleaned using air compressor.

Remarks:

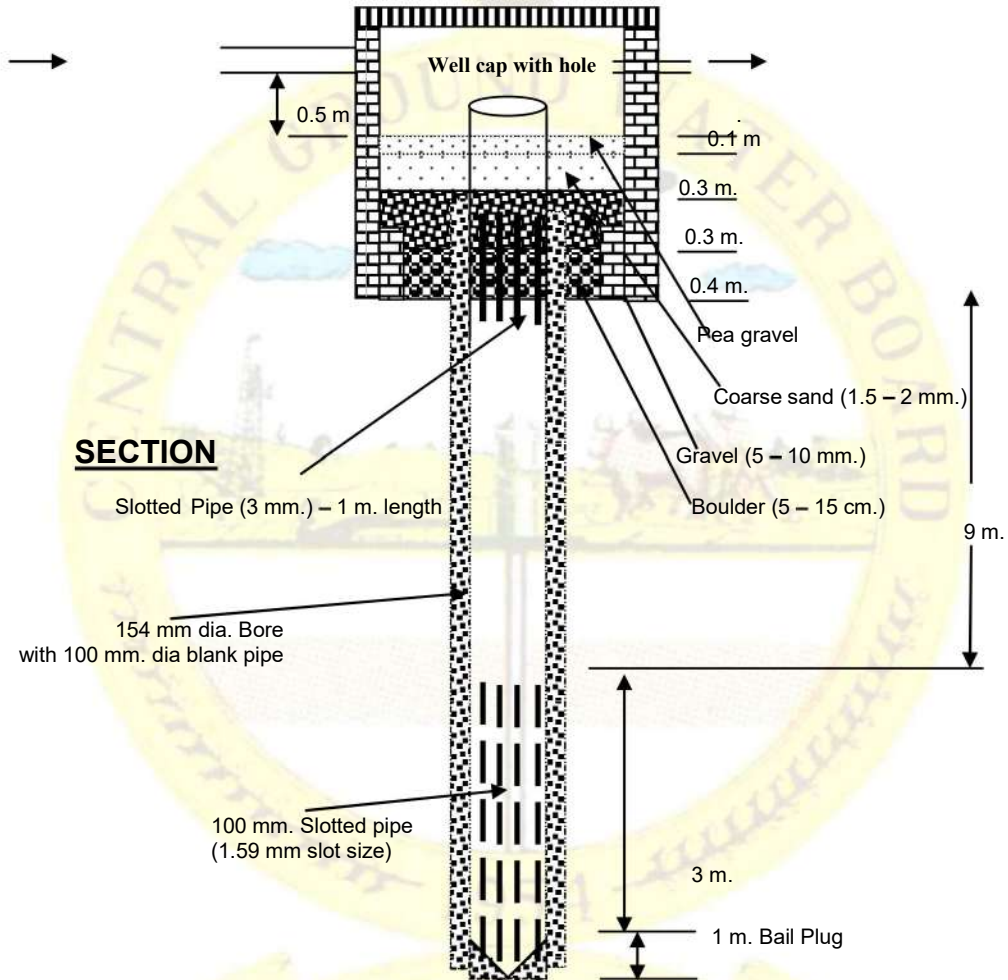
1. Proper & timely maintenance is the key factor for the success of Artificial Recharge.
2. Permission to install various Artificial Recharge structures and Recharge wells is governed by the prevailing rules and laws in the area.





PLAN

(Detachable R.C.C. Slab with holes)

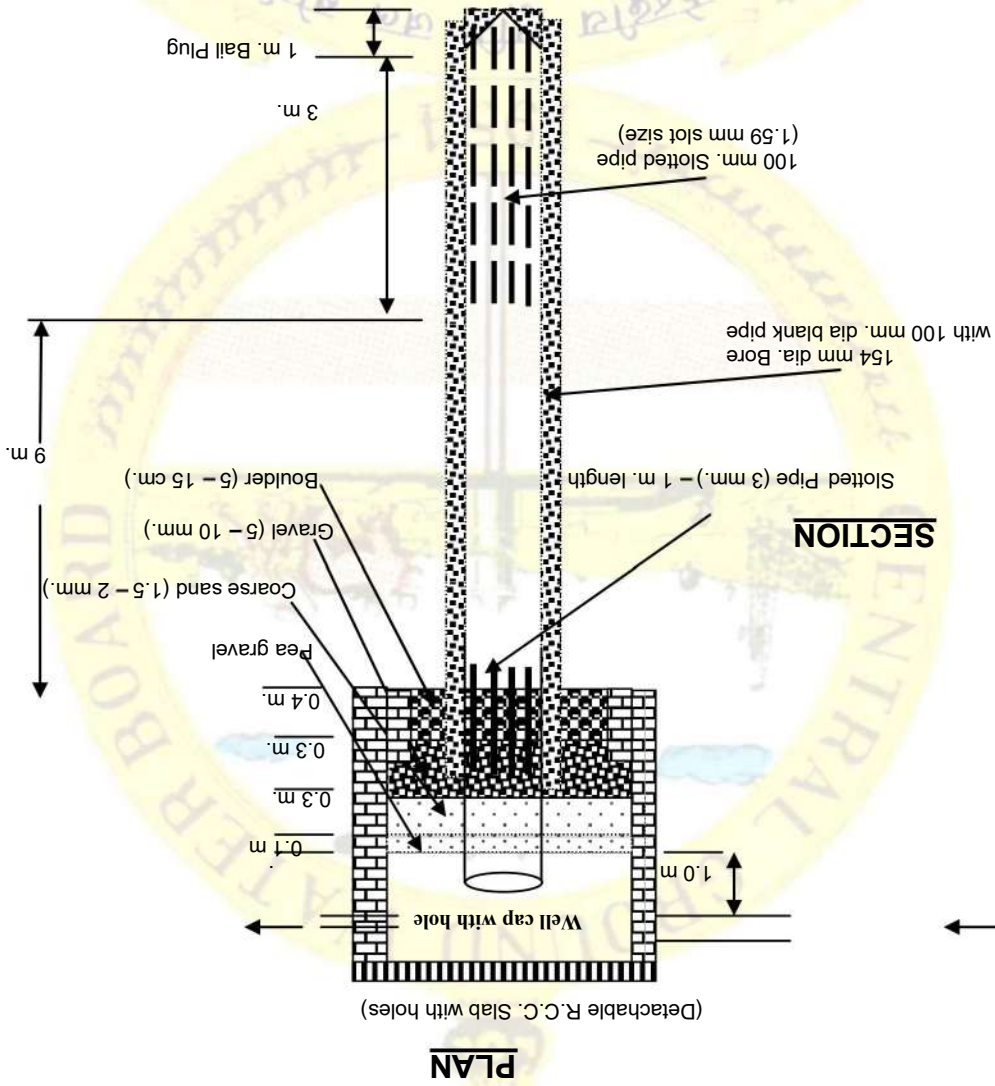
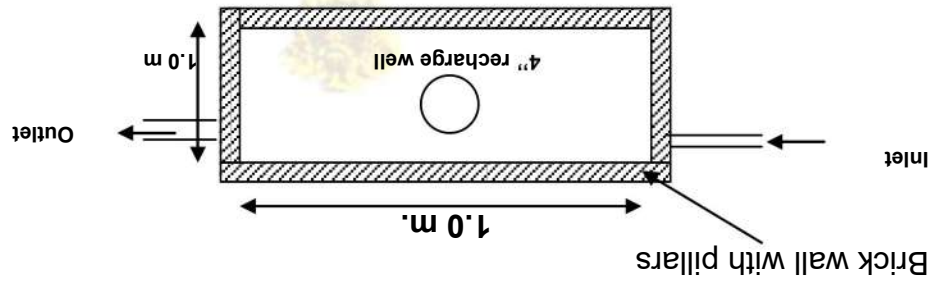


Note:

1. Based on post monsoon depth to water level, the recharge well depth will change and should be kept 2to 3 meter above post monsoon water level.
2. The design is indicative; the actual design depends on site condition.

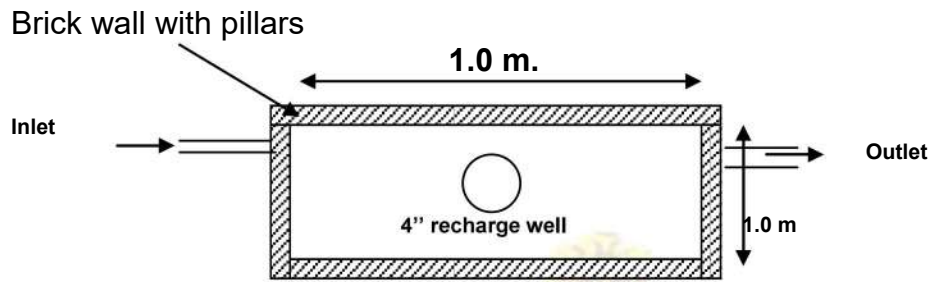
Trench with Recharge well

(Roof top area 100-200 sq. m)



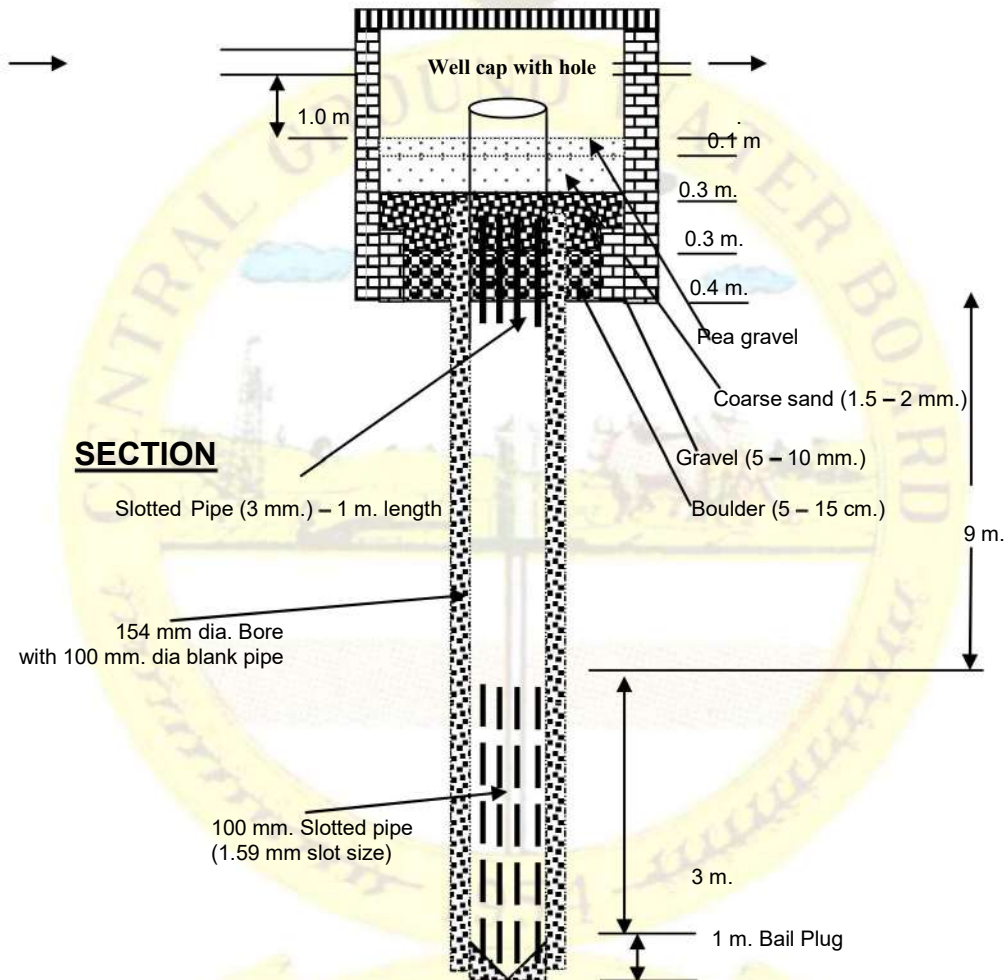
Note:

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PLAN

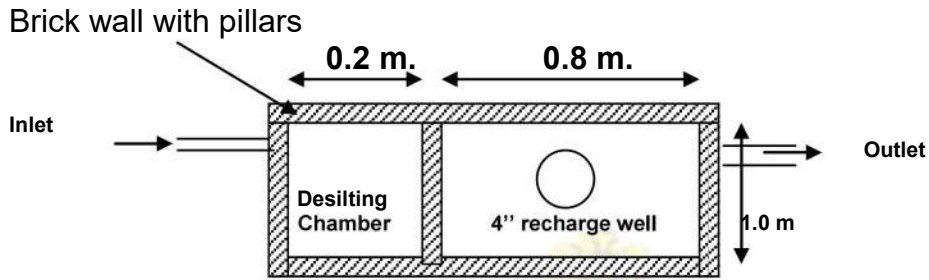
(Detachable R.C.C. Slab with holes)



Note:

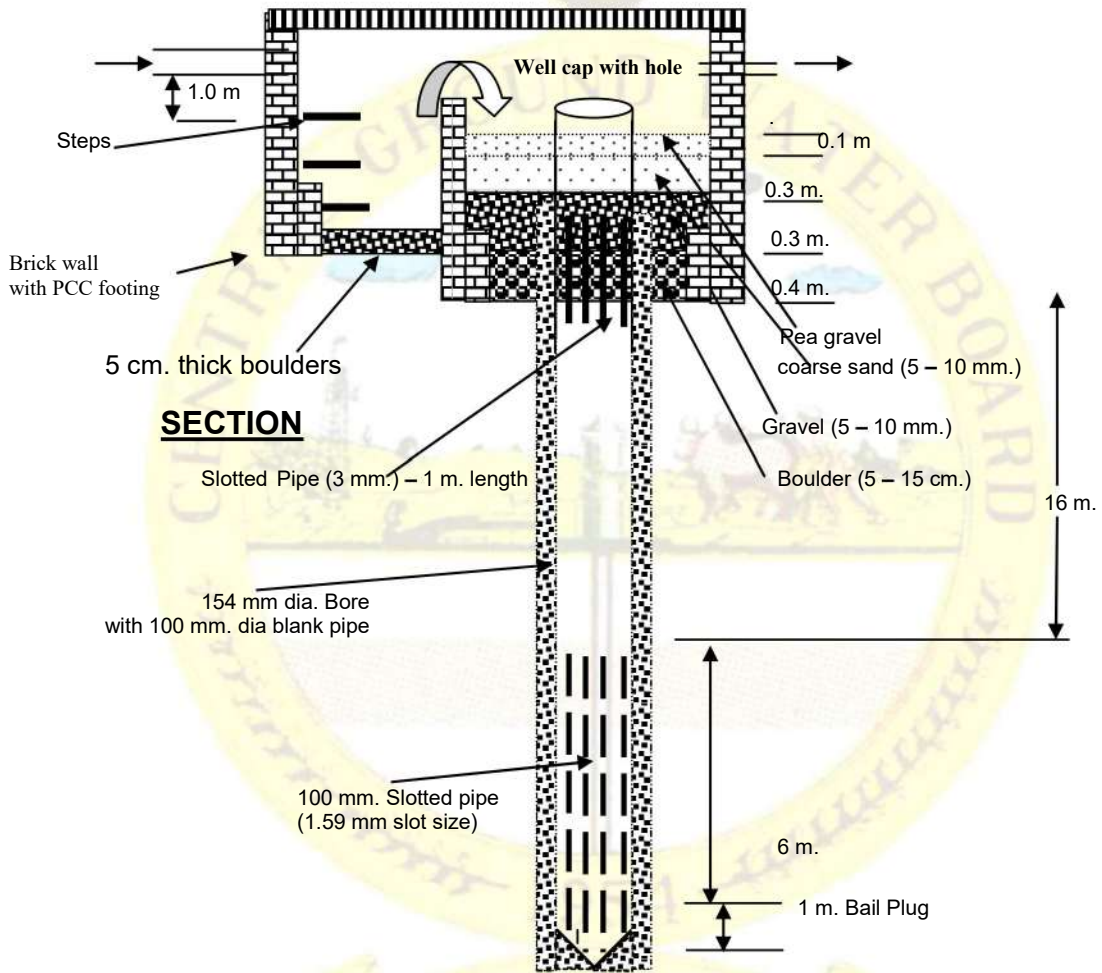
1. Based on post monsoon depth to water level, the recharge well depth will change and should be kept 2 to 3 meter above post monsoon water level.
2. The design is indicative; the actual design depends on site condition

Trench with Recharge well & De-silting Chamber
(Roof top area 300-400 sq. m)



PLAN

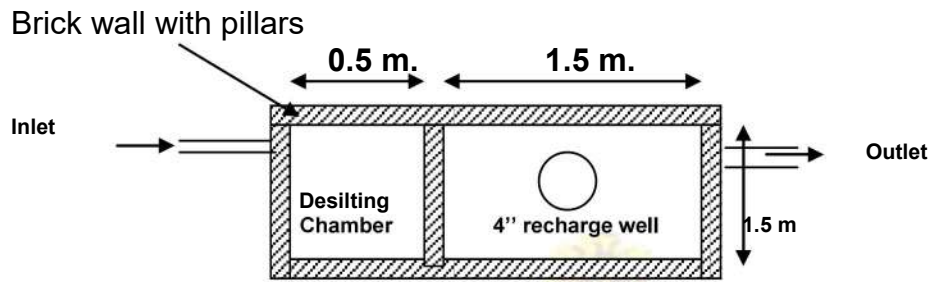
(Detachable R.C.C. Slab with holes)



Note:

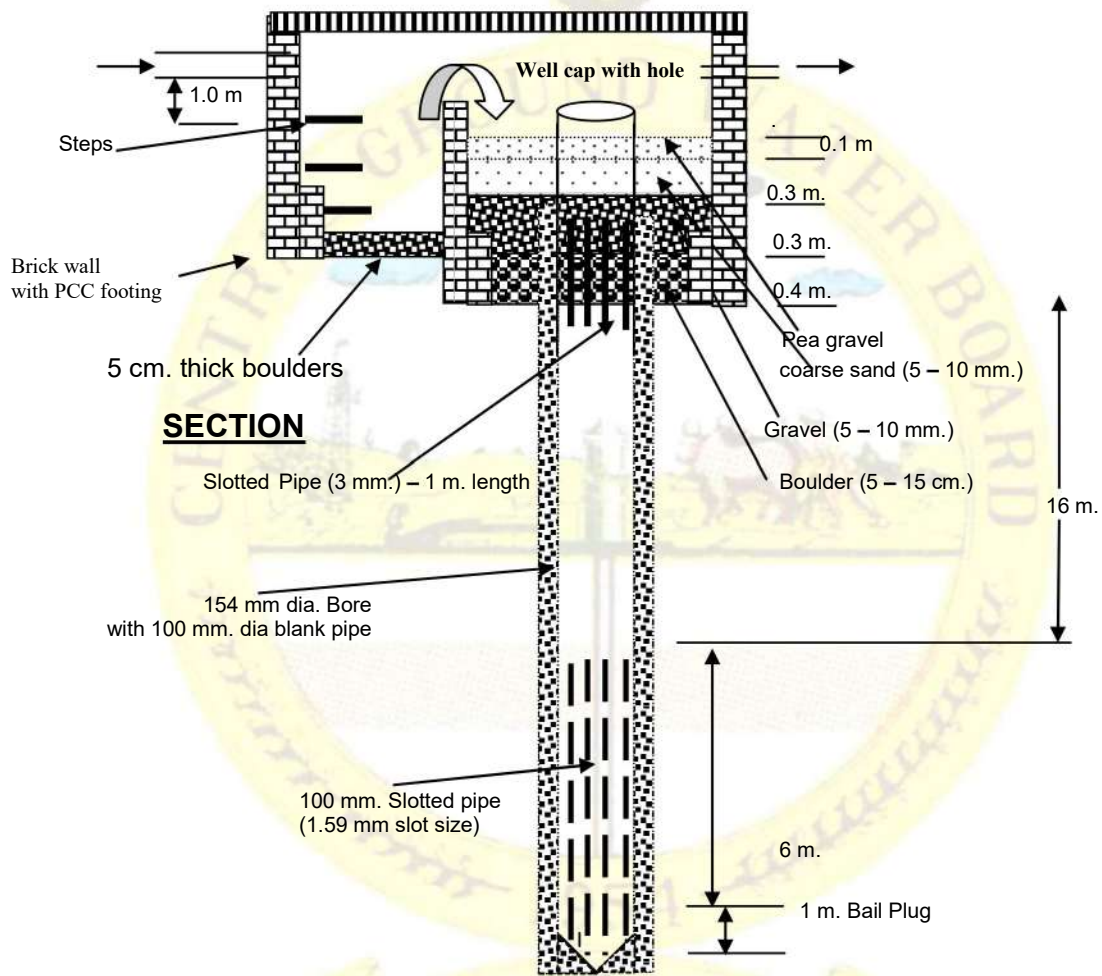
1. Based on post monsoon depth to water level, the recharge well depth will change and should be kept 2 to 3 meter above post monsoon water level.
2. The design is indicative; the actual design depends on site condition

Trench with Recharge well & De-silting Chamber
(Roof top area 400-500 sq. m)



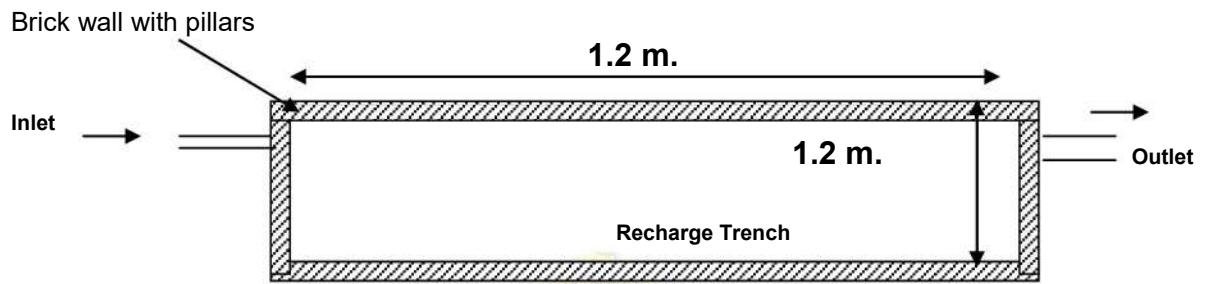
PLAN

(Detachable R.C.C. Slab with holes)

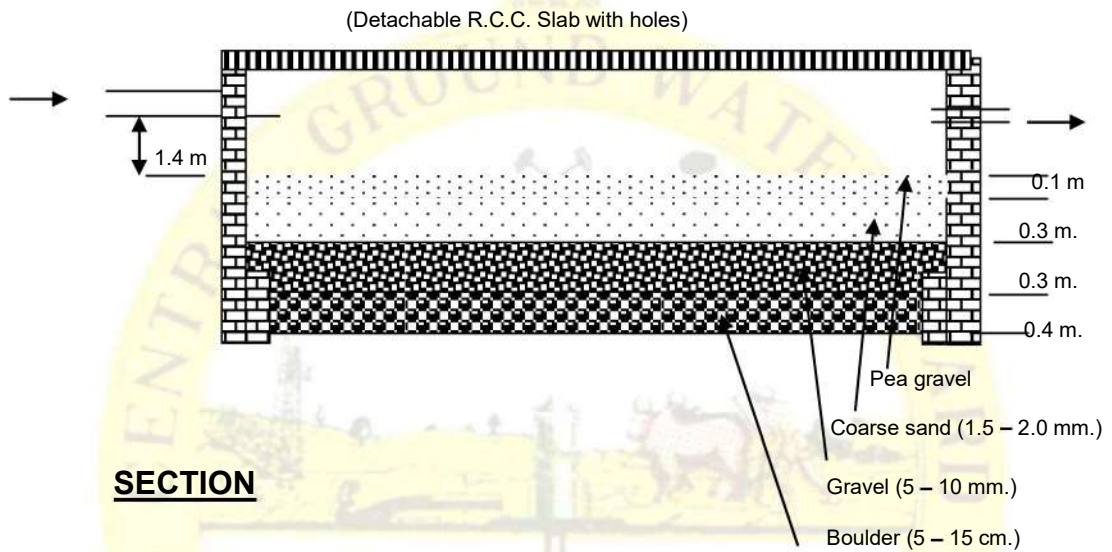


Note:

1. Based on post monsoon depth to water level, the recharge well depth will change and should be kept 2 to 3 meter above post monsoon water level.
2. The design is indicative; the actual design depends on site condition



PLAN

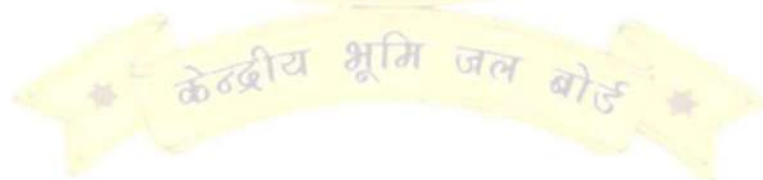


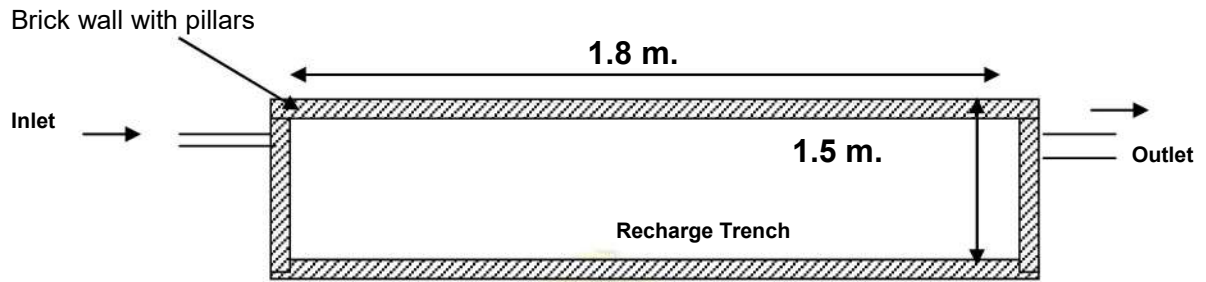
SECTION

(All the dimensions are inner)

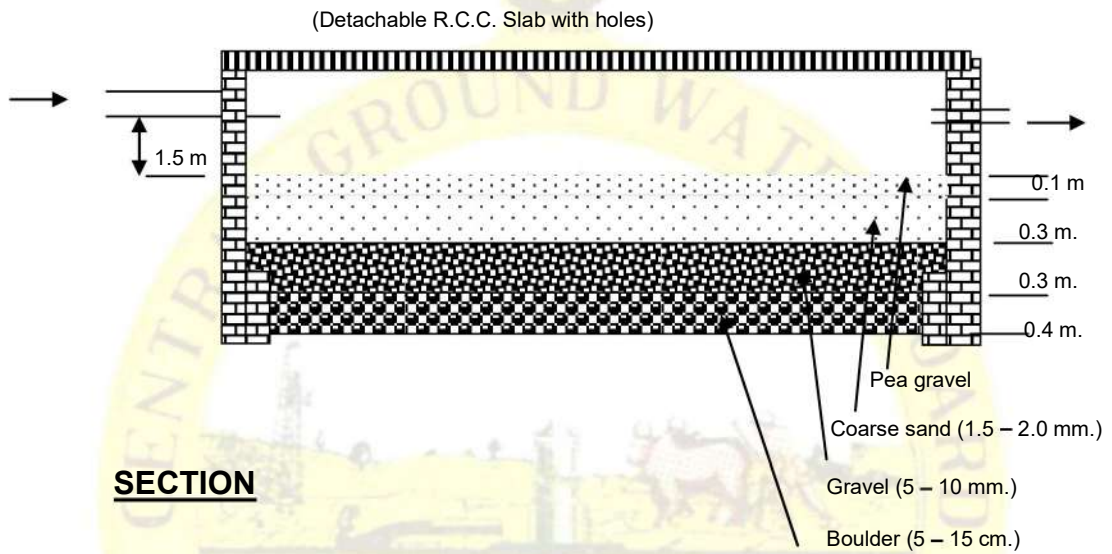
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PLAN

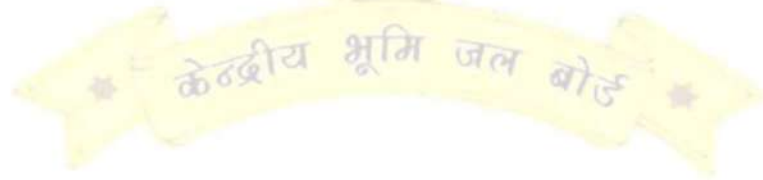


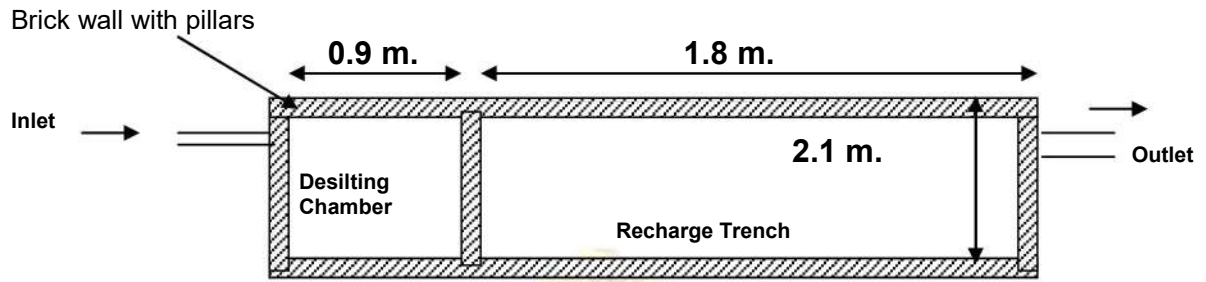
SECTION

(All the dimensions are inner)

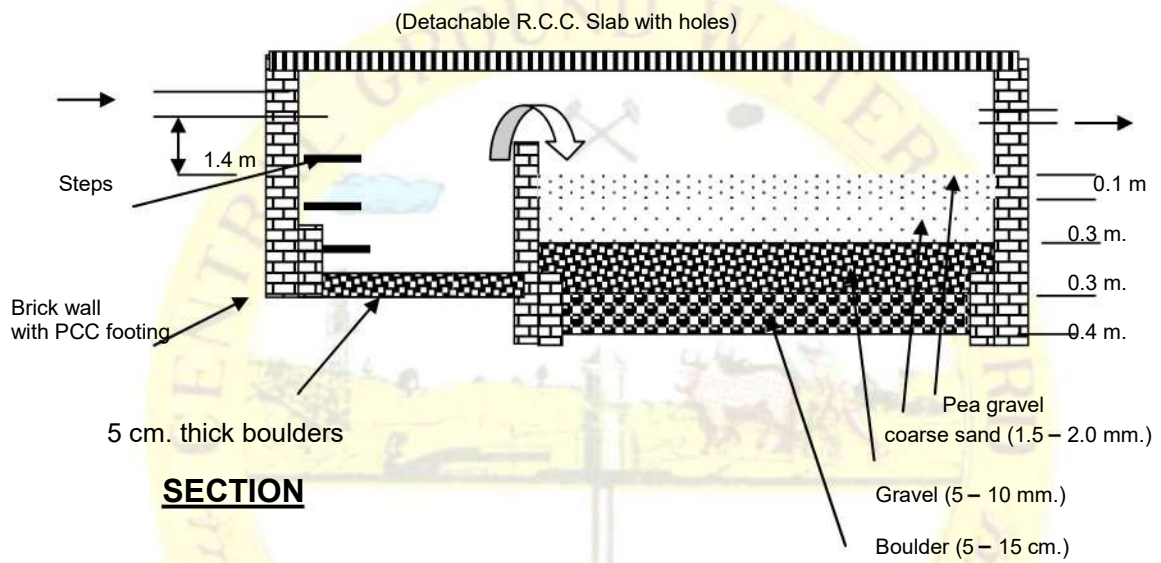
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PLAN

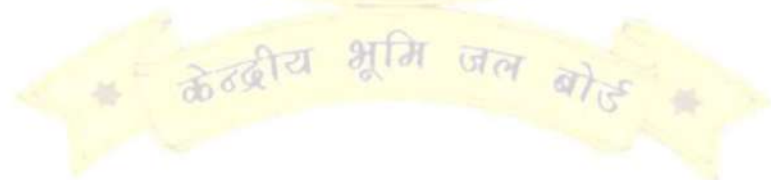


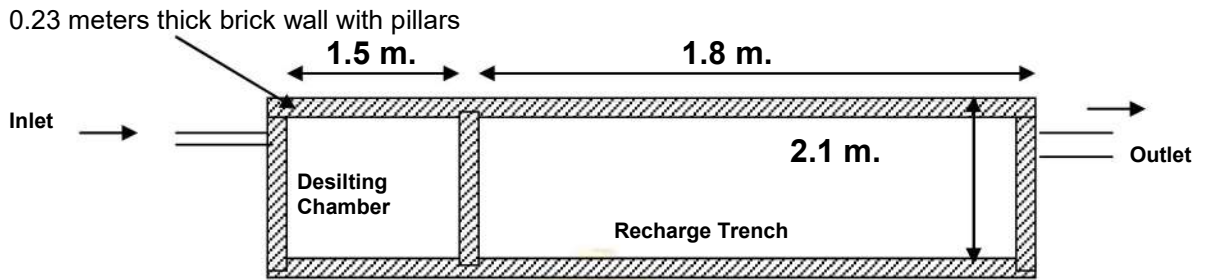
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(All the dimensions are inner)

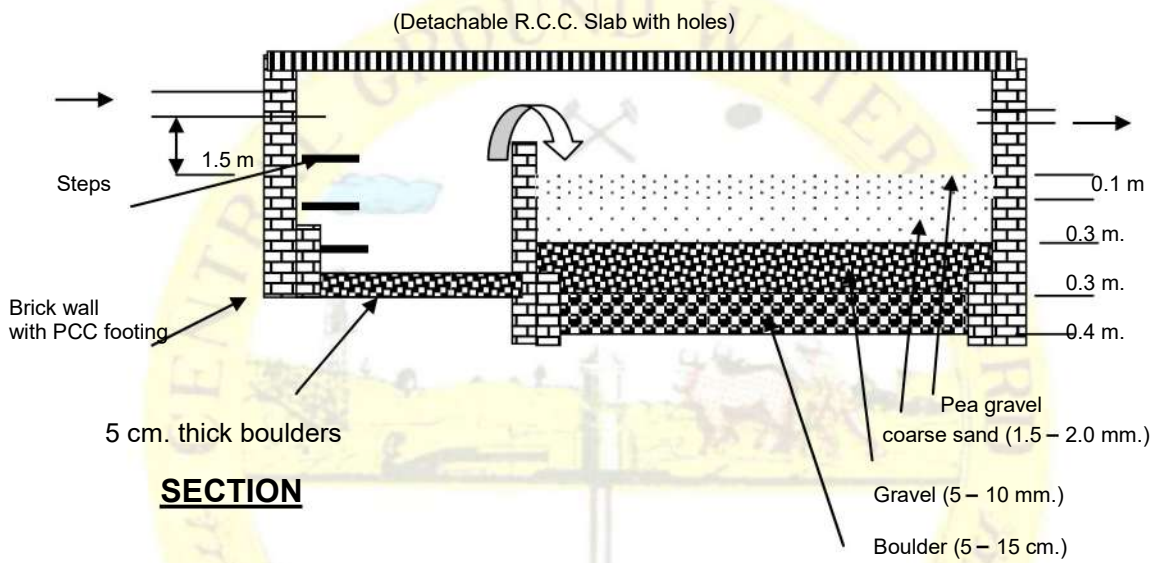
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PLAN

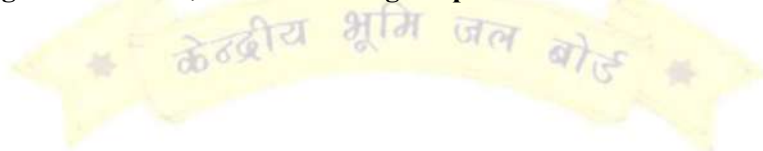


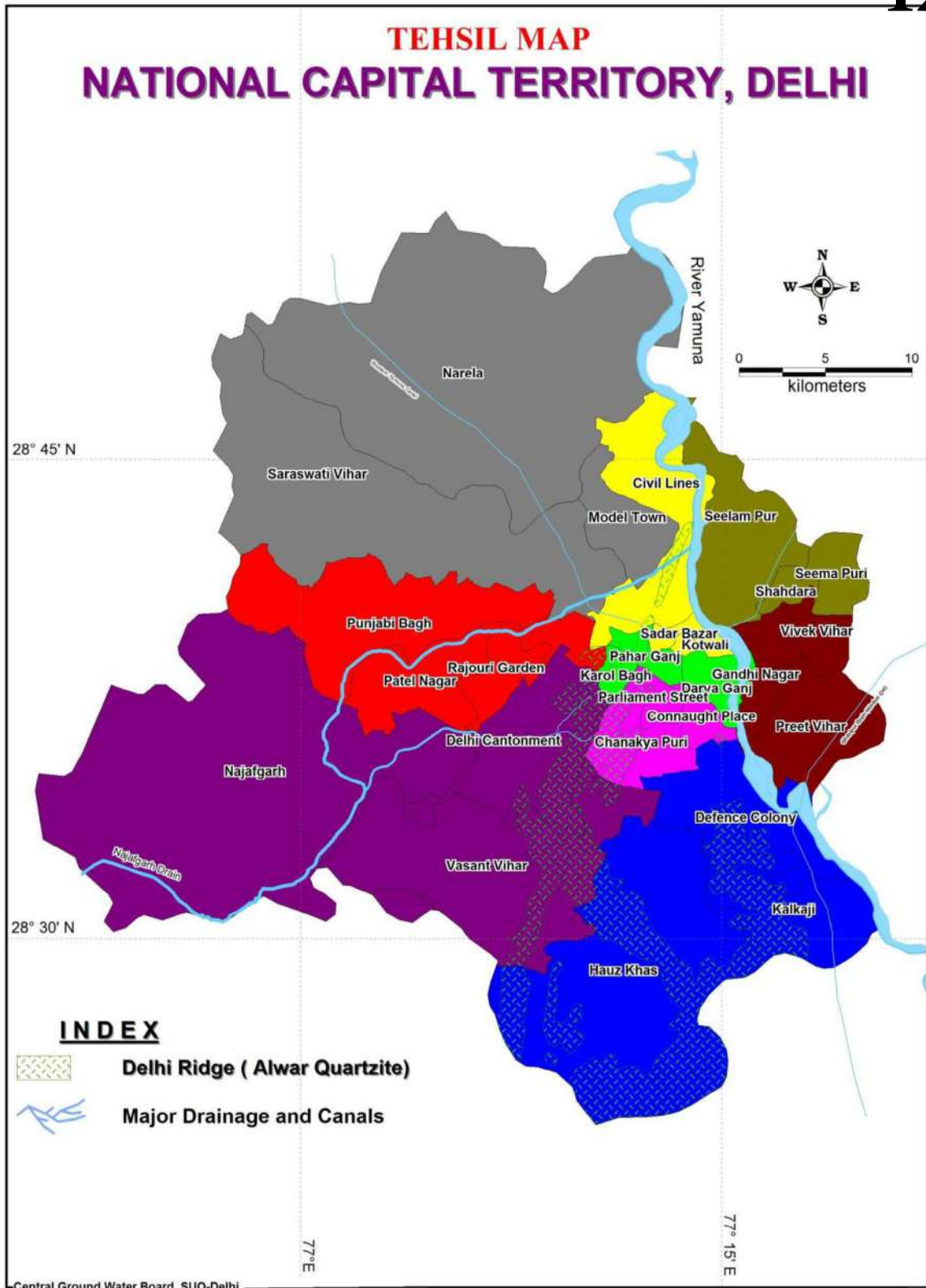
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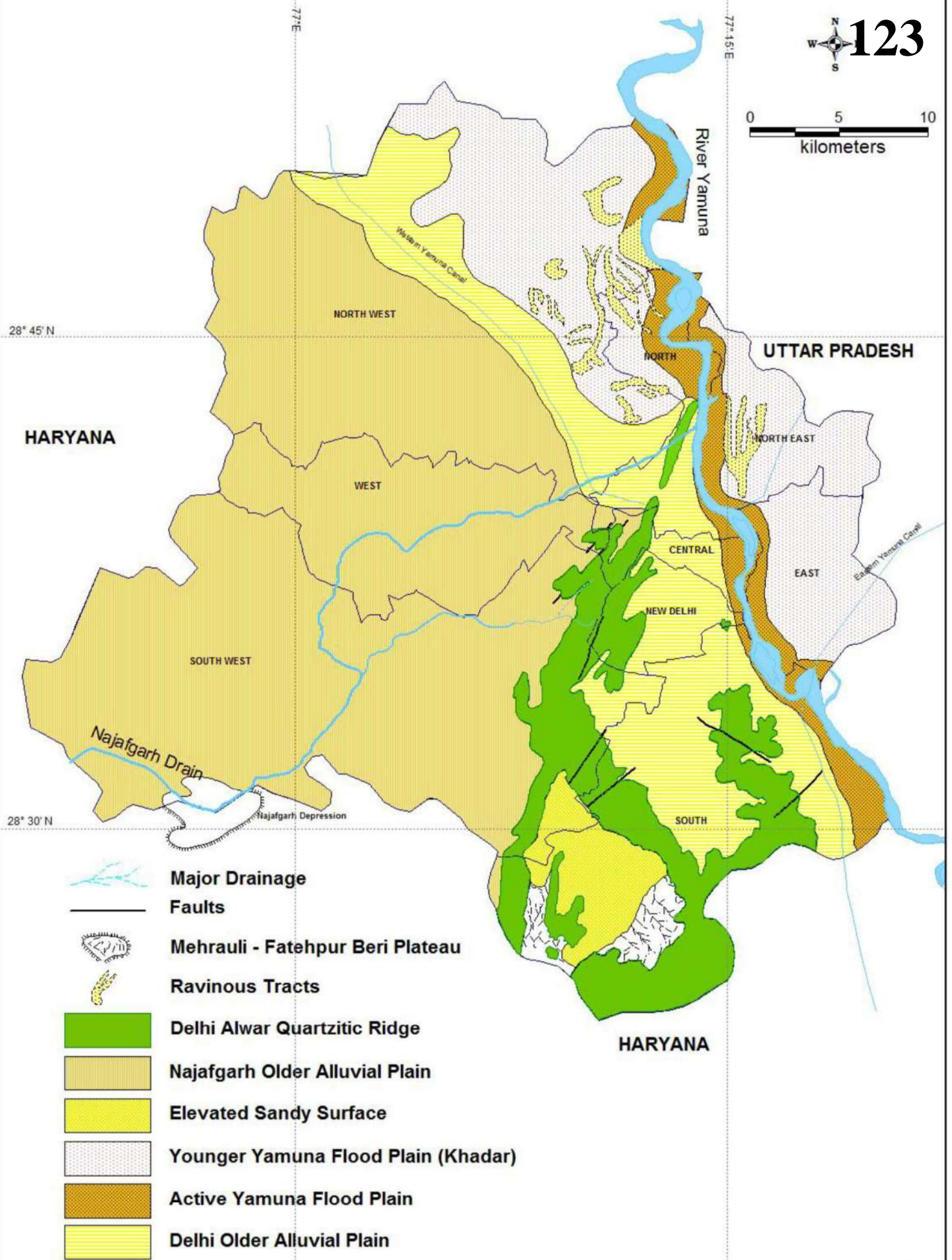




GEOLOGY AND GEOMORPHOLOGICAL MAP OF NCT DELHI

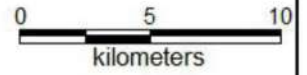
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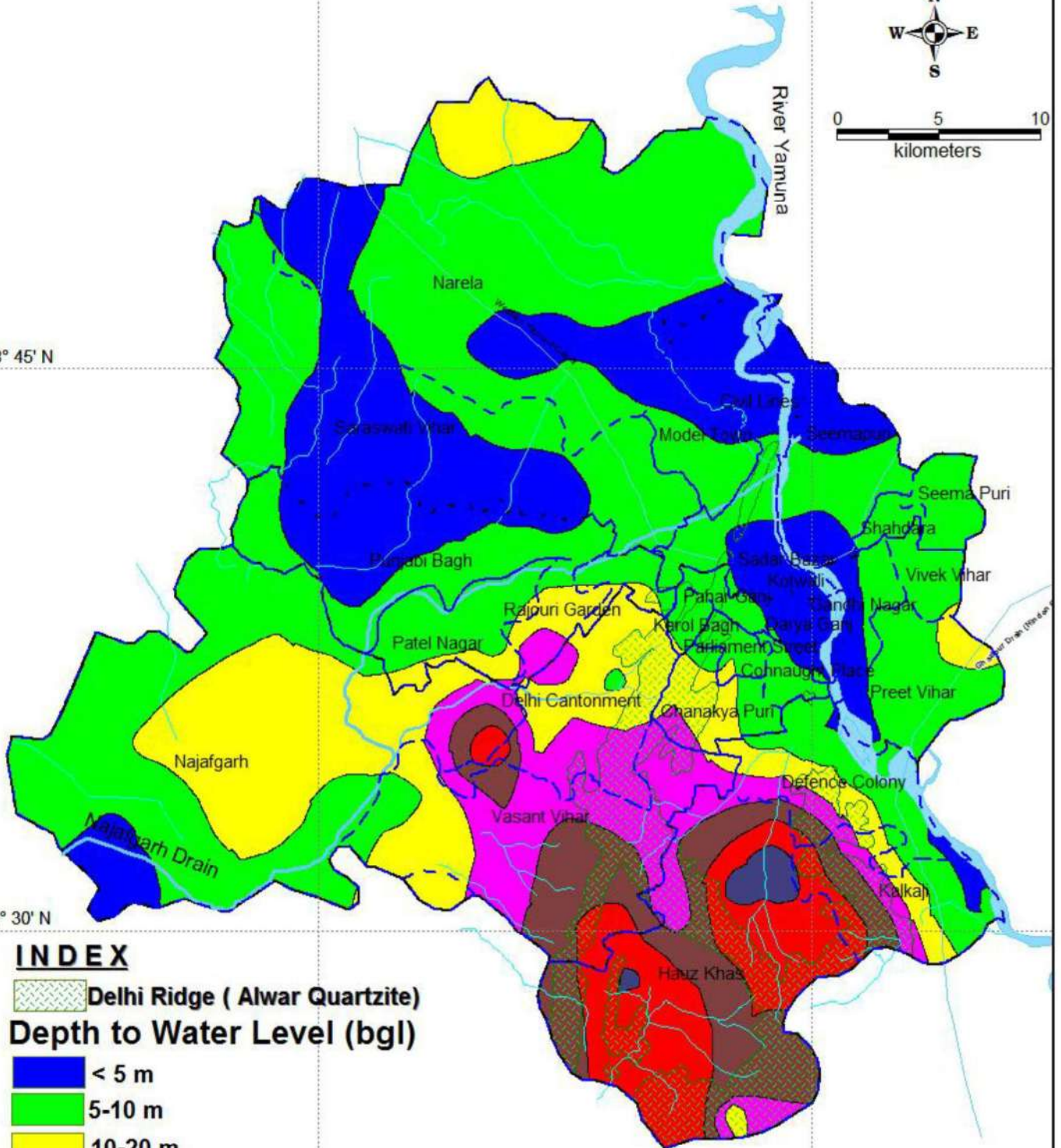
DEPTH TO WATER LEVEL MAP FOR RAIN WATER HARVESTING STRUCTURES

NATIONAL CAPITAL TERRITORY, DELHI



28° 45' N

28° 30' N



INDEX

Delhi Ridge (Alwar Quartzite)

Depth to Water Level (bgl)

- < 5 m
- 5-10 m
- 10-20 m
- 20-30 m
- 30-40 m
- 40-50 m
- > 50 m

77°E

77° 15' E

DELHI JAL BOARD: GOVT OF NCT OF DELHI
 OFFICE OF THE EXECUTIVE ENGINEER (RWH/GWC)
 ROOM No.-11, VARUNALAYA PH-I,
 KAROL BAGH, NEW DELHI-110005
 Ph: 011-23558264

No.DJB/EE (RWH/GWC)/2016/ 564

Dated: 18/3/2016

CIRCULAR

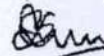
Subject: Guidelines on Rain Water Harvesting, reg. - Amendments in provision for rain water harvesting in Delhi Water & Sewer (Tariff & Metering) Regulations, 2012.

Delhi Jal Board in its 126th meeting held on 1.3.2016 has considered and resolved the proposal of amendment in provision for rain water harvesting in Delhi Water & Sewer (Tariff & Metering) Regulations, 2012 vide Resolution No. 276.

The Board further directed to examine the possibilities of giving more benefits to the consumers so that they may themselves come forward for making operational rain water harvesting system in their premises and also to attract large number of people under the scheme. The Board further suggested that the general public should be encouraged to adopt Rain Water Harvesting. Adequate publicity should be given to ensure that government agencies make arrangements to harvest rain water within their premises.

In view of the above, amended guidelines on rain water harvesting for building premises are enclosed for necessary action in the matter. It is also requested to give adequate publicity so that public at large adopt rain water harvesting systems in their premises.

This circular has the approval of Member (WS).



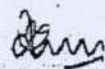
(B.L. Kuru)
 EE (RWH/GWC)

Encl: As above.

1. All Executive Engineers (Civil)
2. All Joint Directors (Revenue)
3. EE (EDP): with the request to upload the guidelines on DJB website and intimate to this office the path domain to access the same. It is suggested to have link for the same on home page itself.
4. Consultant (PR): To publish in leading local newspapers.

Copy for kind information to:-

1. Secretary to CEO
2. Member (WS)/Member(Dr.)/ Member(A)/ Member(Fin.)
3. All Chief Engineers
4. DOR/Dir.(A&P)/ Dir. (F&A)
5. All SE (Civil)/Joint Director (Revenue) HQ
6. O/c


 EE (RWH/GWC)

SE/EE/W

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 F-12

3-8-3
 21/3/16

OFFICE OF S.E. (P) W
 1055
 21/03/16

RAIN WATER HARVESTING GUIDELINES

OBJECTIVES

To improve the status of ground water in NCT Delhi through Rain Water harvesting for ground water recharge.

REGULATIONS

1. From Ministry of Urban Development, GOI:

Ministry of Urban Development and Poverty Alleviation (Delhi Division), Govt. of India vide its notification dated 28.07.2001 has made modification / additions in the building Bye laws of 1983, making Rain Water Harvesting mandatory in all new buildings on plots of 100sqm and above, under clause 22.4.1 (provision to be applicable as per the public notices of CGWA from time to time) and waste water re-cycling system for horticultural purposes in buildings having a minimum discharge of 10,000 liters and above per day under clause 22.4.2.

2. From Delhi Jal Board:

a. DOR vide letter no. DJB/DOR/06/20275 to 80 dated 12.01.2007 instructed that while sanction of individual (8mm) water connection in new house, a certificate is to be given by the concerned ZE, DJB and in case of bulk connections, a similar certificate is to be given by the concerned EE and SE, DJB, to the effect that applicant has provided the requisite systems as provided in the building plans sanctioned by the MCD/DDA/any other land developing authority, in accordance to modification in building bye-lays-1983 under clause 22.4.1 and 22.4.2 vide notification dated 28.7.2001 by MOUD, GOI.

b. Delhi Water & Sewer Tariff and Metering Regulations 2012 and as amended in 126th meeting of the Delhi Jal Board held on 1.03.2016 vide Resolution No. 276, following provisions on Rain Water Harvesting are to be observed;

i. Such plots/properties on 500sqm plot area or more and having functional RWH system shall be granted rebate of 10% in the total bill amount. Rebate is 15% if both the systems i.e. RWH and waste water recycling plants are set up and functional.

ii. If the Rain Water Harvesting system is adopted by a society, the individual member of that society will be entitled to above mentioned rebate in water bill.

iii. The area Zonal Engineer or such other suitable agency as authorized by the Board will provide a functional certificate in respect of the above systems mentioning therein that substantive portion of the plot/ property has been

Bem

covered as far as Rain water Harvesting is concerned. Similarly, he will certify that substantive quantity of the waste water generated has been recycled by the consumer. A certificate in regard to the same will be issued after every six months.

- iv. Mandatory provision on Rain Water Harvesting: Consumer of Delhi Jal Board having a plot / property of size 500sqm or more shall make provision for rain water harvesting under intimation to the area Zonal Revenue Officer (ZRO). In case, the consumers fail to comply this provision within the time limit, the tariff as applicable for the consumers of respective category will be increased by 1.5 times till the provision on rain water harvesting made and intimated. Mandatory provision for RWH and consequent penal provisions are applicable from 01.07.2016. CEO, DJB is further delegated the power to defer the same and make it applicable from a subsequent date, if required.
- v. For provision of RWH systems in the building premises, rain water runoff generated from rooftop areas shall only be considered for the purpose of applicability of penal and rebate provisions contained in the Tariff Regulations, 2012.
- vi. RWH through artificial ground water recharge structures is not recommended where post monsoon ground water levels are shallower than 5m. Penalties as per the Delhi Water & Sewer (Tariff & Metering) Regulations, 2012 will not be levied on DJB consumers for non-provision of RWH system in such areas. However, in such areas rain water storage for its use in non-potable purposes after required treatment may be carried out as a voluntary option.

3. From Department of Environment and forest and Wildlife, GNCTD:

- a. Directions of Hon'ble LG of Delhi under EPA- 1986 have been issued by Department of Environment & Forest and Wildlife, GNCTD vide notification dated 12.07.2010 making prior permission necessary for installation of bore-wells for use of ground water for domestic, industrial and commercial purposes.
- b. Notification also provides that if the plot size of the building is more than 200sqm, the permission to draw ground water through bore-well or tube-well shall be subject to installation of rain water harvesting system. Permission for drawl of ground water for commercial and or industrial use is subject to installation of rain water harvesting structures and re-use of the water in horticulture or cooling or toilet flushing etc after proper treatment of waste water or any other suggestion given by the concerned Advisory Committee.

The Guidelines below are to help citizens make appropriate Rain Water Harvesting structures to achieve desired ground water recharge requirement. However, these are not prescriptive and

citizens are free to do Rain Water harvesting using other appropriate technologies that achieve the desired ground water conservation requirements.

GUIDELINES FOR CALCULATING THE CAPACITY OF THE RAIN WATER HARVESTING ARTIFICIAL RECHARGE STRUCTURES FOR GROUND WATER RECHARGE:

1. For the purpose of compliance with DJB Tariff Regulations, recharge structures need to be made only for the Rain Water runoff that comes from the rooftops. The following formulae may be used by citizens to calculate the capacity of the Recharge pits that will need to be made for their establishments:

$$\frac{\text{Rooftop area (in sqm)} \times 0.8 \text{ (runoff coefficient for roof top/concrete area)} \times 0.025 \text{ (average maximum rain fall intensity in meters per day)}}{1}$$

Example:

In a plot area of 500sqm, maximum ground coverage is 75% (DDA Master Plan for Delhi-2021), i.e. maximum roof-top area would be 375sqm. Thus, the required total storage capacity (ies) of the recharge structure(s) (can be one or more) would be $375 \times 0.8 \times 0.025 = 7.5\text{cum}$.

Hence, a recharge chamber/ pit with a length & breadth of 1.8m and depth of 2.3m will be sufficient.

Required Capacities of Rectangular and Circular Recharge Chambers for Roof-Top Rain Water Harvesting for Artificial Recharge to Ground Water and their schematic diagrams are given in Fig.1 & Fig. 2 respectively.

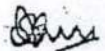
Salient Points on Implementation, Operation and Maintenance of Artificial Recharge Structures for RWH

- i. Capacities for recharge structures are based on rain water runoff from roof areas. However citizens are encouraged to make recharge structures of additional capacities that take runoff from other non polluting catchments.
- ii. All the dimensions indicated in the above sizes are the inner dimensions and below the inlet pipes. This is to ensure that the full system capacity is utilized for groundwater recharge.
- iii. Minimum and maximum depths of recharge structures may not be less than 1.0m and may not be more than 4.0m respectively. $1\text{m} \leq \text{depth} \leq 4\text{m}$
- iv. Recharge structures are to be located at a safe distance away from the buildings/foundations. A minimum distance of 1.5m (or 5m for buildings having single basements) or as recommended by the architect/structural engineer depending on the type of buildings, whichever is more may be considered.

- v. Sizes of the recharge structures given above are suggestive only and may vary according to site conditions. They may be changed to suit the available space and one or more recharge structures may be provided subject to the condition that the cumulative capacities are not less than the required capacities. It is to be ensured that recharge structures should become integral part of the rain water conveyance system of the premises.
- vi. Recharge bores are not proposed in the RWH structures suggested by Delhi Jal Board and are applicable for building premises without basements. However, for building premises with basements and for the purpose of increasing efficiency of recharge to ground water interested citizens and institutions may separately approach Central Ground Water Board for design and drawings of artificial recharge structures having provisions for Recharge wells (bores).
- vii. Run-off coefficient for roof top/concrete area is considered as 0.8. Equivalent catchment areas for bituminous roads/paved areas and open/green areas without steep slopes can be worked-out by considering their run-off coefficients as 0.6 and 0.1 respectively.
- viii. Only non-polluted rain water from the roof tops and other catchment areas has to be diverted to recharge structures through connection of down pipes.
- ix. Before the onset of the monsoon all the catchment areas considered for recharge are to be cleaned. The recharge structures are to be in operation during the monsoon season only so as to avoid any contamination.
- x. A mesh/Jali should be provided at the mouth of roof rain water pipes and inlets to the recharge structures so that leaves or any other solid waste/debris is prevented from entering the pit. By-pass arrangements may be provided before the recharge chambers to divert the first rain runoff directly into the municipal drains.
- xi. An overflow pipe is to be provided in recharge structures, leading/out falling into municipal storm water drains.
- xii. Necessary flow checks may be provided within the internal storm water drains (rain water conveyance system) for settling the silt, if felt necessary.
- xiii. Recharge structures should be implemented with requisite structural soundness and adhere to all relevant construction and structural norms. The structure should not pose any danger to people and building. The design should be based on the soil type and land use. Thickness of RCC cover slabs and reinforcement shall be dependent on structural loads. Access manhole frame and covers and foot rests to be provided. Thickness of recharge chamber walls/Circular RCC rings shall be dependent on its depth and structural loads.
- xiv. It is recommended to provide filter media consisting of brick aggregates (40/50/63 mm size)/charcoal and activated carbon/coarse sand (1.5-2.0mm) /geo textile membrane.

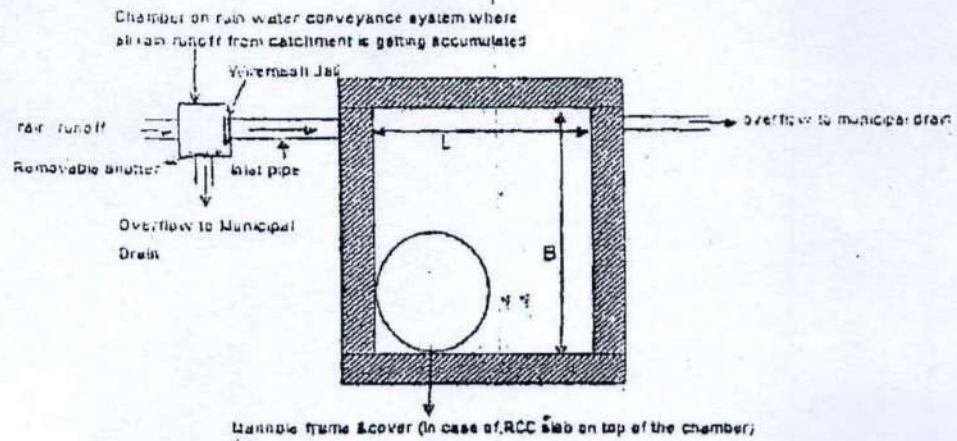
Alternative to suggested filter media may be multiple layers of jute mats in recharge chambers / modular RWH filters in rain water pipes from rooftops with the objective to arrest the silt in the rain runoff generated from the catchments before its percolation into the natural soil strata and thereby minimizing its clogging. However, simple RWH structures without filter media and recharge bores having adequate capacity depending on the rain water runoff from roof top areas will be considered for exemption from levy of penalties as per the Delhi Water & Sewer (Tariff & Metering) Regulations, 2012 on the consumers of Delhi Jal Board.

- xv. RWH through artificial ground water recharge structures is not recommended where post monsoon ground water levels are shallower than 5m. In such areas rain water storage for its use in non-potable purposes after required treatment may be carried out.
- xvi. DJB consumers were allowed a rebate of 10% in total bill amount as per Delhi Water & Sewer (Tariff & Metering) Regulations, 2012 in the Plot / Properties of 2000sqm and above, having installed functional RWH System. The rebate has been extended for plots of 500 sqm. and above vide DJB Resolution No. 276 taken in its 126th meeting held on 1.03.2016. Provision of filter media as indicated in Simple Modular Designs of RWH structures or suitable alternatives to minimize silt in the rain water runoff before its percolation will be necessary for seeking rebate.
- xvii. Recharge structures shall be cleaned before onset of monsoon season every year including removal, washing and relaying with topping of filter media layers, if provided.
- xviii. It is advisable to clean the recharge structures after every 2 rainfalls during the rainy season or more frequently. Recharge structures shall be checked and cleaned at least 7 days interval or more frequently during rainy season.
- xix. Post monsoon cleaning and maintenance of recharge chambers shall be carried out. It is again to emphasize that proper & timely maintenance is the key factor for the success of Artificial Recharge structures. Citizens are required not just to make the RWH structures but also to maintain them such that they are efficiently able to function during the monsoons. Following annual maintenance activities shall also need to be done in this regard:
 - a) De-silting i.e removal of all accumulated debris and silt in the recharge structures and rain water conveyance system.
 - b) Cleaning of filter media by thoroughly washing it with water/topping/replacement of filter media.
 - c) Repair for structural damages & system efficiency.
 - d) Repair / design modifications / diversions to ensure that no contaminated water enters the structures and not to allow any changes in catchment that may prevent Rain Water runoff from reaching the recharge chambers.

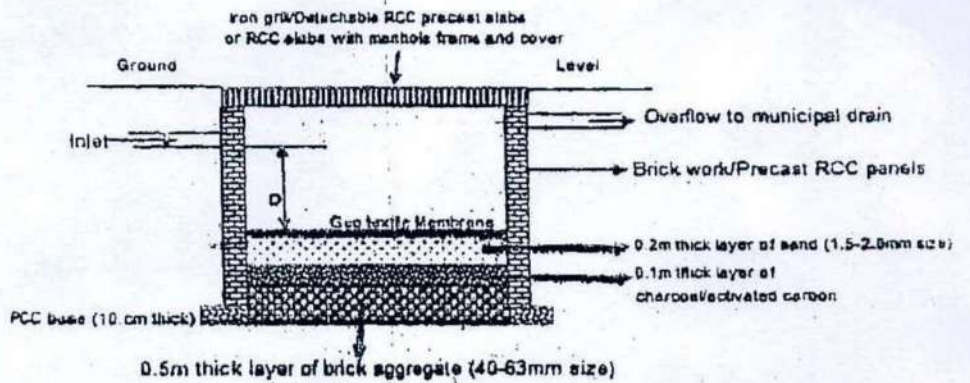


EE (RWH/GWC)

Fig. 1 : Rectangular Recharge Chambers for RWH



PLAN

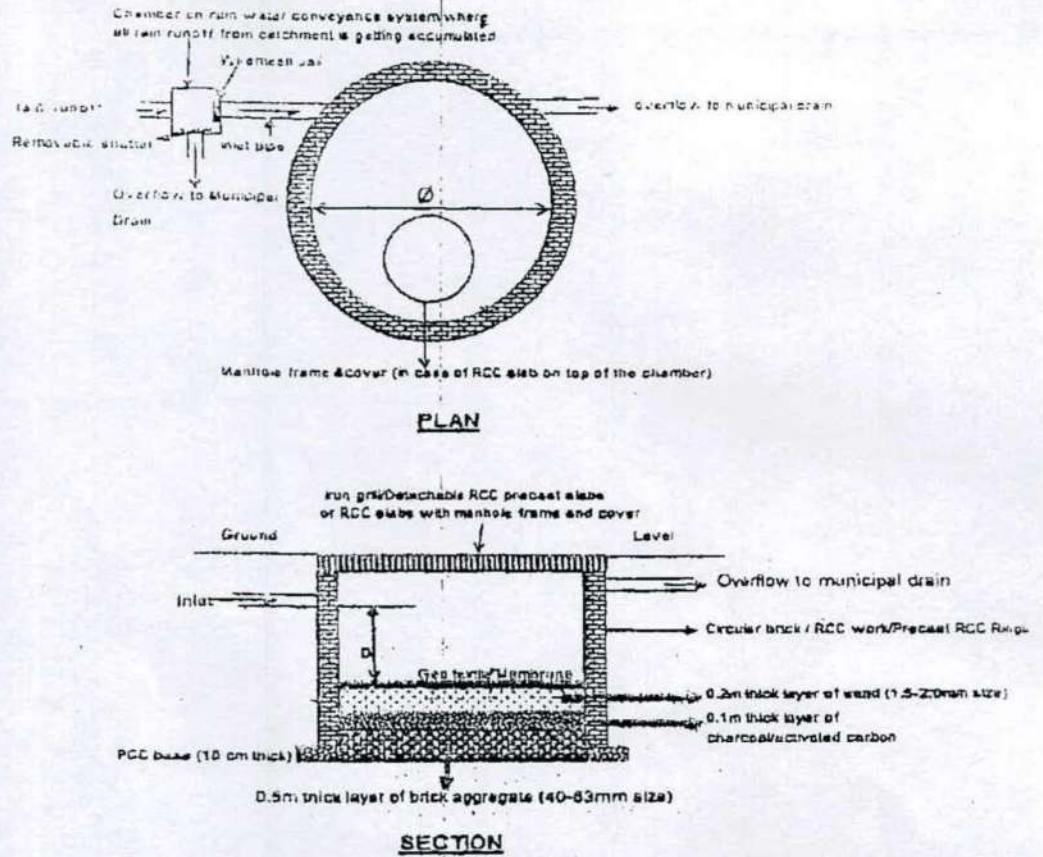


SECTION

S No	Plot Area (sq.m)	Maximum Roof-top area as per DDA MPD-2021 (%)	Roof-Top Area (sqm)	Required Capacity (cum)	Suggestive dimensions of Recharge Chambers/Trenches (length (L) X breadth (B) X depth (D) in meters)
1	100	90	90	1.8	1.2 X 1.2 X 1.25
2	200	75	150	3	1.2 X 1.2 X 2.1
3	300	75	225	4.5	1.5 X 1.5 X 2.0
4	400	75	300	6	1.8 X 1.8 X 1.85
5	500	75	375	7.5	1.8 X 1.8 X 2.30

Note: For working out the storage/retention capacities, depths are to be considered below the invert level of the lowest ducts to the recharge chambers/trenches. Alternative to suggested filter media may be multiple layers of jute mats in recharge chambers / modular filters in rain water pipes from rooftops with the objective to arrest the silt in the rain runoff generated from the catchments before its percolation into the natural soil strata. No waste water is allowed to be entered into Recharge Structures. For more details, please contact to the office of EE (RWH/GWC), Delhi Jal Board, Room No. 11, Varunulaya Phase-I, Karol Bagh, New Delhi-110005, Tel No. 011-23558264.

Fig. 2 : Circular Recharge Chambers for RWH



S No	Plot Area (sq.m)	Maximum Roof-top area as per DDA NIPD-2021 (%)	Roof-Top Area (sqm)	Required Capacity (cum)	Suggestive Diameter (Ø) (Internal) of Circular Chambers (mtrs)	Depth (D) of Circular Chambers (mtrs)
1	100	90	90	1.8	1.2m (4 ft)	1.6
2	200	75	150	3	1.5m (5 ft)	1.7
3	300	75	225	4.5	1.5m (5 ft)	2.5
4	400	75	300	6	2 structures of size mentioned in Sl. No. 2	
5	500	75	375	7.5	1 structure of size mentioned in Sl. No. 2 & 1 structure of size mentioned in Sl. No. 3 (i.e. total 2 structures)	

Note: For working out the storage/retention capacities, depths are to be considered below the invert level of the lowest inlet to the recharge chambers/trenches. Alternative to suggested filter media may be multiple layers of jute mats in recharge chambers / modular filters in rain water pipes from rooftops with the objective to arrest the silt in the rain runoff generated from the catchments before its percolation into the natural soil strata. No waste water is allowed to be entered into Recharge Structures. For more details, please contact to the office of EE (RWH/GWC), Delhi Jal Board, Room No. 11, Varunabha Phase-1, Karol bagh, New Delhi-110005, Tel No. 011-23558264.